Statement re: Bhokra Dam

Shri Hem Barna (Gauhati): Will it be laid new, Sir?

Mr. Deputy-Speaker: Yes, the Member can get it as soon as he wants.

Shri U. C. Patnaik (Ganjam); Under Rule 197, I beg to call the attention of the Minister of Defence to the following matter of urgent importance and I request that he may make a statement thereon:---

"The reported purchase of two squadrons of Sea Hawk jet fighter aircraft from Hawker Siddley Group of U.K."

The Deputy Minister of Defence (Shri Raghuramaiah): I beg to lay on the Table a statement m regard to the reported purchase of two squadrons of Sea Hawk jet fighter aircraft from Hawker Siddley Group of U.K. [Placed in Library, See No. LT-1633/ **59**].

STATEMENT RE: BHAKRA DAM

The Minister of Irrigation and Power (Hafix Mohammad Ibrahim): Sir, I am glad to inform the House that, according to a telephonic message received from Nangal, a gate was successfully dropped in the cable gallery at 8:15 hours this morning. Except for a small leakage the has practically stopped the flow of water into the power house through the cable gallery. The flow from the cable gallery has now been diverted into the spillway through the two side openings made earlier. The water level in the power house is reported to be below the generator floor. The diverted water passing through the two holes made in the wall of the cable gallery is going to the river downstream the dam.

The project authorities can now go ahead with the erection operations along with salvaging of equipment in the power house.

11.24 feet.

MOTION RE: WHITE PAPER ON INDO-CHINESE RELATIONS

Mr. Deputy-Speaker: Shri P. K. Deo might now make his motion. I must make it clear that the time we have got at our disposal is five hours. That has to be taken by all the parties, and a large number of Members are very anxious to speak on this motion. I would therefore request hon. Members to condense their remarks in as little a time as possible. I will give the sponsor twenty minutes, I suppose.

Shri P. K. Dee (Kalahandı): Thirty minutes.

Mr. Deputy-Speaker: That would be too much.

Shri P. K. Deo: That is the usual practice.

Mr. Deputy-Speaker: Then I will have to disappoint many Members on this side as well as on the other side. He might have twenty-five minutes.

Shri P. K. Deo: Mr Deputy-Speaker, Sir, I beg to move:

"That the White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India and China, during 1954-1959, laid on the Table on the 7th September, 1959 and the further documents in continuation thereof laid on the Table on the 10th September, 1959, be taken into consideration."

Sir, while initiating this motion, at the outset I congratulate the Prime Minister for his statesmanship and for his firmness and at the same time for the extraordinary patience which he has shown in conducting these prolonged negotiations. Sir. the situation is very delicate and at the same time it is potentially dangerous. It would have been much better if the Prime Minister would have taken this House into confidence. He should have

7992 Relations

apprised this august House of all the developments from time to time At long last the Prime Minister comes forward with the White Paper.

This White Paper comes as a very big surprise to the country We find that it would have been much better if the Prime Minister would have acquainted us with all the various facts from time to time

In this connection I beg to submit that the Chinese are m occupation of a part of Kashmir since the last two years They have built there highways, they have constructed their military establishments and they have been hitting below the belt of India since so long

This White Paper is a very sad and bewildering document of these pro tracted negotiations

Since the dawn of history we have been finding that China and India are traditional friends Though had years and years of cultural contacts, trade relationships and religious association, we find in the pages of history that they have never crossed swords Each country had entiched the other's culture by its contact and association. It is only for the first time on the 25th and the 26th of last month that bullets were exchanged And, Sir, it was all possible only when the Communists came to power in China and when they forcibly occupied Tibet

This White Paper is conspicuous by the regular reference to the principles of Panchsheel. At the end of the last paragraph of every communication that has passed between India and China, stress has invariably been laid on the principles of territorial integrity and peaceful co-existence Sir, I am not sure if there is any sincerity on the part of China in those principles or it us only in words and not in action. Now Panchsheel is in the acid test, and that too between the two countries who have first initiated this great doctrine. Mr. Chou En-lai, the Prime Minister of the People's Republic of China has invariably endorsed the principles of Panchsheel in the Bandung Conference and similar conferences, but he has thrown the principles of Panchsheel to the winds m dealing with China's great neighbour, India

We find that the first agreement was signed in 1954 between the Republic of India and the People's Republic of China It dealt with all sorts of things It started from trade agencies, market places, to places of pilgrimage, various trade routes and procedure for visa and travel papers. But it was conspicuously silent regarding the definition of our common border 1954 we were in a much better bargaining position and we could have made it clear by defining our border at that time Anyway, the basis of the 1954 agreement is stated to be 'mutual respect for each other's territorial integrity and sovereignty" I fail to understand how territorial integrity could be guaranteed when there has not been a properly demarcated border The Government of India should have taken the earliest opportunity to define our border categorically and it should have found a place in our first international agreement with China

Tibet under the peace-loving Lamus never created any problem for India because the natural and geographical features coincided with tradition and the various international agreements confirm our well established border. The great Himalavas which so long protected our northern frontiers are not in a position to do so due to - scientific advancement Things different when the Tibetan administration has been under the direct control of Communist China

The lapse on the part of the Government of India in not bringing in a definition of our border line in our first agreement with China is due to lack of foresight. The Government of India were completely distillusioned. If the Government of India could have

[Shri P. K. Deo]

anticipated beforehand these things that are to come, then, their representative the Jam Saheb of Nawanagar would not have expressed his pious hopes in the U.N.O. in 1950 that every Tibetan problem would be settled by peaceful means and would not have moved for the adjournment of the Tibetan question in the General Assembly of the U.N.O. in 1950.

We find that the Chinese brutal occupation of Tibet has brought the Communist menace to the door of India and has threatened not India, but the whole of the demo-First of all, we saw cratic world. the cartographic aggression of China on India. We saw the various publications of maps in 1956. Later, in 1958, in the July edition of Pictorial China, we saw the Chinese territorial claiming N.E.F.A., Bara aggression Hoti, large portions of Ladakh, Sikkim and Bhutan. They claim those areas as fingers of the great palm of Tibet. First, the plea was taken by China that these maps were reproductions of the old pre-liberation maps of the Kuomintang days, and as no survey was conducted and concerned parties were not consulted, they were not going to take any initiative of their own to change boundary line. But, in the latest communication of Mr. Chou En-lai of the 8th of this month. he has categorically stated that these Chinese maps are true reflections of the actual situation of the traditional boundary. You can very well understand they have been changing their arguments. We have experienced venom of the Chinese anti-Indian propaganda branding us as expansionists and imperialists. We belong to the great country of Mahatma Gandhi. We belong to the great country of Buddha. We never had any such design to aggress or to expand our territory at the cost of our neighbours.

Let us take the questions one by one. So far as Bara Hoti or Wu-Je is concerned, from the correspondence,

it seems that the Chinese authorities have absolutely no clear idea where this Wu-Je lies. Sometimes, they say it lies to the north of the Tuniun La pass, the traditional and firm border of India and China. Sometimes, they say, it lies to the south of the pass. Counsellor Kang has clearly stated that Wu Je or Bara Hoti portion which is in dispute lies 12 kilometres the north of Tunjun La pass. But. Bara Hoti lies to the south of the Tunjun La pass. This unnecessarily created tension. As soon as pointed out this fact to the Chinese authorities, the Foreign office Peking contradicted it saying Counsellor Kang was not clear about the geographical position of Wu Je. But, still they claimed Wu Je as part of Chinese territory.

We find that the administration in that part of China is very primitive. They have not got the latest maps. No survey operation has been done in that area. They have not got record. They only rely on hearsay evidence and the old maps of the Kuomintang Government. Now. Mr. Chou En-lai calls the posting of our troops at Bara Hoti as an invasion of Wu Je. It is a regular feature of our troop manoeuvres at the borders that every year we post our guards at Bara Hoti. There is nothing new about it. Up till now. Chinese Government have reconciled themselves to this position. It is only today that they come forward say that there has been an attack on Wu Je area of Chinese land.

Coming to Ladakh, the Chinese provocative mood has been apparent by the latest stand they have taken by constructing the Sinkiang-Tibet highway and by capturing the Khurnak fort and by occupying the great salt lakes in the Ladakh area. We find further that they have captured our reconnaissance party within the limits of our territory. The Chinese repudiate the 1842 Peace Treaty concluded by the local authorities of Tibet and Kashmir on the ground

•

7995

that the Chinese Government did not send anybody to participate in conclusion of the treaty. It was not India's fault if the so-called Chinese Central authority did not send their representatives at the time of negotiation of the treaty. Why should India be taken to task? As a matter of fact, five years later. in Chinese Government's publication of China's maps, in 1847, we find they have considered this territory as part of India and they have shown them m their maps.

Regarding the MacMahon Line, Mr. Chou En-lai, during his visit in 1956. · has accepted the MacMahon line as the Sino-Indian border But, in his latest letter, he has completely repudiated it This line lies along the crest of the Himalayas and is water dividing line and so a natural boundary between the two countries. This line has been accepted by Simla treaty Our Prime Minister has rightly said that this line is firm by usage, firm by tradition and firm by geography and that we stand by it. Mr Chou En-lai says it is a product of the British policy aggression and claims 90,000 sq Kilometres of territory, which according to him is equivalent to Chekiang province which cannot be sold to disgrace of China. We are surprised to find this statement of Mr Chou En-lai. It is a fantastic claim of the Chinese Prime Minister, . . .

Acharya Kripalani (Sitamarhi) Are you surprised?

Shri P. K. Deo: not befitting the high position he holds. The Chinese never exercised any administrative authority in that part of the world.

Ever since the Communists came to power, for all these ten years, they were reconciled to the fact that the N.E.F.A. belongs to India. Only the other day, on the 31st of March last, the Government-controlled Peking Radio aspassaced to the world that the Dalai Lama has entered when he crossed the MacMahon line. Today, most surprisingly they that India should part with 90,000 sq. Kilometres of land to the South of thet line.

White Paper on

Indo-Chinese Relations

So far as the NE.F.A is concerned, it is an integral part of India. this august House, there are reprecentatives of that area,-Shri Chow-Khamoon Gohain, is one-who sit in trus House and participate m the debates, NEFA has been paying tribute to this country and for all purposes it is part of India. The Chinese aggre-sive mood culminated lately when they forcefully occupied Longiu and other frontier outposts of Kameng and Subanasiri divisions by inflicting fatal casualties on our guards

Regarding the Chinese border with Sikkim and Bhutan, we are more surprised to find the latest stand taken by the Chinese Prime Minister. Sikkim for all purposes is a part of India, and so far as Bhutan is concaned, we have guaranteed its territorial integrity, and very rightly our Prime Minister has said that aggression on Bhutan will be considered as aggression on India.

These incidents have clearly unfolded the Chinese mind. The statement of the Chinese Ambassador to our Foreign Ministry dated the 10th May, 1959, is most discourteous and provocative. I think before any negotiations start, the Chinese authorities should withdraw that piece of document, and then only can any respectable negotiation or any settlement follow

This clearly shows that they ask for negotiations, but they are in no mood to negotiate. Talks across the conference table, I do not think, will serve any useful purpose at stage.

China has committed aggression on this country. Let China leave its forcible occupation by a certain date.

[Shr: P. K. Dec]

and withdraw its troops from Indian soil, and let an atmosphere of goodwill be created between these two countries, and then negotiations could easily proceed We have always taken that stand in the case of Pakistani aggression m Kashmir We made it clear that Pakistani troops should first withdraw from Azad Kashmir, and then only we will start negotiations Similarly, we should take the same stand in the case China also With nerves strung on both sides, there could not be any negotiation at this stage

It is a good thing that our borders are being left to the care of our gallant soldiers, but at this time when the integrity and sovereignty of this country is being threatened by foreign aggression, it would be most proper if the Prime Minister takes up the Defence portfolio

Shri C D Pande (Namı Tal) He has already taken it

Shri P K Deo. Whatever little damage has been done by the resignation and subsequent withdrawal of the Chief of the Army Staff could be repaired if the Prime Minister takes up the Defence portfolio

Lastly I submit the Chinese should be categorically told that this aggression will be resisted with all our resources, to the last man India has tremendous goodwill throughout the world, has influential friends who are all anxious to protect the sovereignty and integrity of the biggest democracy of the world So. I most respectfully submit that our Prme Minister who has so long successfully guided the destiny of this country in days of trouble, should rise to the occasion and give a strong lead 50 that India's integrity would be for all time to come I sincerely hope that he will shed his policy of appeasement and resort to a policy of firmness and determination belitting this great country in dealing with the 'Chinese, I am sure every patriotic Indian will give his loyal support especially at this hour of need I am sure and I would like to make it known to everybody in the world that so long as one Indian is living, he will not allow one inch of Indian soil to be conceded

The Prime Minister has all along played the historic role of the mediator, and it is through his good offices that various big clashes have been obviated, and I sincerely hope that similarly the Prime Minister would use his good offices and will negotiate this question peacefully for a permanent solution of our border trouble, so that not only India-Chma friendship will be a permanent feature but it will also contribute to a great extent to world peace

Mr Deputy-Speaker: Motion moved

That the White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India and China during 1954-1959 laid on the Table on the 7th September, 1959 and the further documents in continuation thereof laid on the Table on the 10th September 1959, be taken into consideration."

There are certain substitute motions tabled by Members

Shri Mohammed Imam (Chital-drug) I beg to move

That for the original motion the following be substituted, namely —

"This House having considered the White Paper containing Notes Memoranda and Letters exchanged and Agreements signed between the Governments of India and China, during 1954-1959, laid on the Table on the 7th September, 1959, and the further documents in continuation thereof laid on the Table on the 10th September, 1959, regrets that the Government of China have been making persistent.

White Paper on 8000 Indo-Chinese Relations

encroachments on the Indian territory since 1954 and have unlawfully occupied regions in the States of NEFA, Utter Pradesh and Kashmir in total disregard of the principles of Panch-Sheel and Indian friendship and as this constitutes a grave threat to the integrity and the solidarity of India and the Indian nation, this House is of opinion that the Government India do take immediate and effective steps to make the Chinese withdraw from the regions forcibly occupied by them."(1)

Deputy-Speaker: Substitute Mr. Metion No. 2 by Shri Braj Raj Singh. I would not object to its admissibility

Shri Braj Raj Singh (Firozabad): Thank you very much.

Mr. Deputy-Speaker:but my only point is that if we enter these grounds, perhaps the main issue may be left aside, and the time might be spent in deciding whether Government was right in saying this or whether the party should defend its position just now.

Shri Rraj Raj Singh: I have to protest against such a sort of note.

Mr. Deputy-Speaker: That he can do. He has got another substitute motion also, but more emphasis should not be laid on this, because today we have got really the Chinese sions on our territory, and that should be the point that should be discussed and not the side issues that might have arisen consequent to that.

(1) Shri Braj Raj Singh: I beg to move:

That for the original motion, the following be substituted, namely:-

"This House having considered the White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India China, during 1954-1959, laid on the

Table on the 7th September, 1959, and the further documents in continuation thereof laid on the Table the 10th September, 1959, disapproves the manner in which paragraph 5 of the note of Government of India dated 30th April, 1959, was written and protests against the expressions used therein and asks the Government India to publicly apologise to Socialist Party for the injury that the said note has done to it directs the Government not to repeat such mistakes in future," (2)

(2) That for the original motion, following be substituted. the namely:-

"This House having considered the White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India China, during 1954-1959, laid on the Table on the 7th September, 1959, and the further documents in continuation thereof laid on the Table the 10th September, 1959, reaffirms its complete faith in principles of peaceful co-existence and assures all concerned that will not depart from them but declares unequivocally that India will not tolerate any aggression on territory and will under any threats not surrender any of its territories,

that India holds firmly to MacMahon Line which henceforth shall be renamed as Gandhi Line or if China so agrees. Panch-Sheel

that China should withdraw forces or personnel stationed in any part of India's territory all along our North-Eastern borders, failing which this House directs the Government to push back the forces and personnel from our territory and calls upon every citizen of the country to be prepared for any eventuality that may happen, and directs the Government to initiate negotiations for settlement of our border problems with China, if China so agrees." (3)

Shri Naldurgkar (Osmanabad): I beg to move:

That for the original motion, the following be substituted, namely:—

"This House having considered the White Paper containing Notes. Memoranda and Letters exchanged and Agreements signed between the Governments of India and Chine, during 1954-1959, laid on the Table on the 7th September, 1959, and the further documents m continuation thereof laid on the Table on the 10th September, 1959, agrees with the policy of the Government adopted with regard to the frontier problem existing between the Governments of India and China and endorses the view and stand taken by them in connection with this problem." (4)

Shri Vajpayee (Nalrampur) I beg

That for the original motion, the following be substituted, namely:—

"This House having considered the White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India and China, during 1954-1959, laid on the Table on the 7th September, 1959, and the further documents in continuation thereof laid on the Table on the 10th September, 1959, is of opinion that—

- (a) more effective steps should be taken to meet Chinese in roads into Indian territory, than hitherto, adopted, and to this end—
 - (i) China be asked to vacate aggression by a particular dateline.
 - (ii) China be informed that negotiations in respect of any border adjustments can be held only subsequent to such vacation, and that too only on the basis of the MacMahon Line, and

- . (iii) circulation of Chinese maps which have falsely depicted parts of India as Chinese territory, and of Chinese magazines, or other literature, which have been publishing such maps, be banned in India, and
- (b) immediate steps be taken to reinforce our northern defences and develop transport and communication facilities in border regions for better protection of the area."(5)

Mr. Deputy-Speaker: Shri Yadav.

श्री यादव (बारावकी) : इस सम्बन्ध में एक निवेदन है कि मैं ने जो मोशन दिया था उस में दो शब्द थे "deliberate" and "irresponsible" जिन को मैं इस मोशन में नही

जिन को में इस मोशन में नही पाता हू। न मालूम किस तग्ह से वे इस म से निकाल दिये गये है।

उपाध्यक्ष महोदय भाप इसे सूव तो कर रहे हैं।

अक्षे यादव मैं इसे मृव तो कर रहा ह लेकिन ये शब्द भी इस में जोड़ दिये जाये।

Shri Yadav: I beg to move:

That for the original motion, the following be substituted, namely:-

"This House having considered the White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India and China, during 1954-1959, laid on the Table on the 7th September, 1959, and the further documents in continuation thereof laid on the Table on the 10th September, 1959, condemns the policy of the Government of India in keeping the House in the dark about the facts and developments concerning territorial violations on the Northern border, reminds the Government of India of the warning given by the Socialist Party of India in its Himalayan Policy,

White Paper on 8004 Indo-Chinese Relations

as early as 1947, and directs the Government of India to make suitable amendments in its foreign policy in conformity with the policy followed by the Socialist Party of India." (6)

Shri S. L. Saksena (Maharajganj): I beg to move:

That for the original motion, the following be substituted, namely:-

"This House having considered the White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India 1954-1959. and China, during laid on the Table on the September, 1959 and the further documents in continuation thereof laid on the Table on the 10th September, 1959, is of the opinion that in order to maintain cordial relations with China, the Prime Minister of India and his Government have shown the utmost patience and forbearance in spite of the gravest provocations from time to time, so much so that they did not even inform, as was their duty, the Indian Parliament of even the gravest of these Chinese aggressions against the Indian border, out of sheer anxiety not to give them a publicity, which would have done grave injury to Sino-Indian friendship, and in the hope that the Chinese Government would settle these border disputes through friendly negotiations, and while the House apprectates this anxiety of the Prime Minister and his Government to maintain and strengthen Indian friendship, it is of opinion. that, while attempts should continue to be made for settling these border disputes by friendly negotiations. Government must take adequate steps to defend and safeguard its Himalayan border right from the MacMahon Line to the traditional border in Ladakh." **₹7).**

Shri Liladhar Kotoki (Nowgong): I beg to move:

That for the original motion, the following be substituted, namely.-

"This House having considered the White Paper containing Notes, Memoranda and Letters exchanged and Agreements signed between the Governments of India and China, during 1954-1959, laid on the Table on the 7th September, 1959. and the further documents in continuation thereof laid on the Table the 10th September, 1959, takes serious view of the situation arising out of the Indo-Chinese border disputes and approves of the firm stand taken by the Government of India in this regard." (8)

Mr Deputy-Speaker: The substitute motions and the original motion are before the House for discussion. When I said that hon. Members should condense their remarks within about 25 minutes, I heard voices from the left that that was impossible I have no objection if the hon. Members want to take more time, but then now there are eight substitute motions to the original motion. Members who move their amendments desire to speak, and then there are eight groups at least, and every group, however small it might be. wants to place its views before the Then, in this discussion at least the Congress Members also demand that they must have equal opportunity This is not a discussion in which only the Opposition is interested So. I hope that it would be appreciated that the time would be divided equally. at least equally. between the Congress and the Opposition So, they have two hours the most I am being rather indulgent in giving them two hours, and when they have two hours, they can see how many can be accommodated, and how long each individual Member can speak.

Shri Dange.

Acharya Kripalani: Shri Dange wants to criticise me, therefore he will speak after me. Let him have the last chance.

Shri C. K. Bhattacharya (West Dinajpur): The Chair called upon Shri Dange to speak.

Mr. Deputy-Speaker: I have called upon Shri Dange to speak.

Shri C. K. Bhattacharya: Then, why does Acharya Kripalani rise?

Mr. Deputy-Speaker: Perhaps Shri Dange does not want to speak

Shri Dange (Bombay City-Central): I am prepared to speak at any time.

Mr. Deputy-Speaker: But I had called him Then, he might speak.

Shri Dange: He is on his legs Let him speak

Mr. Deputy-Speaker: All right. Acharya Kripalani.

Dr. Ram Subhag Singh (Sasaram): On a point of order He should not be called later on because we are not called again once we refuse to speak.

Mr. Deputy-Speaker: My difficulty is this Ordinarily if a Member is called to speak and he refuses to speak, he cannot have a second chance, but now Shri Dange is not refusing to speak He says he has no objection if Acharya Kripalani wants preference and wants to speak in the first instance. That was my trouble; otherwise, I would have warned him that he would not be allowed another opportunity.

Shri Dange: If you want me to speak first, I am ready

Shri C. K Bhattacharya: Sır, we should go by your choice. We want your choice should stand. Shri Dange should speak first.

Mr. Deputy-Speaker: Acharya Krupalani.

Acharya Kripalani: It is a very serious matter we are discussing here today. You will not therefore, mird, if I make constant reference to my notes.

I have been speaking upon this topic inside and outside the House since 1950 In connection with Tibet, in 1950, I said:

"Our Government's attitude is understandable on the assumption that Tibet is a far off country, and none of our business. But supposing what has happened in Tibet happens to Nepal, supposing the Chinese liberation forces come to Nepal, then, I am sure, we will fight, whether we are ready or not"

Again, in 1954, after signing of the Indo-Chinese agreement, I said that the destruction of a buffer state was an unfriendly act, and was dangerous for the security and safety of India. Many nations have gone to war on that issue I am not saying this to remaind the House that I said so We have more serious business than that

Why did I say all these things? It was because I had taken note of the serious nature of the revolution that had taken place m China. Our Prime Minister while speaking in the Rajya Sapha said that "the revolution was a major factor in history, and any appraisal of the situation neglecting the fact of the revolution would be utterly wrong; and many of the troubles in the international world were due to the fact that a deliberate attempt was made not to recognise the major events in human history"

f entirely agree with the Prime Minister I may submit that if some countries in the West have failed to recognise the significance of the Chinese Revolution, I am afraid we have done no better. This Revolution, by whatever name we may call it, has established in China a totalitarian government. Such a regime can only be a military regime It is based upon power and force. Its appeal is to authority and not to rea-

son. It does not believe in co-operation but strict obedience and regimentation. All education is turned into propaganda. Truth is subject to party loyalty. Such a regime is fanatical it pays no regard to the purity of means. It is controlled either by a dictator or by a self-perpetuating janta of politicians. Whatever such a regime may do at home may not be the concern of neighbouring countries. But it is a concern of every peaceful neighbour to see what its international policy is

The foreign policy of a totalitarian government cannot but be expansionist. It is natural Power, if not increased, will fade away Therefore, if we are really to take note of the tremendous revolution that has taken place in China, we must not forget its aggressive nature

History has also proved that whatever effect a revolution may have in internal politics, it does not change the foreign policy of a nation. The French Revolution did not change the foreign policy of France initiated by Louis XIV The Fascist revolution in Italy and Germany did not change the foreign policy of these countries Bolshevik Russia follows the foreign policy of Peter the Great and the Czars of nibbling at its neighbours We see today China is following the expansionist policy of its predecessor imperial regimes There is nothing to wonder at that

I submit that if some Western nations have over-emphasised the totalitarian and militarist and expansionist character of the Chinese revolution, we in India have minimised it. May I submit that if there is a choice in international affairs, it is better to over-emphasise danger than to under-emphase it? If we do the latter, we shall be caught unaware and unprepared and our people will also be caught so

So, we had the taste of this new totalitarian regime in China Immediately after the Communists had established their rule on 'he mainland, the old imperial policy was fol-238 LSD-2.

lowed in Tibet, a helpless an a disarmed country. While the former imperial regimes in China were content and were satisfied with the exercise of suzerainty, the new regime wanted complete control of Tibet. They would have nothing less than that

Again, we had other md cations of the character of this regime. In October, 1949, in reply to a telegram of congratulations from the Indian Communist Party on the success of the Communists m China, Mr. Mao Tsetung sert the following telegram:

"I firmly believe that relying on the brave Communist Party of India and the unity of all patriots, India will not certainly remain long under the yoke of impertalism and its collaborators Like China, India will one day merge in the socialist democratic family."

It is family indeed, for there is one and the same family for communists all over the world, wherever they may be born

Further, in Chinese eyes, and unfortunately in the Communists' eyes here, we were not free even in 1949, and our Government was a collaborathr Our Government was collaborating with Western imperialisms. I suppose in the eyes of China and in the eyes of some of our own countrymeh, we do not seem to have achieved our freedom vet, liberation is yet to come, and, therefore, we see the maich of Chinese armies on our borders, and they are liberation forces. The idea that we were stooges of Western imperialism was again made clear to us when instinctively, our Prime Minister protested against Chinese excursion in Tibet He said, "it was not quite clear from whom the Chinese were liberating Tibet." History has given the answer Every fanatical creed, whether it be religious or political, undertakes to make people free from themselves, and make them happy against their will through fire and sword. This is, there-

[Acharya Kripalani]

fore, no new phenomenon in the world. We are familiar with it. This apart, we got a prompt answer to our protest; we were told that we had made our protest because we were stooges of western imperial Powers. In fact, the language was more vulgar, This vulgarity has continued all through the years. Our Prime Minister has politely called it the language of the cold war. Instead of resenting these insults, we merely submitted to them and recognised Chinese sovereignty over Tibet. This proved to the Chinese that we would submit to their bullying tactics. I am afraid we have been doing so throughout these years. 12 hrs.

Some people have asked: What could India have done? Could it have gone to war on the issue of Tibet? It need not have But while recognising the de facto sovereignty of China on the mainland, India should have refused to recognise Chinese rule in Tibet It would have put us morally in the right We do not recognise the right of France over Algeria. Are we, therefore, at war with that country? Do we not have diplomatic and friendly relations with it? submitting to the rape of Tibet, I am very sorry to say, that the Prime Minister has repudiated what he has often said, that wherever there is injustice and tyranny, India shall not remain neutral; it will always stand for justice and fair play. It is but fair that I remind him of these words

I want the House and the country to know and to mark that China in her internal and international advance is even more quick and thorough than Russia Russia began its expansion only when its revolution was 23 years old, and even then when Europe was in the throes of the world war. China began its campaign as soon as its power was established on the mainland I want the House to mark that difference between the two regimes.

I have talked of the totalitarian and military character of the new Chinese regime. This fact comes out more clearly more recently. In a statement of the Chinese Ambassador made to our Foreign Secretary as late as May this year, he says:

"China will not be so foolish as to antagonise the United States in the East and again to antagonise India in the West."

This, Sir, reminds me of Hitler's theory of war on one front. But strangely enough, the Chinese have chosen not the eastern, but the western front....

An Hon. Member: For the present.

Acharya Kripalani: ... which have done in spite of the fact that in the east, the territory that they want to liberate is undoubtedly Chinese territory and the people are also Chinese people and not foreign people Of course, they tried the eastern front a couple of years back when they attacked the off-shore islands under the sway of Chiang Kai-shek. It should not have been difficult for the Chinese to take possession of these islands. They were not useful to the United States or to Chiang Kaishek But the U.S.A resisted the attack on these islands which were not of much use to it. The late Mr Dulles made it plain that Communist will move out of the mainland only at the expense of a third world war this, Chma with her population of 600 million was not prepared. They were not prepared for a war. Therefore, what remained for Communist China was an incursion in the west, on the Indian frontier They think they are avoiding a second front as Hitler did. But who knows one day they may have no choice but to fight on both the fronts?

In 1954, we entered into a treaty with the Chinese Government. I am sorry to say that by that treaty, we recognised not only the suzerainty, but also the sovereignty, of China over Tibet. If we did that, it was very necessary to try and settle the borders with China. All along, we had common borders with Tibet. Now, these were turned into common borders.

Relations

with China. We are told that there was some talk of borders at the time the treaty was signed, but nothing was decided. Later too, there was some talk about that in 1956 when the two Prime Ministers met here, but there was nothing in writing. We knew, or ought to have known, that between China and Burma, there are border disputes and they have not yet been decided, and the Chinese Government has not been able to carry out its own promises. This, I quote from the Prime Minister. In International dealings, treaties or other documents, it is dangerous to leave matters at the level of talk without any signed documents. It is best to have everything in writing. Even when there is a talk, the notes of the talk must be accepted by both parties and signed. This seems not to have been done, in spite of the fact that semant c difficulties were felt by both the parties, as we are told by the Prime Minister. Our Prime Minister is too shrewd a politician not to know that in international intercourse, words have today ceased to have ordinary dictionary meaning. Therefore, it was the more necessary that everything should be in black and white. Even then, there are apprehensions of misinterpretation, but the field of misunderstanding is narrowed down. At least, the neutrals can see what is right and what is wrong in a document.

Some Members in the Rajya Sabha said that the Chinese had become wild with us after the grant of asylum to the Dalai Lama and the Tibetan refugees. The Prime Minister seemed to endorse this view. It may be that their wrath has increased after these events. But in this too, the Chinese are different from the Russians: the Chinese are more unreasonable. The Hungarian refugees sought asylum in many European countries, but Russia has not on that account indulged in border aggression against those countries. However, the Chinese aggression began earlier. According to Dr. Kunzru, aggression began in 1952. In 1964, we had a treaty with China. This treaty enunciated the famous five

principles of peaceful co-existence. I need not discuss here these principles except to say that all these principles are based upon the maintenance of the status quo, however cruel and inequitous it may be.

The principles were enunciated in order to put a seal of approval on the sovereignty of China over Tibet. Therefore, on one occasion, I was constrained to say in this House that the Panchsheel was born in sin. In spite of the agreement and the Panchsheel, aggression on our borders began three months after the signing of the treaty, as pointed out in the White Paper. It has since been going on and it has been increasing. It would appear as if the Chinese were waiting simply for the signing of the treaty which recognised their sovereignty in Tibet. Every time they have indulged in the aggression, they have blamed us and drawn our attention to the Punchsheel. I am reminded of a Hindi proverb which I need not quote here. It has something to do with the Koswal and the danda. (Interruption).

Our territories have been occupied. our people have been kidnapped, our guards have been fired at, taxes have been collected, roads have been built, all leading towards India; check and observation posts established along our borders and even, as the report says, trenches have been dug in many places along the frontier. In Ladakh a regular motor road has been built and it is said that an aerodrome has been established in our territory.

Sir, much as I dislike Chinese aggression on our borders, I am much more concerned with what our Government has done or proposes to do about it. After all, the Chinese, as I have said, are working in consonance with the genius of their regime and in pursuance of their international goal. But, whatever aggressions have been there so far. I regret to say that the country has been kept in ignorance of this aggression for a long period, even though many notes through the years, have passed between the two countries. The Parliament itself has been kept in ignorance. Information about aggression has been

[Acharya Kripalani]

elicited through questions in this and the other House. No information was even given voluntarily. Even then, it has been meagre, and, often, the acts of aggression have been mininised—may I say almost excused. Sometimes, it would appear there has been special pleading for the Chinese.

Recently, Sir. when there was a question about the road built by China in Ladakh, the House was told, if I remember aright and speaking subject to correction, that it was not a regular road but stones were kept to mark the passage. But, now, we know it is a motor road. No mention was made of the aerodrome built in our territory. We were told that the territory was mountainous—where nothing could grow, not even a blade of grass—and no people lived there.

There are places in Rajasthan today where all these conditions exist. May I know what the Government would do if some of those parts are invaded by Pak-stan? (Interruption.)

Sir, then, another question arises If these places are so uninhabitable for man and vegetable, then, why do the Chinese want to occupy them? It is a strange thing that they should earn the ill-will of India and occupy portions of territory that are of no use to them. Our people have shrewd suspicion and it is this that these uninhabitable places are occupied to serve as springboards for future action A springboard has not to be green or populated Our people are not thinking in terms of a few miles of barren rock. They are thinking in terms of the honour of the country which has some meaning for them. Apart from that, they thinking of something more and it is this that they are thinking about the safety and the freedom of country in the near future. Here then lies the trouble which people with their horse-sense are able to sense.

The explanations given by the Clovernment for their silence are too halting. They are unconvincing. The pity of it is, while there are acts of aggression on our territory, while violent and angry notes are sent to us, on our side we are satisfying ourselves merely with sending back polite notes or protests. Also, all the time, what is more painful, our people are being encouraged to keep on repeating the mantram: 'Chini Hindi Bhai Bhai'. This, I am sure, makes our people, if not our leaders, look ridiculous before the world. Such conduct lowers our dignity of which we are reminded so often by our Prime Minister.

Sir, I also do not understand this over-politeness of ours. After all, in ordinary conversation, we regulate the pitch of our voice according to the hearing capacity of the listener. If he is hard of hearing, we raise our voice; if a man does not understand polite language, we may not abuse him, but we must speak in plain and unvarnished language. Nobody would he more polite and courteous Gandhiji. But many times, he had to use hard and harsh words against British Imperialism On one occasion, I remember he wrote an article in Young India with the caption Shaking the Mane of the British Lion. It formed part of the prosecution which he had to face and for it he was awarded 6 months' imprisonment.

Some Hon Members: Six years,

Acharya Kripalani: Six years, Sir, we cannot be more polite than the Father of the Nation when dealing with aggression. It is natural for us to be anxious to avoid a major complication which may precipitate a war. A war between the two countries is bound to develop into a global war whether one likes it or not. But we cannot avoid war through appeasement, Appeasement is always at the expense of one's honour. It has also never saved peace. It did not save peace in Europe in 1939.

Mr. Deputy-Speaker: The hon Membr has taken half an hour.

Acharya Kripalani: Sir, I will finish soon.

8016

Relations alignment with the power blocs, That is not all. There is a furthersome thing. India also stands for international justice and fairplay. Prime Minister himself has often said, that in the case of injustice and ty array, India will not remain neutral I am afraid we have not acted upto this principle in the case of Tibet

In this House talking about our foreign policy two years back, I have said that it is a mistake to suppose the foreign policy of a country consists merely in enunciating abstract and basic principles. It must also think in terms of appropriate strategy and tactics, through which these principles are to be given effect to. We have failed to embody our principles into appropriate strategy and tactics for effective action. It may be that in evolving these, we may have to modify our principles to some extent. There will always be a gulf between principles and practice, between the ideal and the actual. That cannot be avoided in this defective world I submit for the consideration of the Prime Minister that we have failed in our foreign policy at level of strategy and tactics. Herein some modification is surely necessary if we are to be effective.

Sir in conclusion, I would beg of the Government to be firm. Their vacillation and the Prime Minister's varying statements confuse the public minds. A confused people cannot be ready for an emergency. Even in his Press interview yesterday, the Prime Minister talked of restraint. Restraint without action is meaningless. I can quite understand that there should be restraint in giving expression to the feelings when our people go demonstrate against an Embassy. That is not desirable and I am one with the Prime Minister when he condemns these things. But how are the feelings of the people to get expression unless there is action behind what they want to be done? Talking of this restraint is just like taiking of restraining a horse and tightening the reins and having control over it

Anyway I would like to know what the Government proposes to do under the present circumstances. I have read the Prime Minister's speech in the Raiya Sabha several times. I am afraid. I find no indication of this in the Prime Minister's speech. Is there any idea to throw back the Chinese out of the territories they have occupied? As their aggression is described by our Communist friends as merely 'border incidents', so will our action in turning them back be a 'border incident'. When we have cleared our borders of aggression, we can, then, think in terms of negotiations, but always on the basis of MacMahon line. The maintenance of the status quo can only be when aggression has been stopped and the territories occupied by the Chinese re-occupied by our people. Our Prime Minister has as a last resort proposed arbitration. It is not usual to submit the cases of national territories to arbitration. National territory belongs to the people of the country. (Hear, hear). It cannot be the subject of arbitration. Apart from this, who can arbitrate in this case? What country except Russia will be acceptable to China? All other countries, whether they are capitalist or soc alist, in the world are capitalist and as such imperialist! Even communist Yugoslavia, if it is not capitalist, is a stooge of capitalists and the imperialists, though it may call itself communist or Marxist. However, all this can come after our territory has been cleared of aggression.

During the course of his speech in the Rajya Sabha, our Prime Minister has, in answer to Dr. Kunzru, said that there could be no change in our foreign policy and that it stands as firm as a rock though today even the Himalayas are shaking. I am afraid that, when the Prime Minister says this, he is thinking merely in terms of the basic principles of our policy. What are these principles? India stands for peace. India stands for disarmament. "India stands for non-

[Acharya Kripalani]

when the damn horse does not exist, I can assure the Prime M.nister, if he needs any assurance, that the country will be behind him to a man-and even to a woman if he takes effective action against foreign aggression.

Dr. Ram Subhag Singh: Sir, I was listening to the debate very carefully.

Mr. Deputy-Speaker: I hope the hon. Members would also exercise restraint by limiting their remarks to fifteen minutes.

Dr. Ram Subhag Singh: It is a fact that China has been our traditional friend and in recent years due to the efforts of our great Prime Minister that friendship has all the more been strengthened. But while we were making efforts to strengthen that fr endship, China was slowly and slowly intruding upon our territory and it encroached upon not one village or two villages but it occupied thousands of square miles of our At the territory. (Interruptions). time our treaty was concluded in 1954 with China, as Acharya Kripalaniji has just now pointed out, no mention was made about any border dispute nor was it mentioned in 1955. But strangely enough, Shri Chou En-Lai has written in his letter:

"The Tibet local authorities themselves later also expressed their dissatisfaction with this line, and following the independence of India in 1947, cabled Your Excellency asking India to return all the territory of the Tibet region of China south of this illegal line."

I do not know what is the position of Tibet so that the Chinese Premier has written this letter to our Prime Minister Because, when it suits China, Tibet is a province of China as any other province. I do not know what is the content of the cable received by our Prime Minister. When it does not suit China, Tibet is immediately given a different status. I am doubtful whether we were right in recognising the sovereignty of China over Tibet. Earlier the practice was that we recognised the sugerainty of China over Tibet and that practice should have continued. The Chinese Premier has himself mentioned here that it was the Tibetan authorities who raised that question. If it is so, then we should also state firmly that we will discuss this issue with Tibetan authorities. During the pre-Independent period, there used to be a British resident and his assistant used to exercise control in Ladakh and Gilgit and all the other border areas. At that time many hunters used to go towards the region which has been occupied by China at present. The British resident or the Government of Kashmir used to issue permits to go up to that boundary and we were also having our Consul at Tashkent. To say that this is a very difficult and maccessible area is, to some extent. acceptable, but I am not going to the extent of accepting this theory that in no case it is possible to go towards that region. This area has been under the control of our Defence Ministry in some way or other. It may be that during our preoccupation with Pakistan or during the efforts which we were directing towards maintaining our friendship with China, China tried to take possession of that territory. They have not built just one road there but they have built feeder roads and a first-class road has been laid connecting many other villages with those feeder roads. It is also a fact that they have constructed an airport in that region So, I would like to know what information we received in those days from our Ambassadors in Peking and whether the Defence Ministry was in a position to produce any record or any information. Or, did it care to gather any information from that region? When the treaty negotiated in 1954, it was on the basis of the existing status, and to charge India imperialism, expansionism is utterly baseless, because, we have been res-

802-

pecting not only the boundaries of our neighbours but also the boundaries of Goa. It is to the credit of the Prime Minister and this Government that they did not allow anybody to enter Goa when the people were ready to march into that territory. But at that very moment, the Chinese penetrated into our territory and they occupied such a big region. They did not stop there, because, recently it has been mentioned by Bakula that the Chinese have been propagating an idea that we want to take possession of the entire Ladakh area, and we ought to be alert about Besides this, they wanted to create further trouble and it has been mentioned in the White Paper that their plane came to the Himachal Pradesh area-Chamba and Spiti-and also to the Punjab area and to many other places.

The trouble about Bara Hoti is also Now, the Chinese are claiming the NEFA territory. Regarding Bara Hoti it has been stated in the White Paper that it has always been our territory. Once we declare any place as our territory, it should always be our effort to maintain it as such. After having declared it as our territory and then later agreeing that we will withdraw our civil and military authorities from there does not make much sense. Therefore, I think that we should change our position whenever we go to discuss it at international gatherings. In the White Paper it is mentioned that it was first our asking, our proposal: we first said: "Let us withdraw our civil and military authorities". It was our External Affairs Secretary who himself proposed and they agreed. But soon after that, the Chinese penetrated into that territory. Now, the position is, our military authorities are not there. Therefore, I suggest that it should always be the effort of the Defence Ministry to study all our border problems and to study all the strategic positions and to establish their checkpost.

For instance, Khurnak Fort and Spanggur are just on the Indua valley road, and to allow others to occupy these places is something which is hardly understandable. In NEFA, we were having our check-post at Longju. In that connection, Mr. Chou En-lai has said in his latest letter that some have been advocating "provocative actions on an even larger scale such as bombarding the Chinese territory".

I may point out that on the 28th August, the hon. Prime Minister was good enough to disclose in this House that Longju, our check-post, which lies within three or four miles on this side of the international border, in our territory, had been occupied by the Chinese forces and that they overwhelmed our forces; 'Our forces' meant only eight or nine persons. What I said in the House was:

"Regarding the check-post the Prime Minister said that it is very difficult to drop paratroopers. May I know whether it is possible—I do not want to suggest that it should be done straightaway—to bomb that area in order to extricate it from Chinese hands?"

So, to say that somebody advocated provocative actions on an even larger scale such as bombarding the Chinese territory is something which is neither based on facts nor on any reasoning, because Longju does not lie in Chinese territory. It is in our territory, and if anybody comes to occupy that or if any force has occupied it, it is our inherent right to oust that force by any means. If we are not succeeding in ousting that force or if we have not succeeded in sending our troops or sending reinforcements by road, it is our inherent right to bombard that territory. I repeat it and I will go on repeating it for ever.

Acharya Kripalani: They will not be there for ever.

Dr. Ram Subhag Singh: Yes; they will be removed soon. In connection with the procession in Bombay, I

[Dr. Ram Subhag Singh]

deprecate that we should be so much agitated and we should take out any procession and insult any Head of a State. Mr. Mao Tse-tung has been and is one of the most respected leaders of Asia and the world and I highly respect him. If anybody had insulted his photograph it was very deplorable. But to characterise the whole procession as ruffian is very wrong. It is not at one place but at so many other places they have used the word. In that connection, they have said:

"Such a matter of huge insult to the head of state of the People's Republic of China is what the masses of the six hundred and fifty million Chinese people absolutely cannot tolerate, and it must be reasonably settled, otherwise the Chinese people cannot come to a stop with regard to the matter. In case the reply from the Indian Government is not satisfactory, the Embassy instructed to make it clear that the Chinese Government again raise this matter to the Indian Government, and the Chinese side will never come to a stop if without a satisfactory settlement of the matter, that is to say, never stop even for one hundred years".

An Hon. Member: Language of peace!

Dr. Ram Subhag Singh: In this connection, I say that the 400 million people of India also would never stop unless and until the Chinese are driven out of our territory.

Here, I want also to give a small warning to our draft-makers. I hold no brief for the Socialist Party and I am ready to oppose them like anything. But to characterise, on behalf of the Government, any party as a group of "irresponsible persons" does not appear to me as a correct thing. Therefore, I am pointing out this matter. There may be some irres-

ponsible persons, but all the people are nowhere irresponsible.

Some people are trying to link the incidents with the giving of asylum to the Dalai Lama which is considered as a provocation to the Chinese. I wish to categorically repudiate such an assertion; because, thousands of square miles of our territory in Ladakh were occupied by Chinese prior to Dalai Lama's arrival here. Perhaps, at the time when we were negotiating the treaty they constructed all these roads and forts.

Then there is the question Bhutan. But here also much will depend on our Himalayan because so far we were not worried about our frontier on this side of the But now it has been encountry. croached upon and nobody is in a position to categorically state in how many places the Chinese are occupation. Perhaps, in all the passes they are there and they have encroached upon our territory. Therefore, I shall point out here that it should be the business of the Defence Ministry to properly watch the situation and send parties there to push them out of our territory. But it has not been done so far and it is a matter of great regret to me that we have not been alert enough to protect our frontiers.

Shri C. K. Nair: Why should you isolate the Defence Ministry?

Dr. Ram Subhag Singh: Because they are in charge of our defence. It is not the responsibility of some other Ministry. It is the Defence Ministry which is entrusted with the work of defending our country. So, it is not a question of isolating anything.

Then, regarding Bhutan and Sikkim, a little portion of Bhutan has been mentioned in this White Paper. It is stated that Bhutanese couriers have been arrested and they have not been allowed to go back to their territory.

Mr. Chou En-lai has been one of the chief architects of the policy of Panch Sheel. But he has violated it like anyth ng. He has violated the treaty regarding passports and visas and now the Bhutanese people are not allowed to go back. Therefore, if we do not firmly state our position and if we do not take a firm stand on these issues, we will be creating an impression in Bhutan, Sikkim and even in Nepal that we are not very firm. Therefore, I earnestly appeal to the Government, and particularly to the Pr me Minister who is very alert about all these matters, to see that our interests suffer no more. I would also appeal there should be a reappraisal of our entire policy.

Raja Mahendra Pratap: Will you allow me to say a few words?

Mr. Deputy-Speaker: I am not allowing.

Raja Mahendra Pratap: They are exciting us......

Mr. Deputy-Speaker: I am not allowing him for the present.

Shri S. A. Dange: The problem that is before us is certainly very serious from all points of view and, therefore, our first attempt should be to see that the seriousness does not evolve into a disaster for either country, either for us, or any other country, or for the world. Therefore, the approach to the problem must be one of settlement and not that of whipping up a war atmosphere. I think that there should be a general agreement amongst all of us here, except perhaps some people who want to open two fronts against China Of course, I can imagine those who want to open two fronts against China-one by the Americans and the second led by the Government of India, or by the spokesmen of that party at least. They think that we should teach China a lesson.

An Hon. Member: Why not?

Shri S. A. Dange: "When Dulles taught them a lesson, why not Nehru

teach them a lesson? When Dulles took a firm stand, the Chinese retreated. So, if we take a firm stand, they will retreat," this is to be their two-pronged attack.

What do they want to achieve? Is it a problem of border for them? Is it a problem of the territorial integrity of our country? It is only a label for some, not all. The problem is, as put very nicely by them that Communist Ch na has come near our border...

Shri Tyagi (Dehra Dun): Offer them tea.

Shri S. A. Dange:.. by taking Tibet under its influence—not this border question but the other question. Therefore, Tibet must be liberated so that Communist China remains that side and we remain this side and in between the buffer State of Tibet.

Shri P. R. Patel (Mehsana): What about the area they have occupied?

Shri S. A. Dange: You can have that ambition, but what I meant to say was this This would not be a proper approach for both the countries to accept, the language of war, the language of hysteria and the language of two-fronts from some of our friends here, and a language which wants alliance with Dulles and all that sort of thing.

Acharya Kripalani: The Chinese ghost is there.

Shri S. A. Dange: So far as that alliance is concerned, I do not want to go into h story, because I do not know what happened to that firmness when the Americans entered the Yaluriver, had to retreat back and see the Christmas in America in spite of Dulles' strength. So, let us not have the talk of two front alliances against China. Let us stick to our problem.

An Hon, Member: Let us welcome them here.

SEPTEMBER 12, 1959

Shri S. A. Dange: Our own problem is the problem, not of relations between two countries which are hostile to each other, but the problem of two countries who are essentially allies and friends.

An Hon. Member: Allies! (Interruptions).

Mr. Deputy-Speaker: Order, order. I would advise hon. Members to hear the speaker very patiently.

Shri S. A. Dange: They are afraid of being convinced by my argument. So, it is a problem between the countries who have got a standing agreement of friendship. It may that some people think that it should be broken; that is another matter. But today our relations with Chinese and the question of border cannot be treated as if it is a question between ourselves and Pakistan, though even with Pakistan we do not and should not take the language of war. That is why I broadly and in essence agree with the approach which has been taken by the Prime Minister

Acharya Kripalani: You have now become his admirer, but not in the case of Kerala.

Shri S. A. Dange: On that differ. But on some points we agree. I do not follow a whole hog policy like yours, a consistent policy enmity towards everybody. I do not agree.

Shri P. K. Deo: They have joined others in Kerala.

Shri S. A. Dange: Therefore, point is that with the approach we agree-we may have some differences here and there-but with the broad approach we agree—no hysteria, no questions of war, but, at the same time, defending the integrity country and its frontiers. Now, this approach.

Acharya Kripalani: How?

Shri S. A. Dange: How? He himself has enunciated it—the approach of negotiation on both sides. For exup Panch Sheel. Sertainly delineate

Acharya Kripalani: After the abusive letter.

Shri S. A. Dange: Mr Chou En-lai wrote to the Government of India on September 8th, and I may say that if he had written it earlier perhaps the tension would have been less. But it could not be written earlier for the simple reason that both sides were engaged in the Tibetan question and the Dalai Lama.

Therefore, I want, first of all, to endorse the approach which the Prime Minister has taken, and it should be taken by all countries of the world who subscribe to peace, and that approach is simply: "no war, no hysteria: let us sit down and argue."

Now comes the second problem. What is the essence of the problem? I think the essence of the problem is sometimes missed. The essence supposed to be only the question of border. But, in my opinion, it is not only a question of border and rectifying it, but it is a question of political approach and friendly political lations. These lations have been to a certain Let us recognise extent disturbed. that there has been a disturbance. I am not saying whether we are right and they are wrong or they are right and we are wrong (Interruption). But the disturbance exists.

An Hon. Member: You'will not say that. It does not suit you.

Shri S. A. Dange: I am talking of political questions. I am not talking of the border just now but I am talking of political relations. On question of politics there has been a disturbance in our relations, as the hon. Prime Minister has himself admitted that may be, the Tibetan events have coloured the views the Chinese, have soured them and ? have perhaps made them somewhat bitter on the question. I am referring to that political question.

8028

Therefore the essence of the problem is not only the question of borders. It is not a question of maps. We have had here the debate on maps many a time. Now, here if the question is of maps and delineation and the boundary is fixed, then the question will arise which is aggression and which is not. Therefore the first problem would be to settle the bound aries and delineate them. Demarcate them. (Interruption). Having done that, take the problem whether we are on the right side or they are on the right side. Now can we do that? We can do that The position today exists that this problem can be solved in a calmer atmosphere, except for those who do not want a calmer atmosphere Therefore on the maps also

Dr. Ram Subhag Singh: They do not want to be Chinese agents

Shri S A Dange: Who?

Dr. Ram Subhag Singh: Others

Shri S. A. Dange: We shall ree at to who is whose agent. That is not the problem here (Interruption).

Mr. Deputy-Speaker Order, order I would again appeal to the lion Members to hear him with patience

Shri S. A. Dange: I was not pleading for the Dulles line So, I do not know who was whose agent (Interruption)

An Hon. Member: You can only plead for China

Shri S A. Dange: With regard to the question of maps, what is the position? The Indian position is that—on this there should be no doubt—the MacMahon line was once for all settled On that question we have no doubts. The other side says—and it is said that their statement is a new one—that the MacMahon line is not the final one and was not finally settled. Therefore what can be the

position? The position is that India can argue on the basis of the Mac-Mahon line and the Chinese can argue that it is not correct, and at the same time after argument (Interruption) a settlement can be had, which is not at all difficult.

An Hon. Member: What were the actual (Interruption).

Shri S. A. Dange: Because comrade Chou En-lai himself . (Interruption).

Mr. Deputy-Speaker: Order, order. Hon Members shall have their chance

Shri S A. Dange: I cannot hear (Interruption) We should ask ...

Shri Kalika Singh (Azamgarh): What is the stand of the Communist Party on the MacMahon line?

Mr. Deputy-Speaker: If we wait now and listen, perhaps that might be clear We ought to exercise patience and allow the hon Member to continue Perhaps we might see what their position is But why get impatient.

Shri S. A Dange: The stand of the Communist Party on the Mac-Mahon line is very simple: India has taken that as its line so far.

Acharya Kripalani: What is your line?

Shri S. A Dange: So far it was

An Hon. Member: You are not an Indian*

Shri S. A. Dange: I think if people want to be insulting by calling me unIndian I will question something about them also Let it be remembered

Acharya Kripalani: Oh! yes.

Shri S. A Dange: Let them remember that. (Interruption). No, no. He says I am not an Indian I cannot tolerate that kind of insult in this House

Chinese Relations

Shri Surendranath Dwivedy (Kendrapara): I have not said that. When Shri Dange said that India has taken that as their line I said, "Are you not an Indian?" I have not said that.

Shri S. A. Dange: If I am challenged that I am not an Indian, I shall have to say something. (Interruption).

Shri Surendranath Dwivedy: I have not challenged that. I repeat (Interruption). On a point of personal explanation, Sir. I have to say that I never said that Shri Dange is not an Indian. When he said that, I questioned, "Whether you are also in India and whether you accept that border and MacMahon line".... (Interruption).

Mr. Deputy-Speaker: No hon. Member should challenge that.

Pandit Govind Malaviya (Sultanpur): Being an Indian he may have anti-Indians in mind.

Shri S. A. Dange: Now, I am quite prepared to answer all the questions. Only thing is, let them come one by one. That is all.

So far as the MacMahon line is concerned my stand is very simple. Certainly, it is not for one individual or one party to take a stand. It is an overall standpoint of the country. They are the borders of a country and not of a party, neither of the PSP nor of the Communists or the Congress. They are the borders of a country. On that we should be clear.

Therefore the point is that we as a whole so far had accepted the Mac-Mahon line as our frontier. Now the hon. Prime Minister himself says that it is not demarcated, it is not delineated but there is a general contour. The general contour is accepted but the delimitation and demarcation does not exist. The moment demarcation does not exist, disputes about grasslands and all which are there in the White Paper, are bound to arise.

Shri P. R. Patel: What about the territories occupied by them?

Shri S. A. Dange: So, here question is, if you wish to argue on the basis of friendly relations with China-certainly India will be justified in taking a stand on the Mac-Mahon line and ask them what they have got to say about it.

Acharya Kripalani: They have said.

Shri S. A. Dange: What they have said perhaps has not been read properly. But they themselves have said, "We do not accept it in principle." They have given a long history. We may argue about the history. That is not the point. The point is that we are realists, we know what is happening and we today certainly for the sake of amity can sit down and settle the problems. This is the position that China has taken in its Therefore it rules out questions of war for the sake of settling the boundary. That is all that I want to submit. Those who want to create the war atmosphere, it is another matter for

An Hon. Member: They should be allowed to remain.

Shri S. A. Dange: But so far these two people and our country is concerned, the position is simple. In the letter which is given here they say, "We are realists; we want friendship and therefore there cannot be a question of war. Though we do not accept the MacMahon line yet there has been history. You accept it. All right. Let us sit down and discuss the whole question." Certainly, India could be justified in starting negotiations on the basis of the MacMahon line. On what basis can they argue? They cannot argue on a basis which does not exist or both cannot start arguing on some boundary which is neither this nor that. Any two countries, when they argue questions border, always have their two posi-, tions because that is why the trouble

13 hrs.

That is why the difference arises. If there had been no question at all then of the boundaries differences would not have Why is the argument there whether Longiu is south of Migyitun or whether it is north of it or whether it is on the level of it? It is because there was formerly no problem of hostility between the two countries. Formerly there was no problem there.

Somebody has asked; if a land is grassless whether it should be neglected. No. If a grassless land is certainly occupied by the Pakistanis you will have to take note of it. This land will have to be taken note of. This problem is forced on our attention now. Why? Because of the Tibetan events.

Several Hon. Members: No, no.

Shri S. A. Dange: Because when the Chinese took their sovereign rights in Tibet and occupied Tibet there were protests (Interruption).

Shri Braj Raj Singh: When was the road in Ladakh constructed?

Shri S. A. Dange: There was a question of passes. There was a question of routes. Naturally these questions became a question of delimitation, demarcation and later on a question of politics. Therefore that I think is the fundamental problem. If it is a problem of border it can be resolved. I thought, after the statement which the hon, Prime Minister has here, in the Press Conference, the statement he has made in Rajya Sabha and after the receipt of Mr. Chou En-Lai's letter on the basis of Panditji's letter of March-if these four are taken together there is basis for settlement without going to war or talking about war.

Acharya Kripalani: Who talked about war?

Shri S. A. Dange: Because in first place it is a question between

two friendly countries. I need repeat that the offer exactly and when that exists there should not be a war hysteria so far as this question is concerned.

Indo-Chinese Relations

Dr. Ram Subhag Singh: Occupation?

Shri S. A. Dange: Occupation can be studied as occupation only when you sit down (Interruption).

पंडित ब्रज नारायण ब्रजेश (शिवपूरी) : मैं माननीय सदस्य से यह जानना चाहता हं . .

उपाध्यक्ष महोदय : जब वे बैठ गये हैं तो ग्राप भी मेहरबानी कर के बैठ जायें।

Shri S. A. Dange: I am always an advocate of no-war with anybody, not so much an advocate.....

Dr. Ram Subhag Singh: Silent observer.

Shri S. A. Dange: If some people do not like the foreign policy of this country or if some people are allergic to the hon. Defence Ministerthat is not a question to be discussed in this connection. (Interruption). It has nothing to do with it. The problem of foreign policy, of Panchsheel and the problem of the temperament of the hon. Defence Minister or otherwise need not be brought into the question of settling the border issues with China. But they are (Interruption). They being brought in, why? Because there is essentially a political also. On that our country has got to find a proper approach; the grounds But, certainly, as of it exist. Prime Minister has mentioned, Chinese do feel sour about the Tibetan issue. Apart from the Tibetan issue, India has got the right to give asylum to anybody-there is no doubt about it. Nobody feels sour about it. But we certainly have not right to give asylum, to feed the person with money, to let him function

[Shri S. A. Dange]

sometimes as the Government of the other country and also to make a representation to the United Nations which amount to demanding an invansion of Tibet in order to liberate it from China, to submit a memorandum that there has been genocide in Tibet and thus conduct operations from the Indian soil. If that gentleman does it from anywhere else, let him do it. What I am troubled with is this that he cannot conduct these operations from this soil, and, therefore, certainly, some gentlemen felt very irritated. (Interruptions).

Acharya Kripalani: I would be entitled to remind the Chair that this is a free country where everybody can express his views

Mr. Deputy-Speaker: I would again appeal to hon Members that occasional interruptions might be tolerated; sometimes, they might be welcome as well But continued interruption is not fair and the hon. Member should be allowed to proceed

Shri S. A Dange: Sir, this is a very beautiful statement and a serious statement, but since it receives the clappings of the House I would like to draw attention to it

Is it the right of a free country to allow another person, or group of persons, to call themselves a Government and propagate war against another country and involve this country in it?

Acharya Kripalani: You will excuse me: these people call themselves Gods also. What is this about?

Shri S. A. Dange: Fortunately, Sir, in this country at present Gods are not commanders of armies, nor are they politicians. So, here it is not a problem of Gods, but of gentlemen claiming to be Gods. Can we in a free country like ours allow on our soil, with the subsidy from the Gov-

ernment of India, a person to propagate war against another country and involve this country in it? (Interrupations).

If he goes to Afghanistan it is his affair. The question was very simply and nicely put. If that gentleman's request is to be guaranteed by UNO. where will the troops go through, except through the Indian passes? Where will intervention come from, and where will our neutrality be? The position is that India is a neutral country, a non-aligned country. If some people want to take position: the are 2 no, we free country, we can allow others to carry on war, it is their policy. As far as I am concerned, even as a free country, we do not allow people to propagate war against each other, incite war between two countries or to help them in doing that. That is what I understand So, talking about a free country, if that is the conception of a free country of some people, I am sorry for that

Acharya Kripalani: We have not the Chinese concept

Shri S. A. Dange: Therefore, what I was saying was that the irritation, the sourness, arose out of this problem and that problem attracted the attention of the Prime Minister. On that point also I agree with him in the sense that if the Dalai Lama stays in this country, the gentleman can We have a right to have asylum give asylum But he should not carry on propaganda which is likely to involve us in unfriendly relations with other countries. I need not quote those paragraphs in the Prime Minister's interview and so on. But he has taken that position. He says that he gave his advice to the gentleman not to go to the U.N. and invite their intervention; in the first instance it would not come, and, in the second place, even if it comes it would be embarrassing for us and we cannot take that position. But he says that other people advised him and he accepted that advice. Well, we can imagine who those other people are; may be successors of Dulles both m America and here So that is not the point.

Therefore, what I am saying is that the position today with regard to this major dispute on boundary questions can be solved by peaceful means Similarly, our relations with China can continue, do continue and will continue on a friendly basis Some people do not like it Some people want to blow up the Panchsheel, and in order to blow it up they are creating all sorts of crises. So we must be on guard Against what? against the violations of the integrity of our country, no doubt and against war hysteria The question has been asked here whether we resist aggression On that the standpoint of the Communist Party is very clear We resist aggression If anybody invades us we fight against the invaders, there is no doubt about that

Shri Subbiah Ambalam (Ramanathapuram) How do you justify the Ladakh izvasion?

Shri S. A Dange: There is another question also The gentlemen who want an assurance-I do not know why they should ask for it—must also give an assurance that they will not incite invasion from Indian side What about that? That they won't give Certainly the Prime Minister has given it that we are not going to make aggression against anybody But then some of the gentlemen have quarrelled with that policy and they say, "go and liberate Tibet"

Shri C. D. Pande: Why not?

Shri S. A. Dange: Yes it is good, correct for you We, Sir, on behalf of the Communist Party can say that we shall not side with any aggression m the name of liberating Tibet whosoever it may be That is very clear We shall not tolerate any question of anv ınvader consing here We will fight against any invader. At the same time the Communist Party firmly believes that there will be no invasion from China

over this country, because of Panch Sheel (Interruptions)

Mr. Deputy-Speaker. Order, order.

Shri S A Dange I guarantee that there shall be no invasion—as far as the Prime Minister is concerned he has said so—with the same confidence I guarantee that there shall be no invasion as far as China is concerned. I cannot talk about others

Shri Raghunath Singh (Varanası): How can you speak on behalf of China?

Shri C. D. Pande. Have you received a letter?

Mr. Deputy-Speaker Order, order If the hon Member wants to give a guarantee, why should hon Members be afraid?

Shri S. A Dange From this shouting therefore it should be clear that behind this whole problem a third point arises, that it is not only boundaries, it is not only Tibet, but some people have a problem about us They want to think how to suppress the Communist Party

An Hon Member Why should they? Shri S A Dange I do not know

Shri Braj Raj Singh. It shall die its own death

Shri S A Dange We have cheated you for forty years by not dying ourselves, and we shall cheat you more. Don't worry about it Sir, they say we are dying ourselves We are not dying Sir That may be very visible

So the problem is, in the name of war hysteria in the name of shouting slogans, which are not justified, against us, an attempt is made in order to isolate the Communist Party, to overwhelm it and ban it. Why such a great fear about it? We are after all a small party and we have no following! Why this fear? Are they so panicky about the next elec-

[Shri S, A Dange]

tions that they want to ban us on this score? Why this hysteria? I could understand hysteria on other problems, not on this

So, the third problem is that it is a political tactics that is being followed 10 blow up the peace policy of Panch Sheel, to involve India and China in war .

Acharya Kripalani. To ban the Communist Party.

Shri S. A Dange: and to ban the Communist Party and then introduce, not a democratic but military rule in the name of war hysteria. This is the object This attempt is seriously being made China and the border are just excuses for some people and for some parties. Especially for the PSP-I name it—the main question is not whether the border is violated or not To them it is the question of two fronts liberation of Tibet, war hysteria, blow up of Panch Sheel, blow up of peace, then, blow up of the Defence Minister-I do not know where he comes in, and then uitimately comes in military rule for which they have a few generals ready in their pockets, I am told This policy the Communist party is not going to tolerate It certainly stands for the integrity of the country. It will certainly defend the country against any aggression. But we are not going to tolerate also aggression from our side. whichever party wants it In present situation I am sure the Gov ernment of India does not want it Therefore my quarrel is not with the Government of India on that question As it is visible in this very debate. these gentlemen also have no quarrel with China as such But, for their internal political reasons, the whole thing has been whipped up

Therefore, my last appeal to all would be, play down war hysteria. Attack us as much as you like; we have freedom, no question. But do not have war hysteria. Do not blow

un Panch Sheel. Certainly delineate the borders; certainly have our borders in the way they should be and ought to be Certainly argue. Arguments can settle because there is a position of settlement by argument on both sides. Firm friendlines must persist Mistakes are there on both aid≥s.

several Hon Members: No, no.

An Hon, Member: The cat is out of the bag

shri Radhelal Vyas (Ujjam): He should point out the mistakes on our side

Shri S. A Dange: I am telling with regard to the political problem again. I consider that our debbling with the Dalai Lama problem as a political problem was a mistake I am not talking about the other question Why are they hurrying it up? I am only referring to the political mistakes I am not talking about the borders and integrity of our country Therefore, I support the general approach that is there in all the letters and I appeal for a peaceful settlement. We are certainly against aggression. There can he no doubt about that At the same time, I am quite sure, neither they nor we want to go to war on any bit of territory as Shri Jawarharial Nehru himself has said With that position. I have made my point of view verv clear

की भक्त वर्शन (गतवाल) उपाध्यक्ष ब्रहोदय, भारत और चीन के सम्बन्ध के बारे में झाज हम बाद विवाद में भाग केते क्षमय मेरे हृदय में दो प्रकार की भावनायें अठ रही है। पहली भावना चिन्ता की है ओकि स्वामानिक है । कम्युनिस्ट पार्टी के तेता श्री डागे जी के भाषण भीर उन के आश्वामन के बावज़द भी मझे बड़ कहने में शकोच नहीं कि पिछले अनेक क्वों के अन्दर भारत सरकार ने चीन की जनवादी सरकार

को अन्तर्राज्दीय मान्यता दिलाने के लिये जो प्रवर्त किया और जिस के कारण उसे अपने बहुत से मिणों से नाराजनी भी मोल नेजी पड़ी, उस के बाद भी हमारी उत्तरी तीमा पर युद्ध के जो बादल महरा रहे हैं उन से भारत के प्रत्येक नागरिक का बितित होना स्वामाविक है। लेकिन इस के साथ-साथ मेरे इदय में कुछ थोडी सी सन्नोय की मावना भी है।

मैं उन सदस्यों में के एक हु जो पिछले धनेक वर्षों के इस सदन में सरकार का ज्यान देश की उत्तरी सीमा की मोर दिलाने का प्रयस्न करते रहे हैं। जब-जब समद में इस विषय पर कोई बातचीत हुई है, मुझे इस बात से बड़ा खेद होता या कि हम उत्तरी सीमा के महत्व को धभी तक कुछ भी नहीं समझते में । बल्कि प्रवसर लोग मजाक उदाया करते थे। मैं ने सन १६५२ में प्रतिरक्षा मत्रालय के बजट पर बोलते हए कहा वा कि हिमालय की ऊची दीवारे प्रव हमारी रक्षा करने में घसमयं है। हम इस भरोसे में न रहें कि हमें उत्तर की घोर से किसी भाकमण की भाशका नही है। लेकिन उस समय इस बात को हसी में टाल दिया नया था । पर माज मझे सन्तोष है । भीर जैसी कि उर्द की कहावत है 'दिर ग्रायद इस्स्त भायद", भर्मात चाहे देर में ही सही किर भी रास्ते पर तो भा गये। सुबह का भसा भटका शाम तक घर लीट धाये तो उसे भला हुमा नही समझना चाहिये । लेकिन मुझे सन्देह है कि कही हिन्दी की यह कहावत बरितार्थ न हो जाय कि "घाग लगे सोदे कुमा, कैसे भाग बुझाये" । हम ने भाग बच्चने का इम्सजाम तो किया नहीं भीर जब घर पर भाग लग गई तब हम कुमा सोदने चा रहे हैं। पहले कुछा सोदेंगे फिर पानी निकलेगा फिर हम प्रांग बुझायेंगे-तब तक सायद घर ही स्वाहा न हो जाय ।

स्रव तक के बाद विवाद में भारत की जलरी सीमा के सम्बन्ध में पूर्व की मैकमोहन 283 L.S.D.—3. रेमा से ले कर परिवम में लहांस तक का जो विवरण दिया गया मै उस १८०० मील लम्बे उत्तरी मीयान्त के प्रत्येक भाग के बारे में भ्रपने विचार नही रखना । स्वभावतया गढवान जिले में बडा होती. टेहरी गढवास में नीनग, हिमाचल प्रदेश में शिप्की और पजाब के कागड़ा जिले में स्पिती इन चार के बारे में इस व्वेतपत्र में जो बातें कही गई है, उन में में कुछ की घोर में इस सदन का घ्यान प्राकृषित करूगा । ३१ दिसम्बर, १६४३ मे २८ अप्रैल, १६५४ तक यानी चार महीने तक लगातार पीकिंग में भारत भीर चीन के प्रतिनिधियों की बानचीत चलती गही । उस के परिणामस्वरूप तिब्बत के सम्बन्ध में सुप्रसिद्ध समझौता हुआ । लेकिन उस के बाद ही १७ जलाई, १६५४ को चीन सरकार ने हमारे विदेश मत्रालय को जो पहला पत्र भेजा उस में बढा होती का जिक हुन्ना है। इस बीच में हमें जो खेत पत्र दिया गया भीर उस के बाद भी पत्र व्यवहार की जो प्रतिया मदन की मेज पर रखी गई उन के धन्सार कूल ६६ पत्री का ग्रादान प्रदान हुगा । इन ६६ पत्रो में से १८ केवल बड़ा होती के सम्बन्ध में है और तीन पत्रों में उस का विशेष रूप से उल्लेख किया गया है। इसी से इस विषय के महत्त्र की ममझा जा मक्ता है। यह बढा होती का मैदान हमारे देश की सीमा से लगमग २ श्रील के अन्दर हेंद्र या दो भील लम्बा चौंडा मैदान है वह लगभग १५,००० फोट की जबाई पर बहा कोई ग्राबादी नहीं है, लेकिन भारत से चीन में जाने का मार्ग है। व्यापारी लोग जब तिब्बत की तरफ जाते हैं तो वहा कैम्प डालते हैं। इसी नरह तिव्यत के लोग भी जब उस रास्ते से माते हैं तो वहा कैप्प हालते हैं। उस का पनठाल भारत की भीर है।

यह जो झमडा पिछले पाच छ. साल से चल रहा है, इस के दो कारण मेरी समझ में बाये हैं। एक तो यह कि तिब्बत की सीमा के बान्दर जो गाव हैं वहां के लोग झपती

[भी भगत वर्षन]

भेड़ बकरियों को पराने के लिये इस इसाके में भाषा करते में । मंकि एस मनाने में कोई प्रवस्थ नहीं था, चतः वे समझते वे कि वह उस का धनिकार क्षेत्र है और उस की सीमा के अन्वर है। इसलिये जब बीनियों ने तिब्बत पर समिकार किया तब वे तिव्यती गांव बाले और बीनी सनिकों को ले कर आये और वत पर प्रविकार को स्वापित करना बाहा । इसरी बात यह है कि एक तिब्बती प्रविकारी विस का नाम सरती है, एक टेड भाफिशन, प्रति वर्ष गर्मियों में भारत के गांदों में उस बाटी के रास्ते भाता है भीर वहां से सन्वेश से कर बापस जाता है कि धब भारतीय व्यापारी हवारे इलाके में था सकत हैं। लेकिन कुछ दिनों से, शायद ब्रिटिश गवनंमेंट के बमाने से ही. यह प्रया चली था रही बी कि बह सरजो कुछ दिनों के लिये इस बडा होती मैदान में कैम्प किया करता या भीर ची विव्यत के लोग कारत ची तरक झाते बे उस के पासपोर्ट की जांच पहताल किया करता था। उस समय तिब्बत के प्रधिकारियों की भीर से यह कारण बतलाया गया था कि चुकि जो तूनजुन ला दरें का दूसरी मोर का इलाका है वहां से कई रास्ते कैलाश मानसरोवर, नावरा मंडी दापा मंडी की बाते हैं इसलिये उन के पास कोई ऐसा स्थान नहीं है जहां उन का श्रविकारी रह शके । इसलिये सुविधा के तौर से उसे बडा होती के मैदान में एहने की इजाजत दी गई। सेकिन यब होता क्या है ? वह उस को अब चपना ही नहीं बतलाते बल्कि स्वेत पत्र में दिया गया है कि १५ सितम्बर, १६५५ को चीन के कुछ सैनिकी ने उस से भी दस मीस निचे दावजन जा कर उस पर प्रविकार कर किया भीर जब हमारे सैनिक बावस भा रहे में तब उन्हें बापस माने से रोका । इस के सिवाय सन् १६५७-५८ की गर्मियों के बाद के मीसम में उन्हों ने सावदस और सांगचा मत्या नामक स्वानों पर भी कव्या करने की कोविश की यवधि यहां पर हवारा

वेक पोस्ट पहले से काम करता या । मैं इस बारे में सदन का समिक समय नहीं जेवा पर सरकार से निवेदन कश्चा कि प्रवादी नीति बचिप कीत की सरकार की नीति से काफी स्पष्ट रही है, फिर मी हम ने शाफी दिलनिस इंग से इस में काम किया है। बच इस बारे में बातबीत चल रही बी. तो प्रमारे समझ में नहीं पाता कि हमारी सरकार ने चीन की सरकार के साच यह इक्टारनामा क्यों किया. यह बचन क्यों किया कि हम सपने सैनिकों को वहां नहीं वाने देंगे ? यही नहीं इसे न्यटल जीन करार दिया जायगा जबकि वह इमारे देश का एक माग या । इस हालत भें वह शर्त किसी वी देश में स्वीकार नहीं की जानी चाहिये बी । इस के सिवा सन १६५४ के यह मामला चल रहा था लेकिन २० अगस्त, १९४६ का प्रवान मनी ने इस सदन में मेरे एक प्रवन के उतर में यह जवाब दिया था :

"A few soldiers probably strayed into the Bara Hoti plain due to ignorance. They were asked to leave the area and did so"

थानी मन १६५४ से झगड़ा चल रहा या भीर १६५६ में कहा जाता है कि शायब वे गलती से या गये होंगे जबकि वास्तविकता यह बी कि वह लोग जान बुझ कर भीर सोच विचार कर वहां धाये ये इस सम्बन्ध में दो सुभाव देने हैं। मेरे प्रश्न के उत्तर में माननीय प्रवान मंत्री ने कहा था कि हम जाडों में वहां पर प्रपने सैनिकों को नहीं रख सकते हैं। लेकिन मेरा भपना सयाल है कि वहां रहना भसम्भव नहीं है। धगर हम १५,००० कीट की कंबाई पर प्रका इन्तजाम कर दें ती सैनिक बहां एड सकते हैं। कम से कम नवस्वर-दिसम्बर तक के महीनों में हमारी चेक्पोस्ट वहां धवस्य रहती चाहिये । पिछले सात, जैसा कि सचन को मानम होगा, ६ सितम्बर को हमारी वैक पोस्ट बड़ां से उठा ही नई।

क्यों ही इयारे दैनिक वहां से बाटियों के नींचे उत्तरे हों दी चीन के सैनिकों ने बा कर कम्बा कर सिया । ऐसी हासत में मैं वेरकार से धन्रीय करना चाहता हूं कि बहां पर बेक पोस्ट को बास्तव में बारहों महीने रक्ता जाना चाहिये । प्रगर ऐसा नहीं होता है तो नवम्बर या विश्वस्वर तक हमारी सेना वहां चवस्य रहती चाहिये। दूसरे प्राजकल चोर होती के दर्रे को पार कर जो कि १८,००० फीट ऊंचा है लोग बड़ा होती तक जाते हैं। इस के लिये में ने पहले स्माद दिया था । इस पर बातचीत चल रही है। मलारी से एक सीवा रास्ता गिरवी नदी के किनारे किनारे बड़ा होती तक पहुचता है। उस मार्ग का तत्काल निर्माण किया जाना चाहिये , वह बारही महीने सुला रह सकता है. वहा पर भासानी रहेगी।

यह बार्ते में ने केबल एक स्थानीय समस्या के बारे में कही, लेकिन भव हमारे सामने एक बड़ा प्रक्त धाता है कि हम धपने उत्तरी सीमान्त के बारे में कौन से कदम उठायें। हवारी सरकार जो कदम उठा रही है उस का सामान रूप से हम समर्थन करते हैं। हमें धपने प्रधान मत्री जी के कुशल नेतत्व में विश्वास है। उन के हाथों में हमारे देश का आव्य सरक्षित है। लेकिन प्रत्येक माननीय सवस्य का यह करांच्य हो जाता है कि इस सम्बन्ध में वह कुछ बातें सरकार के कानों तक पहुंचायें । ताकि उन पर गम्भीरता के साथ बिचार हो सके । मेरी सम्मति में सब के यहारी बावस्थकता इस बात की है कि जो हमारे तिव्यती सीमान्त निवासी है उन के ग्रन्थर ग्रास्य विश्वास पैदा हो । यह कहाक्त प्रसिद्ध ही है कि मुखे भजन न होय गोपाला । हम प्रसन्तच्ट सीमान्तवासियों को देश प्रेम का पाठ नहीं पढ़ा सकते और कमी कभी उस ध्यसन्तोव के कारण उन के देश प्रेम के प्रति श्राविकास भी पैदा किया जा सकता है। इस-विषे में इस ध्रवसर पर सरकार से यह अनुरीय करना चाहता हं भीर चेतावनीपूर्ण भन्रोच करना चाहता हूं कि उस को इस बारे में सतकं रहना चाहिये ! मैं इस बात को स्वीकार करता हूं कि इन सीमांत प्रदेशों के बारे में पिक्षणे कुछ वर्षों में हमारे माननीय प्रवान मंत्री की कृपा से कुछ कार्य हुआ है लेकिन वह बहुत ही कम हुआ है और वह बहुत हो ससन्तीय-जनक है !

White Paper on Indo-Chinese

भभी हाल में साब ग्रीर कवि मंत्रासय की धोर से एक कमेटी बिठाई गई थी जिसका कि नाम "इनऐक्सिसेबुल ऐरियाज कमेटी" धर्यात "दर्गम क्षेत्र समिति" वा भौर जिसने कि ऐसे इलाकों के सम्बन्ध में और बला पर साबाज के बारे में किस तरह भारमनिर्मरता बाई जा सकती है, एक धन्तरिम रिपोर्ट दी है। उस क्वेटी की सब से मुख्य सिफारिस यह है कि गवनंमेंट का यह प्रयत्न करना चाहिए कि यह इलाके एनऐक्सिसेब्स व रह जाय । में समझता ह नि धगर वहां सड़कों पर सचार व यातायात के साधनों की समुचित व्यवस्था कर दें तो सीमान्तवासियों का जो सबसे बड़ा कट है वह दूर हो जायगा । वहा पर गस्सा तथा धन्य धावश्यक मामग्री सस्ते दाम पर पहचाई जा सकती है भीर उनकी मन्य ग्रावश्यक सुविधाये भी सूलम की जा सकती है। यत जो भगली इसरी विकास योजना बनने वाली है उनमें सबसे प्रविक्त प्राविकता उन इलाकों को लोलने और वहा तक सक्कें बनाने को दी जानी चाहिये।

मैं ने धमी अपने मायण में मतारी से बड़ा होती दर्रे तक सड़क बनाने का जिक किया था। उचर मूटान के बारे में चीन के प्रवान मनी महोदय ने हमें कुछ धारवासण भी दिये है। अब उनके धारवासनों की नया कीनेंसे है, मैं उसके बारे में कुछ नहीं कहना चाहता लेकन सभी पिछली बार जब हमारे प्रवान मंत्री मूटान तथारीफ वें गये के तो सिक्कम से उनको तिकात के कुछ इसाफ के सन्वर्र से कुछन्ता पड़ा वा और हाबस यह है कि मूटाव वानें के सिबंध मारे देश से जो रास्ता है वह

[थी मक्त वर्षन]

तिज्वत होकर है। यब धगर किसी तरीकें से रिवति विगद गई तो बटान में प्रवेश करना कठिन हो जावना । इसलिए नारत सरकार 'पिसले दो, तीन वर्षों से यह प्रयत्न कर रही है कि बासाम और पश्चिमी बंगान से होकर बहां दो सबकें बनाई जायें। पिसली बार इसी सदन में बेरे एक प्रदन के उतर में सरकार की और से यह उतर दिया गया का कि मृटान के लिए यह दो सहकें तीसरी पंचवर्षीय योजना तक जाकर बन पार्वेगी । घब यह तो बही बात हुई जैसो कि मसल मराहर है कि धाय सग गई है भीर कुंधा सोवा जा रहा है। वसी तरह यह बहा जा रहा है कि सड़कें बनाई जा रही है और उनको हम तीसरी पंचवरीय योजना में जाकर पूरा करेंगे। क्या इस तरह की जिथिलता हमारे देश के लिए क्षोमनीय है सासकर इस धवसर पर जब कि हमारे ऊपर भाफत भाई हुई है। इसलिए मै भारत सरकार से धन्रीय करना चाहता हं कि सहकों के निर्माण को प्राथमिकता दी जाय धीर धगर भावश्यक समना जाय तो मिलिटरी जीनियर्स के द्वारा भीर एम० ई० एम० के द्वारा फीबी जवानों के द्वारा उन महकों का निर्माण करना चाहिये ।

दूसरी बात उपाध्यक्ष महोदय, मुसे यह कहनी है कि परिचमी तिम्बत के सम्बन्ध में मुझे अपने बहुत ही विश्वसनीय सूत्रों के द्वारा बहुत ही चिन्ताजनक समाचार मिले हैं। धर्मी तक्ष्य यह खाम्पाओं का विद्रोष्ठ पूर्वी धौर रिखनो तिम्बत तक ही सीमित था लेकिन अब यह विद्रोष्ठ वहीं तक मीमित नहीं रह न्या है विस्ता वह विद्रोष्ठ अब पश्चिमी तिम्बत में भी फैल गया है धौर वहा पर खाम्पाओं धौर चीनी सैनिकों के बीच संवर्ष चस रहा है। उसके लिए धापको याद होगा कि समी कुछ विनों पहले इनारे प्रवान मंत्री जी ने बतलाया चा कि स्वयं तिम्बत में जो चीनी धिकारी है धम्होंने मारत सरकार को जिसा चा कि मारत से कम तीर्व वाची कैताया धौर मान्य से कम तीर्व वाची कैताया धौर मान्य

सरीबर धार्ये धीर मंत्रों से लीच वडा पर न बाय वयोंकि वे उनकी जिम्मेवारी नहीं के संकते । इससे यह साबित होता है कि बहा पर स्थिति असावारण है भीर बढ़े पैमाने पर बहां कीजी कार्यवाहियां ही रही हैं। मुझे अपने सुत्रों के हारा जो सुखना मिली है उसके धनुसार बहां कई चीनी सैनिक मारे गये हैं। साम्पाधीं ने बड़े पैमाने पर वहां विद्रोष्ट किया है जिसकी कि बजह से वहां का व्यापार बिलकुम उप्प ही गया है। इस सदन की मालूग होगा कि बहां तिम्बत से जो हमारे मारतीय खोगों का व्यापार होता है वे बार्टर सिस्टम से होता है। भारतों रुपये का सामान विश्वले साल यह रहां श्लोड धाये में भीर लालों स्पन्ने का सामान शें हर जो व्यापारी यहां से इस वर्ष गये हैं वे जहां हाथ पर हाथ घरे बैंडे हैं। ताकलाकोट, ज्ञानिमा, नाबरा, दापा, बोलिगमठ व गरतोक बहु जो परिचमी तिब्बत की महिया है, उनमें ग्रमी तक कोई व्यापार नहीं हमा तिब्बती लोग धातक के कारण अपने घरों से बाहर नहीं निकल रहे हैं भीर वहां मधिकारियों ने यह धादेश दे दिया है कि वहां जो भी बोजे बेबो जाय वह चीनी घषिकारियों द्वारा प्रमाणित इकानदारों या व्यापारियों को ही दी जाये और इसकी वजह से व्यापार बिलकुन उप हो शया है। स्थिति यह है कि कूछ वर्शे से बहा ष्टव्य व्यापार AT 8 इसलिए हम को तिब्बती ब्यापार पर निर्नर नहीं रहना चाहिए। इसलिए घर शासन के सामने यह समस्या था गई है कि जो हमारे हजारों भीर सैकडों व्यापारी लोग पश्चिमी तिब्बत या पर्वी तिब्बत के व्यापार पर निमंत श्रारते थे, उनके लिए क्या व्यवस्था की जाय । श्रारकार को उनके पुनर्वास की समस्या को धपने श्राव में लेगा चाहिए और बड़ी बम्मीरता से इस शारे में कदम चठाना चालिए ।

तीसरी और मिलाम दात वो उपाध्यक्ष महोदव, मैं सदन के समझ निवेदन करना

बाहुंगा यह ग्रह है । जैमा कि मैंने पहिले कहा था कि हमारे माननीय प्रधान मंत्री के हायों में देश के भाग्य की बागडोर सुरक्षित है। हम उनके नेतृत्व में घटल विश्वास रक्ते हैं नेकिन में उन्हें यह मुझाब देना चाहता हूं। जैसा कि सभी इस सदन में पहले भी बनाया गया धौर बैसा कि ध्वेनपत्र को देखने से सिद्ध को जाता है कि हम ने बहुत से भपने भारतीय इलाको की पूरी तरह ने देखमाल नहीं की, उनकी चौकसी नहीं की भीर चकि वे इलाके श्नऐक्सिसेब्ल भीर दुर्गम थे इस कारण उन पर ध्यान नहीं दिया और हमारी इन धसावधानी की वजह से वह इलाके हमारे हाथ से निकल चुके हैं। चीन मरकार हम मे बहु अनुरोध करती है भीर उसने भारत सरकार को यह सुझाव दिया है कि स्टेटस को रक्सा जाय यथान्यित रक्की जाय जिसका वि मतसब यह हथा कि जो हमारे इलाके उनके कब्बे में भा गये है, वह तो उनके पास रहेंगे ही और बाकी के बारे में बातचीत चलने ही जाय. तो इसको मिद्धान्तन हुमें ट्करा देना चाहिए । हम सब लोगो को यह माग करनी चाहिए कि मारे बाईर की और मारे मीमान्त की रक्षा की व्यवस्था सेना के हाथ में दे दी जाव जैसे कि नेफा के इलाके में फीजी प्रधि-कारियों ने मारा शासन मुत्र भपने हाथ में ने शिया है भीर यह उचित ही किया है उसी प्रकार उत्तर प्रदेश का जो तिस्थत मीमावर्ती इलाका है भीर हिमाचलप्रदेश, कागदा भीर सहाम का जो इनाका है वहा पर फीर्जा इन्तवाम किया जाना बाहिए मैं धपने भावण की समाप्ति एक मम्कृत पद से करूगा। हमारी नीति होनी चाहिए नम्प्रता भीर दढता, नमतापूर्ण दृइता भीर दृढ्तापूर्ण नम्प्रता की । सरकृत का क्लोक है --- 'इज़ादपि कठोराणि. मद्रिन कुसमादि " धर्मात हम कुल से भी धर्मिक कोमल है मगर शाबदयकता पढने पर हम मध्य से भी अधिक कठोर हो जाय । ग्राज देश और समय की पुकार है कि वहां हमारी गीति सारे संसार के धम्बर शान्त स्थापित करने में कुल से भी कोमल रही है वहां इस

समय हम अपन देश की रक्षा के लिए बज्ज मे भी अधिक कटोर बनना चाहिए ।

White Paper on

Indo-Chinese Relations

Shrimati Renuka Ray (Malda): Since independence we have faced many complicated situations, and I am speaking of situations arising in our relationship with other countries, but I think that this House or the vast majority m it will agree with me that no situation that we have faced has been as serious as the present one. When independence came, it came with the division of the country, and, naturally, therefore, the question that at that time Pakistan, a new territory. might try to get more than her due share was an understandable thing. We were alive to the issues, and we knew where we were Bitterness was there on both sides, and we knew where we were

But, here, we are facing a very different set of circumstances Here is a country whom we have befriended even at the cost of our being misunderstood by certain other countries. to whom we have held out the hand of friendship and have continued to do so, as the White Paper and other papers that have been laid before us show Even when they have disputed our own territorial integrity, we have done so, we have gone to the limits Our Prime Minister who has always been in favour of the friendship between India and China, of which all of us are in favour, has gone to the limits in trying to bring about a conciliation, so that they would take a reasonable attitude in the matter. But it is because he has failed to succeed that he has now been compelled by circumstances to place the whole matter before Parliament and to affirm clearly and definitely that it is not possible for India to tolerate the encroachment-or whatever word one may like to us-into our territorial boundaries.

Other hon Members have spoken about the White Paper, the yellow paper and Mr. Chou En-lai's letter. I do not want to enter into any fray

[Shrimati Ranuka Ray]

with Shri S. A. Dange, because obviolally, he has placed the case of China rather than that of India before this House, but he said that after Mg. Chau En-lai's letter, it should be clear that China seeks our friendship.

From what the Prime Minister said the other day, there was some doubt at least, some "shadow" to use his words at least during the last few months, when the reply to his letter had not come. But I think the House will agree that there is now no shadow of doubt as to what China intends and what her viewpoint is.

We have been asking again and again about the maps which she has continued to print, and in spite of this, she was vague in her answers. In Mr. Chou En-lai's latest statement, there is no vagueness left. It is perfectly clear where we stand with them. He says:

"Mr. Prime Minister, how could China agree to accept under co-ercion..."

-he has used the word 'coercion'-

"...such an illegal line which would have it relinquish its right and disgrace itself by selling out its territory—and such a large part of territory as that.".

40,000 square miles of our territory, they say, are their territory today. As the Prime Minister said in the Raiya Sabha the other day, by land and by air, they say, it is India that has committed aggression and even by sea, for the matter of that. So, we should now know clearly where actually we stand with those for whom we have done much and we want to do much. When India thinks that something is right, she abides by it. That does not mean that she wants any reward from China. But the g are there; the stark facts, are that India be friended Chine, as I said even at the cost of being minumises: stood by other nations.

I want from the Prime Ministerwho is not here at the moment-on. answer on one specific point, because I would like to know what the position is regarding this matter. In The Stateman of the 11th September, it is reported that some Chinese commanders have claimed Lachun and Lachen. in Northern Sikkim as an integral part of the Tibetan region of China. I want to know whether there is any truth in it. Have the Government of India come to know anything about it? Again, there is an unconfirmed report of Chinese incursions in Northern Bhutan from the Chumblas Valley, and of Chinese soldiers having gone into that area. I would like to know from the Prime Minister, when he replies. Whether that is a fact, and what the actual position in regard tothis unconfirmed report is, Both these reports were in The Statesman dated the 11th September, 1959, that is yesterday.

Acharya Kripalani: It is a very difficult place; they cannot go there.

Shrimati Renuka Ray: I do not want to go into the details neither would you give me so much time. But, just to retrace the step, India not only held out the hand of friendship in regard to China's claim for admission into the United Nations, but she relinquished some rights that the British Government gave to their successor Government in regard to their position in Tibet. If this was not proof of sincere friendship, what else could have been? But, no matter what we have done, up till today we have been rebuffed and we have been insulted. The Chinese Ambassador's letter to the Foreign Secretary is the worst sort of insult that India could face

I do not want to speak in the language of blood and thunder. I would merely say that Shri S. A. Dange is quite wrong. India is not hystirical.

8052

India is not penic-stricken. Indian is culm to the face of this situation. India will want the friendship αť China, but only on honourable terms

Now, there is no doubt that all thus as I said in the beginning, is a stab in the dark, it has been a stab in the dark for the last few years There are three points in this long border between India and Tibet, or rather between India and the Tibet region of China, as it is called, where they have entered, as other speakers have pointed out already There is the Ladakh region there is Bara-Hoti, called Wu-Je by the Chinese and the **NEFA** where they have come in and they have occupied Longju

Lastly, Mr Chou En-las in his statement says that the MacMahon line is not one which he will accept although when he had talks with our Prime Minister in 1956, nothing was raised about it From 1952, it was not rais ed, in 1954, in 1956 and in 1958, all this was not raised. There were border incidents as these are called, yes, they are border incidents, let us hope, even now, those border incidents will end.

India's Prime Minister has made it clear in the last yellow paper statement that we are willing to abide by the status quo but the status quo must be the status quo that obtained before these encroachments took place He has even gone further and said in regard to Longiu which they have occupied, if they would go out, we shall also remain out, and then we shall settle this matter, but no settlement can come as the Prime Minister has made it clear, by giving up any part of the territory of India

Shri Braj Raj Singh: He has already given up.

Shrimati Renuka Ray: Let it not be thought by China or by any other nation, as the Prime Minister has Pointed out, that because India speaks with a gentle voice, therefore, she will set he firm. It may be that we

have gone far, we have waited long, before we have taken or are willing to take any action, because we were hoping against hope and our Prime Minister was hoping against hope, that China would see reason Let China understand that India is a nation that has won its independence by following the ways of non-voilence China understand, if she has not understood it, before that India wishes to keep to a policy of non-alignment. and that India wants to keep to nonviolence in her behaviour with any other nation, and that that will be her main approach Panchsheel. India, was all in sincerity, to China, it may have been a protestation and an expedient for the time being, but to India, it is something very sincere and real That is why we have been caught napping perhaps. But loday the country is united Whether it is any faction or any person in this country belonging to any party whether it is even women who, as Acharva Kripalani says, are inferior beings-he implied that they are of lesser account—everyone is united There may be some people in this country who have extra-territorial loyalities But let the Chinese not be deluded by them, because those people do not represent India today I will acknowledge that there are amongst that party some persons who in the long past played a patriotic role in their individual capacities, not as members of that party But where do they stand today? Where did they stand also in 1942 and where do they stand today?

When Shri S A Dange was speaking, we were wondering-it is actually no wonder, we felt-whether it was the case of India that was being put forward It was the case of China that was being put forward. It was the case of whether there were not some Indians who wanted China to be assailed on both fronts; that was the thing that exercised his mind. Here the borders of our country have been encroached upon by another nation, a nation from whom we as[Shrimati Ranuka Ray]

pected something better That does not count with Shri S A Dange Let China not be deluded by it

Of course, it is difficult for us to speak to the Chinese people because there is a controlled Press there But I would speak to the leaders of those people, Mr Chou En-lai and others and ask them to halt even now because, as I said, they should not think that the sympathies of the Indian people are with those few persons who have extra-territorial loyaties to their country. We may tolerate those persons, we might even have expressed sympathies even from this party with some of their economic policies which they hold along with us. But when our country's honour is at stake, when our integrity is at stake, there can be no question about it, we cannot tolerate such things. Those persons do not represent the India of today The India of today is standing behind the Prime Minister

It may be that there are some persons here who feel that we have not been swift enough There may be some persons here who feel that Parliament should have been informed These things aside, there is no doubt that today this country as a whole is standing behind the Prime Minister and the policy that India has now unfolded There can be no question that the territorial integrity of India can be voilated under any terms by any country and that India can be deluded We have been slaves in the past, no doubt But we do not intend to be slaves in the future India is free and we intend to nourish and nurture that freedom of ours We do not intend to allow anyone, howsoever he may talk in the words of Panchsheel, to go behind it and stab us m the back, as I said, to interefere with our freedom. This is something by which all of us absolutely abide

Before I conclude, I have one more point to make We do not want any post-mortem in regard to the past.

But now of course, we shall be and must be very vigilant about our frontiers In future, we must realisewhich we have not done so much in the past-that whatever be friendship that has been extended in the matter of Panchsheel from China. it has its great limitations. The limitations are in Mr Chou En-lai's letter Therefore, we have to be vigilant ail the time We do not talk in terms of war As I said, we do not believe in a policy of blood and thunder We do not want war. We feel that it would be very bad for the world as a whole if two great countries like India and China were not friendly We feel it will be very bad for India and China if they cannot remain friends We feel that in the interest of ourselves as well as of China, it is necessary that friendship is maintained But that cannot be at the expense of our honour, as I have already said It cannot be at the expense of our integrity

Chinese Relations

I say again whoever it be, whether if is a man c a woman who, as Acharya Kripalani said is only of lesser account, any citizen of India whose loyalties are to India first they all together stand behind the Prime Minister in the present situation

सेठ गोविन्द दास (जवलप्र) उपाध्यक महोदय, जब मैं घपने मित्र श्री डांगे जी का भाषण सून रहा था तो मुझे ऐसा माल्म हथा कि प्रचानक चीन से कोई देवदूत यहा प्राकर बोस रहा है । उन्हें मैं देवदूत भादर की दिष्ट से कह रहा हु। शायद देवदून के स्वान पर कोई दुसरा शब्द कहा जाये तो उपयक्त होगा । परन्तु में तो एक सौम्य प्रकृति का मनव्य ह इसलिए कडे शम्दों का उपयोग नहीं करना चाहता । मझे सेंद है कि वे यहां नहीं हैं नहीं तो मैं उनसे एक बात पूछना चाहता था कि बाज यदि यह भगडा चीन और भारत के बीच में न होकर, अमरीका या इगर्नंड कीर मारत के बीच में होता, तो उनकी और उनके दल की क्या स्थिति होती । हम वैदेशिक मीति पर उनके और उनके दल के सोगों के म जाने कितने माधज सून चुके हैं धीर वैदेशिक शीति में कुछ दिलयस्पी होने के कारण में आय: इस विषय पर बोला भी करता हू । मैं कहना चाहता है कि यदि यह सगढा किनी साम्यवादी देश भीर भारत के बीच में न होकर श्रमरीका या इगर्नेंड के सद्ध किमी पूजीवादी देश भीर भारत के साथ होना, तो उन्होंने बाज यह कहा होता कि हम को तत्काल सबाई करना चाहिए।

साम्यवादी दल के मदस्यों की बात श्चनकर मुझे सदा यह प्राभास होता रहा है कि इस सदन म कोई भारतीय व्यक्ति न बाल कर या भारतीय दल न बोल कर ऐसा व्यक्ति या बेसा दस बोलता है जिसने प्रपने को विदेशी साम्यवादियों के यहा गिरो रन्य दिया है। और उनकी जो नीति होती है उसमे भारत का बहुत कम सम्बन्ध गहता है, भारत के बाहर के देशों का सम्बन्ध रहता है। सन् १६३६ में जो युद्ध हुचा, उस युद्ध में उनकी क्या स्थिति रही ? पहले वह युद्ध राष्ट्रीय युद्ध नहीं था। यकायक नाटक का परदा बदला, एक छोटा मा नाटक कार होने के नाते मुझे भक्सर नाटक की बात याद मा जाती है-मीर उनकी सारी मनोबृत्ति ही बदल गयी, और वही बात हम श्रदा देला करते हैं।

डांगे साहब ने तिम्बत की बहुत बात कही। बेरी समझ में नही चाया कि चासिर निब्बत के मामले में हम ने कौन सा चपराध किया है। यदि तिब्बत के दलाई लामा के सद्ध एक महायुक्य यहां धाते हैं तो उनको यहा धादर पूर्वक रसना तो भारतीय मस्कृति के अनुरूप है। हम ने सदा यह किया है। हमारा इतिहास इस बात को बताता है। तो तिब्बन के मामले में हम ने कौनसी ऐसी बात कर डाली, कौनमा ऐसा धपराच कर शला कि जिसकी बजह से बाज बीन हम से नाराज है, यहां का साम्बवादी दल भी हम से नाराय है, हमारे प्रधान अन्त्री जी ने यह बात स्पष्ट कही है कि दलाई लामा के यहा धाने हैं बाद जो सुरक्षा परिषद् में तिम्बन को ले जाने का मामला उठा है या इस तरह के ब्रोर राज-नैनिक मामले उठे हैं, हम उनके पक्ष में नहीं है। हम तिब्बत के मामने को कोई राज-नीतिक विषय नहीं बनाना चाहते । जहां तक तिब्बन का मामला है, एक व्यक्ति हमारे यहा भाए, हमने उनको भादर से रख लिया । इसमें तो हमने कोई ब्री बात नहीं की ।

White Paper on

Indo-Chinese Relations

धमी कृपलानी जी का भाषण मैने बडं ध्यान से मूना । उनने भाषण में एक बात मेरी समझ में नहीं भाषी भीर उन्होंने उस भाषण में कोई विघायक मुझाव रावा भी नही, कि वह कौनसी गृह नीति को भ्रपनाना चाहते हैं। बार बार उन्होंने कहा "दर्म एटीट्यूट फर्म एटीट्यूड ।" मैं समझता ह उनके माषण में "फर्म" शन्द विष्णु सहस्र नाम के पाठ की तग्ह भारभ्भ मे भन्त तक भाया है। मेरी समझ में नहीं भाता कि वह कौनसी फर्म नीति चाहते हैं । उन्होंने कोई बात बापके या इस मदन के सामने नहीं रखी कि जिससे हम यह पता चलता कि वह कौनसी बात चाहते है, कि हम करें । क्या वह चाहते है कि हम युद्ध की घोषणा करे ? जहां मैं इस विचार का है कि हमको भारत की एक एक इच भूमि पर ध्यान रखना चाहिये, भीर मेरा विश्वास है कि यदि कभी भावश्यकता हुई तो जब तक भारत मे एक भी भारतीय रहेगा तब तक वह भारत की एक इच भूमि भी भारत से बाहर नहीं जाने देगा---बहा इसी के साथ मैं वह भी समझता हैं कि कडवा-कडवा यू और मीठा मीठा गप वाली बात नहीं होनी चाहिये। हम पचवील के सिद्धान्तों म विश्वास रखते हैं. गांधी जी 🕡 नाम लेते हैं, भहिमा की बात करते हैं, भेहमा में विश्वास रखते हुए और गांधी जी का नाम लेते हुए यदि हम मन में कुछ ऐसी बातां को सोचा करें कि जो गांधी जी के सिद्धान्तो के, श्राहिसा के सिद्धाकों के, श्रमुक्त नहीं हैं, यह कहां तक ठीक है। इसलिये नुष्के

[सेठ गोविन्द दास]

कृपालानी जी के भाषण में वे क्या चाहते हैं इसका पता नहीं लगा। भाषण बहुत सुन्दर या, अप्रेजी भी सुन्दर थी, वह शायद इसलिये कि वह पढ़ र थे। उन्होंने कहा भी था कि प्रधान मन्त्री भी बिना लिखे उतनी अच्छी अंग्रेजी नहीं बोल सकते क्योंकि वह उनकी मातृ भाषा नहीं है। लेकिन उन्होंने क्या सुझाव दिया यह मेरी समझ में नहीं आया।

मैं एक बात में और श्री डांगे साहब से असहमत हूं। उन्होंने जो बार बार यह कि हमारी गलती है या चीन की गलती है यह देखा जाएगा, यह मेरी समझ म नहीं आयी। जबकि हमारे देश में भी इस तरह से सोचने वाले लोग हैं कि हमारी गलती है या किसी और की गलती है और हम अपनी स्थित पर भी विश्वास नहीं है तब तो फिड़ भगवान् ही हमारी रक्षा करें तो हमारी रक्षा हो सकती है।

मैं डांगे साहब की एक बात से भी सहमत हूं वह यह कि हम लड़ाई की बात नहीं सोचनी है।

कृपलानी जी ने यह कहा कि हमारी वैदेशिक नीति ग्रसफल रही । मेरी समझ में नहीं स्राता कि यह बात उन्होंने कैसे कही। केवल ग्रभी वहीं पर, जब संकट के ग्रवसर श्राते हैं तब तब हमारी वैदेशिक नीति के सम्बन्ध में शंका होती है। कभी ग्रमरीका ग्रीर इंग्लैण्ड हमको कोसते हैं, कर्मा चीन ग्रीर रूस हम को कोसते हैं, इसका कारण है। हमने एक ऐसी नीति का अनुसरण करना म्रारम्भ किया है कि जिस नीति पर म्राज की दुनिया नहीं चल रही है। ग्राज दुनिया दो गुटों में बट गयी है, एक को नेतृव अमरीका करता है, दूसरे का नेतृत्व रूस ग्रौर चीन करते हैं। दोनों बातें शान्ति की करते हैं पर तैयारी लड़ाई की करते हैं। ग्राज तक दुनिया में यह कभी नहीं हुमा । जो बात की जाती है बैसी तैयारी भी होती है। यह इस वक्त की

दुनिया की विचित्र ग्रवस्था है कि बात एक • की जाती है भ्रौर तैयारी दूसरी की जाती है। इस वक्त द्निया की जैसी म्रवस्था है उसम हमारी नीति लोगों की समझ मं नहीं त्राती। कृपालानी जी के सद्श जो गांधीवादी हैं उनकी समझ म तो हमारी नीति ग्रानी चाहिये थी । ग्रौर हमारी नीति स्पष्ट है । हम सब के मित्र हैं। कल की प्रेस कान्फैंस में हमारे प्रधान मन्त्री जी ने "एलाईज" ग्रीर "फ्रैंड्स" इन दोनों शब्दों का बड़ा सुन्दर विश्लेषण किया है। हम किसी के एलाईज नहीं हैं पर हम मित्र सब के हैं। एलाईज होना श्रीर मित्र होना इन दोनों में कुछ फर्क है । वह लडाई के समय मालुम होता है । तो हम सब के मित्र हैं । अमरीका के भी हम मित्र हैं, हम इंगलेंण्ड के भी मित्र हैं। पश्चिमी देशों के भी मित्र हैं श्रौर रूस ग्रीर चीन तथा पूर्वी देशों के भी मित्र हैं। हमारे पंचशील के सिद्धान्त हैं । हम उन सिद्धान्तों के आरम्भ से ही समर्थक रहे हैं। मैं यह मानता हूं कि हमारे प्रधान मंत्री जी ने उन को बड़ी सुन्दरता से हमारे सामने रखा, पर वे कोई नये सिद्धात नहीं हैं। भारतीय संस्कृति के त्रनुसार वे सिद्धान्त हैं। गांधी जी जिन सिद्धान्तों का प्रतिपादन करते रहे उन सिद्धान्तों को दूसरे शब्दों में हमारे सामने रखा गया है।

इसलिये में यह अवश्य चाहता हूं कि लड़ाई की बात छोड़ दी जाये। लड़ाई हम किसी से नहीं करना चाहते। पहले भी हमने कई बातों को निपटाने की कोशिश की। कोरिया की लड़ाई के सम्बन्ध में हमने पहले ही कह दिया था कि ३८वें अक्षांश को पार न किया जाय और हमने देखा कि हमारे कहने के अनुसार ही कोरिया का भामला तय हुआ। इसी प्रजाद स्वेज की इतना बड़ा का कि हमने कुछ बातें कहीं और लड़ाई तक मामला पहुंचने पर भी, वहां सेना हों के आ जाने पर

\$059

मी, महाई बन्द हुई । स्वेच की सदाई बी विस्टाई गईं। इस दरह के ह्यारी नीति हान की में बकी ककी बातों को निपटा चकी हैं भीर में यह भी मानता हूं कि ग्रगर सर्वश नहीं तो बहुत बूर तक, पत्रव द्वियर में नक्दर नहीं हुई, ती उस का बेप भारत को धौर हमारे प्रधान मन्त्री जी को भी है। याज जब इसरे क्यर एक भाषति आई है, एक सगड़ा हमा है भीर एक ऐसे देश के साथ मगडा हारा है, जिस के साथ हजारी वर्षों से हमारी मैंनी एडी है और जिस को प्राच भी हम मित्र मानते हैं--- शब् नहीं मानते है, तो मैं इस बात से बिल्कुल सहजत हैं, जैसा कि प्रयान मन्त्री जी ने कल की प्रैस कान्फ्रेंस में कहा भीर राज्य सभा में भी कहा धीर जैसा कि वह सदा कहते हैं, कि हम इस तरह के मामकों को बापमी तौर पर बातचीत कर निपटाना चाहते हैं। हमारा विश्वास है कि किस तरह से हम धन्य वडी वडी बातो को निषटा चुके हैं, उसी तरह से इस बात को भी निपटा सकेंगं । भाव ग्रावश्यकता इस बात की है कि हम भपना सहलन---भपना वैसेंस न सोयें भीर जिन मिद्धान्तों को हम स्वीकार कर चुके हैं, जिन के धनसार, हम देख चुके हैं कि बहुत से मामले निपटे हैं, उन पर ही जबलम्बित रह कर इस झयडे को भी विषटामें । मेरा विस्वास है कि हम चपने प्रधान मन्दी जी के नेतृत्व में---जिस के लिये में प्रतेक बार कह बका ह कि यह हमारा बढ़ा सीभाग्य कि हम को इस तरह का नेतृत्व प्राप्त है-विश्वाम रख कर ग्रागे बढ़ेंगे । भाग सारा देश उन के साथ है । जिस तरह हम इसरे मामलों को निपटा चके हैं. उसी तरह इस मामले को भी हम निपटा सकेंगे ।

Shri Siya Raj (Chingleput-Reserved-Sch. Castes): Mr. Deputy-Speakex, Sir, as I rise to take part in this debate I am reminded of the observation which he quite aften made of the hate Dr. Ambedkar. He used to say

that free and independent India has. got no other menace except the menace from China. That it has come true and is coming true is a matter which shows that people, knowledgable and intelligent and of the calibre and type of Dr. Ambedkar have already foreseen the danger from this quarter.

I was listening very intently to the speeches of both Acharya Kripalans and Shri Denge. If it is a case of precipitate action, no one, I suppose, can improve upon the excellent speech that was made by Acharya Kripalani. Some of the very good points he had raised therein it would be difficult for even the Prime Minister to get over. If, on the other hand, it is a case for a meek submission, it is no question of trying to improve upon what Shri Dange said-I think the Prime Minister has already, from that point of view, a conciliatory approach towards the solution of this problem-I think the Prime Minister has made a good speech particularly in the Rajya Sabha. We should consider things in the new background. We are not dealing with old China, as we knew. It is not the China of culture: it is not the China of philosophy; it is not the China of religion and morality. It is a new China, not even the China which was accustomed to opium_eating. We are dealing with a China which is new, a China whose population is threatening to oust the rest of the world, very nearly running into a billion and a China which has got one language and not fourteen languages that we have got in this country and a China with no community of caste and with no territorial divisions of the kind over which we are wrang. ling in this country today. What is more. China is proud of her achievements. We probably feel that we are slowly achieving and working various Plans in what we call the democratic way. But China is proud of having achieved her targets under the various Plans in her own way which is neither dictatorial nor demecretic but—which I would prefer to call-Chinese. Now China has been

accustomed to and is the product of years of war. So much so, today, almost every Chinaman is tough and war_minded. There is no doubt about that. Even the sober influences of religion and morality are not there now and I could never understand what relation there can be between our country and a country which calls Lord Buddha, the greatest messenger of peace and goodwill and the greatest messenger of compassion, as a political rebel and says that he wanted aggrandisement....

Some Hon, Members: Shame

14 hrs.

Shri Siva Raj: It is a shame no doubt. But at the back of their minds they had this unfortunate Dalai Lama and because they wanted to say this about the Dalai Lama, they started with Lord Budha, our messenger of peace. Undoubtedly, the Prime Minister is known throughout the world as a person who stands for peace and goodwill and who wants to settle all these difficult problems by the process of negotiations. I feel that in these discussions relating to the so-called border incidents, they do not take our Prime Minister seriously. They did not believe Lord Buddha and now they do not believe the hon. Prime Minister.

Shri Dange was talking about these border incidents I think-that was my reading of history—that communism is opposed to nationalism. It is invariably called international communism Communism being international, it has no belief in borders at all. That being so, nobody could talk that China was violating the borders ... (Interruptions.)

Mr. Deputy-Speaker: Order, order. The hon. Member may address the Chair.

Shri Siva Raj: I am addressing the Chair but I am being diverted through merruptions. Now, that is the approach. We all saw my friend saying this. But it is true that one can read into these border incidents a picture of the future prospect regarding China? Hitherto we all believed and said that the world was in the grip of the red fever but the fear now is that the world is now in the grip of the yellow Shri Rajagopalechari-who probably differs from our Prime Minister on every aspect-said the other day that he entirely agreed with his foreign policy, and very rightly so, and that is because of the non-alignment. He appealed to Mr. Khruschev to stop China from all these incursions in order to see that India was not thrown on the lap of the western democracies. But, Sir, my fear is that even Russia may be thrown on the lap of the western democracies on account of this powerful from China.

I feel that in the present circumstances it is very difficult to say one thing or another about the action that has so far been taken by the Prime Minister and the attitude that he has adopted towards this. It is difficult to say at what particular point in this continuing series of incidents the Prime Minister should act There are on the one hand people hustling him to act at once and on the other hand people asking him to keep quiet and rest on his oars. It is indeed a difficult matter. I would much rather at the present moment leave the entire business in the hands of the Prime Minister to tackle it in his inimitable way.

भी समराम सिंह : उपाध्यक्ष महोदय. बाज देश पर मंकट की परिवा दिलाई दे रही है और रोमे गम्बीर विषय को कुछ माननीय सदस्यों ने हंसी और यखाक का विषय भी बनाने की कोश्चिश की है। मुझे उस बात का बादवर्ष है कि पित्रमें नान ने हिम्बुस्तान की सरकार के डाग जो त्य्टी-करण की गीति धपनाई जाती रही है, एपीयमेंट की पालिसी पर बला जाता रहा है, उस को अब भी बोइने की कीविय नहीं की या रही है भीर सन्धवतः तुब्टीकरण

की जिस मीति पर हिन्दुस्तान की सरकार पिक्के कुछ साम से बनती रही है, उसको बाब हिन्दुस्तान की कम्युनिस्ट पार्टी अपनाना चरवती है। हो सकता है कि कम्यनिस्ट पार्टी के नेता. भी डांगे, बाज यहा यह कह कर कि बह चीन की तरफ़ से प्रास्वासन दिलाना चाहते हैं कि कोई हमला होना नहीं, कोई सदाई होगी नहीं, कुछ ऐसी बात करें कि जिस तरह रूस की तरफ से कुछ धारवामन धाने रहे। हमने पिछले दिनों देखा है कि हिन्दुस्तान के कुछ नेतागण दवा-दार के लिए---मेडिकल टीटमेंट के लिये चीन में जाते रहे हैं। हो सकता है कि पेकिंग को भी मात्रा शुरू हो। जो भी हो, हम यह कहना बाहते हैं कि हिन्दुस्तान में रह कर यदि झाज भी सफाई के साथ यह नहीं कहा जाता है कि मैकमहोन नाइन हमारी पक्की रेखा है भीर उसके एक इच भी यदि कोई इधर भाता है, तो हम उसको बर्दाबन नहीं करेंगे, तो उसके साफ मानी ये हैं, कि हम चीन के साथ प्रधिक है भीर हिन्द्स्तान के माथ उतने नहीं हैं। लेकिन मैं यह कह रहा या कि हिन्द्स्तान की सरकार की नरफ से एक तुष्टीकरण की नीति भपनाई जानी रही है। यह नीति हम शक मे देख रहे हैं--उम बक्त मे देख रहे हैं, जिम बक्त कि मिकयाग-तिब्बत रोड का निर्माण हथा भीर उम के निर्माण पर हिन्दस्तान की सरकार की धोर से १८ प्रक्तुबर, १९५८ को एक नोट विया मदा । उस में उन्होने कहा कि हमारा ध्यान आकृषित किया गया है कि एक सडक बना नी गई हैं। इस नोट के पैराप्राफ ४ में यह कहा गया है .-

"As the Chinese Government are aware, Government of India are anxious to settle their petty frontier disputes".

हमारी टेरीटरी में जो मी मीस की सड़क बना की नई उसको—उस हिस्पूट को—नवनेमेंट साम इक्टिया 'पैटी फल्टियर हिस्पूट' कहे, में समझता हूं कि इस के ज्यादा तुष्टीकरण की नीति बीर कोई नहीं हो सकती। मी मीन की महक हमारी टेरीटरी में बन गई और उस के एक साल बाद हम को पता चला। सब से ताज्यब की बात यह है कि हिन्द्स्तान की पालियामेंट को, हिन्द्स्तान की जनता को इस की कोई खबर नहीं दी गई कि हमारी मीमा पर हमारे बार्डर पर यह हो रहा है। में कहना चाहता हु कि यह न सिफं त्प्टीकरण की नीति है, बल्कि हिन्दुस्तान की जनता के माथ जो न्याय होना चाहिए, उम को भी मन्य करने की कोशिश की जा रही है। धास्तिर हम हिन्द्स्तान की जनता के प्रतिनिधि हैं। हिन्दुस्तान के बाउँर पर, टाई हजार मील पर क्या हो रहा है, उस को इस सदन को और हिन्दुस्तान की जनता को पता न लगे. यह कह दिया जाय कि 'पेटी फन्टियर डिस्प्यट'है, मै समझता ह कि यह बिल्कुल धन्चिन बात है। हम समझते है कि यह बहुत गम्भीर घटना है, जिस की इम मदन को भीर देश को बहुत सम्मीर कप में लेंना चाहिए।

मगर इस सारे व्हाइट पेपर को पढा जाए, तो हमें पता लगेगा कि हिन्द्स्तान की सरकार से चीन की मरकार को जो नोट गए और चीन सरकार की तरफ से हिन्दुस्तान की सरकार को जो नोट बाए, उन में बमीन ग्रास्मान का फर्क है। मैं यह नहीं कहना बाहता ह कि उन्हीं शब्दों में हम को उन की जबाब देना चाहिए। मैं नहीं कहना चाहता कि यदि चीन के लोग हम को रिफयन कहते है, तो हम भी उन को रफियन कहें शैकिन मैं यह बाशा अरूर करता ह कि हमारे सन्दों में ऐसी भावना का प्रदर्शन जरूर हो, जिस से मालम पढे कि यदि चीन हम पर हमसा करना बाहता है, या ऐसे डिवाइन्ड रसना बाहता है, जिन से हमारी इन्टेगरिटी पर सतरा बाता है, तो हम उस को बर्दास्त नहीं करेगे । मुझे अफ़सोस के साथ कहना पड़ता है कि हमारी नीति में यह बात नहीं झलकती । मैं एक के बाद एक ऐसे उदाहरण पेश कर सकता हु, जिन से यह सावित होना कि

[बी क्षेत्र राज सिंह]

हिंग्युस्तान की तरफ से चीन की सरकार को जो चौट विद्य वए, उन में कभी कभी औ जोटेस्ट की नहीं किया क्या है किई व्यान जाकंपित किया क्या है। इतथी बड़ो बड़ी बस्तों की तरफ सिर्फ़ व्यान जाकंपित किया गया है। इस यह भी नहीं कहना चाहते कि घाप हमारी बमीन पर बाते हो, हमारी सीमा का प्रतिकाम करते हो, हम उस के प्रति सपना विरोध प्रकट करते हैं। बौर ऐसा क्यों नहीं होता है? इस के पीछे वो बातें हो सकती है?

Shri Kalika Singh: It has been repeated in all the letters sent by the Government of India Protests have been made.

भी सस रास सिंह: मैं यह निवेदन करना चाहता हूं कि मैं ने सभी जो धाप के सामने सड़क के बारे में नोट पढ़ा है, उस में कहीं प्रोटेस्ट नहीं है। इतना कहा गया है " सैटल पैटी फंटियर डिस्प्यूट्न"। कोई सुरू से ने कर साख़िर तक इन नोट्स इत्यादि को पढ़ जाए, लेकिन कहीं पना नहीं चनेगा कि हम प्रोटेस्ट कर रहे हैं।

में यह निवेदन कर रहा था कि हम उस माया का प्रयोग न करे, लेकिन ऐसी भाषा का प्रयोग दो होना चाहिए, कम ने कम ऐसी भावना का प्रदर्शन तो होना चाहिए, जिस से बकट हो कि हम ब्रपनी तरफ से तैयार है। ब्यौर यही बात थी. जिस की बजह से प्रधान मंत्री महोदय में इस संसद को विश्वास मे नहीं लिया, इस देश को विश्वास में नहीं लिया । यहां पर प्रक्त पूछे जाते रहे और उन का टाज जवाब बेते रहे और यह कहा जाता रहा कि ऐसी कोई बात नहीं है। भीर जब माजन ह्या कि प्रव मामला कंट्रोल से बाहर होता वा रहा है, तो मकबर हो कर उन को इस न्हाइट पेपर को हमारे साथने रक्तमा पढ़ा है। में बहना बाहता हूं कि यह बहुत ही ग्रैर--विन्येयारामा बाद है. यहत ही सक्तारवार्यिय-

नूर्व आत है, जिल्ल को सम्बन्धः ह्मारे काले साती नीक्षिमां अर्थाता महीं करेंबी, स्विद कोई ऐसी बात होती है, को चाळ-एन-वार्ष के बाबिए के एक से अकट होती है।

बेरे बिन , बी डांचे, ने फ़रानावा कि चाक-एन-साई से तैटर से धाने से शह नैगोशिएशन के लिए, बात-बीत के लिए दरवाका विल्डूल क्ल बाता है-सद मामला तब हो जायगा । हम भी बात-बीत है हारा मामले को तब करना चाहते हैं। इस बी शान्ति रसना पाहते हैं। शास्तिर बुद्ध, महाबीर चौर महात्म गांबी का वेद पारिस मही चाहेगा, तो कॉन सा देश शान्ति चाह सकता है ? हमारे सामने उदाहरण है हमारे देश में एक छोटा सा पाकेट है गोधा. का. लेकिन हम ने गोधा को मिलिटरी वे फतह करने की कोशिश नहीं की, उस की जबरबस्ती लेले की कोशिश नहीं की । हमारी तो परम्परा ही यही रही है और धव भी हम वान्ति चन्तियार करना चाहते हैं। हम शान्ति की नीति पर निर्फ़ इस लिए नही चलना चाहते कि हिम्दुस्तान के प्रधान पत्री भीर भी बाऊ-एन-साई ने किन्ही विशेष कारणो से पचझील की घोषणा पर-दिक्लेरेशन पर-बस्तकत कर दिए, बल्कि हम शान्ति इन निए चाहते हैं कि वह हमारी परम्परा है। इस लिए हम शांति कायम रचना चाहते हैं। लेकिन बात-चीत किस बाधार पर यते. इस के बारे में बाऊ एन-माई साहब करमाते हैं:

"This piece of territory corresponds in size to the Chekiang Province of China and is as big as 90,000 aquare kilometers Mr Prime Minister, how can China agree to accept under coercion such an illegal line which would have it relinquish its rights and diagrace itself by selling out its territory—and such a large piece of territory as that?"

है विशेषन परमा बाहरा है कि जब इस सरह है वनों को हम देवते हैं,वब इस सरह की एवं पत्रों है पीखें की भावता को इम देखते हैं कि प्रव तो सारे दरवाने सुल गए हैं, सब बात नेगोशिएशन के तय हो बाएनी, तो इसका मतलब यह है कि या तो इस पत्र के धर्व को धण्छी तरह से, ठीक तरह से समझा नहीं गया है, या फिर इस पत्र के सर्थ को समझने की कोई कोशिश नहीं की गई है, या नहीं की जा रही है भीर जानवृक्ष कर कोशिश नहीं की जा रही है में ममझता ह कि जो इसरी बीच है, वह ज्यादा मही है। हिन्द्रस्तान की कम्युनिस्ट पार्टी का पिछले दिनों का या पिछले मालो का जो इतिहाम रहा है, उससे मभी वाकिफ है। बाज भी श्री हांगे ने भाषण किया है भीर उनसे इस सदन के माननीय मदस्यों ने यह जानने की बार बार कोणिश की है कि बाखिर हमारे हिन्दूस्तान के जिन मागो पर चीन ने कब्जा कर लिया है. बड़ा होती पर करवा कर लिया है, लौगव थर कन्या किया है या किसी एक रोड पर कब्बा कर लिया है, उनवे मम्बन्ध में कम्युनिस्ट पार्टी का क्या गर्वया है तो उन्होने कह दिया कि वह इस राव से इतिफाक करते हैं कि कोई भी हमला किमी किस्म का बरदाइत वह नही करेंगे लेकिन जिन पर हमला करके कब्बा कर निया गया है उनमे उनको कैसे हटाया बाए, किस तरह से वह मामला तय किया जाए इसके बारे में कुछ भी नहीं कहा गया है सिवाय इसके कि बातबीत की जाए। में समझता ह कि वही धपीजमेंट की पालिसी, बही तुष्टीकरण की मीति लांगजु के बारे, बढ़ा होती हत्यादि के बारे में याज चीन के अति अपनाई जा रही है। यह कह देना कि इस धपने भाकिसर्स को बहा नही से जायेंगे वशर्तें कि चीन भी प्रपने सैनिको को हटा से, में समझता हूं कि ठीक नहीं है क्योंकि चीन यपने सैनिक हटाने नहीं वा रहा है। इस नार्वी हुमें तथ करना हीवा कि हम नया करे। में बहुत महता कि बाप सड़ाई खेर वें, हम तक्वे के काविश नहीं हैं. हवारा देश वरीय देश है.

पिश्रहा हुआ देश है, हमारी शाबिक हालत धन्छी नहीं है, हम लडाई नहीं मोल से सकते मेकिन लड़ाई हम न करेंती बबा हम बेइज्जरी बर्दास्त कर्यु जायें ? हम दोस्ती के लिए तैयार है, सेकिन दोस्ती इस तरह से कायम नहीं रह मकती है जिस तरह से कि आज तक हमने दोस्ती कायम रखने की कोशिश की है। हर एक नोट में ऐसी भाषा का प्रयोग किया गया है जिस से पता चले कि हम किसी के मातहत हो, हम किमी के श्रधीन हो । डा॰ राम सूमग सिंह जी ने कहा है कि इस सदन के अन्दर अगर कोई कुछ कहता है तो उस पर एतराज किया जाता है वहां से । हिन्द्रतान में जनतत्र लागू है, हिन्द्स्ताम में विषान के घनुसार कार्य होता है, इसमें रहतें हर हमें प्रविकार है कि हम प्रपना गस्सा, भपना रिजेंटमेंट बाहिर करे

सेंठ गोविंद दास लेकिन ऐसा प्रदर्शन नहीं होना चाहिये जैमा कि बम्बई में हुआ वा और माघो त्मे त्य के बित्र के साब व्यवहार किया गया है या जैसा कि यहां पर चीनी एम्बेसी मे जाकर किया गया है। ऐसे दर्शन करना हमारे लिए ठीक नही है।

थो का राज सिंह में निवेदन करना चाहता ह कि हिन्द्स्तान के विधान के धन्दर रहते हुए गवनंभेंट के खिलाफ भीर देश में बा द्निया में जो कठिनाइया पैदा हो रही है, उनके खिलाफ रोष दगर हम प्रदर्शित करना बाहते है तो इसका हमें पूरा अधिकार है। में मानता ह कि चाइनीक कींसलैट के सामने बम्बई में जो प्रदर्शन हुआ उसमें एक दौ बादिनयो ने, यह गवनेमेट बाफ इंडिया की रिपोर्ट है. चाइना की रिपोर्ट है, चीनी राष्ट्रणित माम्रो तसे तुग की तसबीर पर टामेटोल भीर एन्द्र जो फेंक दिये वह शोशनीव कार्य नहीं था । इसको सभी मानते हैं। मोश्रमिस्ट पार्टी की और से कहा गया कि ूहम इसको एप्रव नहीं करते हैं। यह बात दूसरी है । लेकिन देखने वाखी बात यह है कि एक दूसरे देश की सरकार की तरफ SEPTEMBER 12, 1990

भी वय राज सिंह]

-8050

के किस प्रकार की बाधा का प्रयोग किया बाता है, किस प्रकार से विरोग प्रकट किया बाता है। _ सह कहा जाता है कि इस तरह की बात धगर होती है तो इसको हम नहीं मानते हैं और प्रयास धाम भी नहीं मानते हैं तो एक साल नहीं दो साल नहीं, यस साल नहीं सी साल तक इसको धापक मामने रसते जायेंगे धीर करेंग नहीं।

.[SHRI BARMAN in the chair]

हिन्दुस्तान की नरकार की तरफ से इसका जो उत्तर दिया जाता है, उसको भी आप जरा मुन लीजिये, जो एक्सप्सेनंशन विया जाता है, उसको मुन लीजिये। हिन्दुस्तान की नरफ से उसकी इस तरह से व्याक्या की जाती है कि मुझे धकसोम के नाथ कहना पडता है कि हमें शक होने लगता है कि आज भी हम आजादा में रह रहे हूं या नहीं रह रहे हूं। क्या उन इलाको के ऊपर बीन सरकार की मावरेनटी को हम मान रहं हैं हमारी तरफ से ३० धमेल, १९५६ को नोट भेजा गया जो कि बिन्दुन इर्लेकेट मालूम पडता है और मान वह भेजा न भी जाता तो भी में समझता ह कि कोई दिक्कन न होती। उसमें कहा गया —

"The Government of India would like to point out that the particular procession in Bombay referred to in the Chinese Embassy's note was organised by a party called the Socialist Party which broke away some years ago from the major Socialist Party in India, namely the Praja Socialist Party".

ये तो हमारे भाषस के झगड़े हैं। धाने कहा गया :-

"This splinter party consists of a small group of irresponsible persons who have no importance in the country and do not in any way reflect the standard of conduct followed by the major political parties in India. In fact it is the definite programme of this party to indulge in highly objectionable behaviour towards Government."

में पूछना चाहता ह कि हिन्द्स्तान के प्रधान मंत्री क्यों इस तरह की बातें इसरो के सामने कहते हैं ? वह धगर प्लेटफार्म पर भाकर इन बातों को देश में कहें, तो मुझे इस पर कोई एतराज नहीं होना । वह कह सकते हैं कि ये इरिस्पांसिविल हैं, नेकिन उनके ही कहने से कोई इरिस्पांसिविस नहीं हो जाता है। उनके कहने के मनाविक वे इरिसपांसिविल हैं, लेकिन फिर भी उन पटिं। के बाज इस सदन में दस बादमी बैठे हए हैं। मैं नहीं कहता कि यह कोई बहुत बड़ी सस्था है, यह बहुत बड़ी सस्या नहीं है। में तो उस तरीके पर एतराज करता ह. जो तरीका अपनाया गया है । क्या हिन्द्स्तान के प्रधान मंत्री या फारेन मिनिस्टी के लिए यह उचित था कि देश ने धन्दर जो कुछ हो रहा है एक पार्टी के मम्बन्ध में उसको विदेशो में जाकर किमी भरकार में कहा जाए कि ये इस लग्ह के लोग है और उस तरह के लोग है में ममझना ह कि रिमपामिबिल बात नहीं है। किमी बान को कहने का कोई तरीका होता है। मैं समझता हू ये सब चीजे जाहिर करनी है कि झाप जो पानिसी भपना रहे है बह भपीजमेट की पालिमा है. मुष्टीकरण की पालिमी है चाइनीच एम्बेसी की तरफ से वह कहा जाए भीर बार-बार कहा जाए कि रिफयस है, तो में बाहता हं कि उनकी भाषा की समझने की कोशिश की जानी चाहिये। प्रचान मनी महोदय की तरफ से कड़ा वया है कि चीन के जो सोग है, वे सम्भवतः यह नही समझते हैं कि मधेबी भाषा में तर्जमा किस तरह मे किया जाए। मैं कहना चाहता हं कि घगर वे यह नहीं जानते हैं तो हम से सीख सकते है, इस से समझवे की कोशिश कर सकते हैं। मैं चाहता हूं कि उसके पीखे जो भावना है, एसको समझने की कोखिश की जाए !

क्क बार नहीं बार बार नोटों में इस तरह की भावा का प्रयोग किया गया है। १६ मई के नोट में कहा गया :--

"Groups of ruffians were allowed to make provocations and disturbences in front of the Chinese Embassy and Consulates-General in India, and there even occurred the grave incident of insulting the head of state of China".

हमारी तरफ से रिग्नेट पैश किया जाता है। में मानता हं कि रिग्रेट जाना पाहिये था । लेकिन उसके बाद भी चीन हंक नहीं रहा है, लगातार कहता जा रहा है कि रिफर्मस! वह ऐसे शब्द का प्रयोग करे और उसके बाद भी यहां से कुछ न कहा जाए, तो यह स्पष्ट बनाना है कि हमारी जो नीति है वह तृष्टीकरण की नीति है, श्रवीक्वेंट की नीति है और इस नीति से देश का भना हो नही भकता है, देश की इंटेबिटी की रक्षा हो नहीं सकती है। बन में यह कहता हू कि यह तुष्टीकरण की वालिमी है और इससे देश का मला हो नहीं सकता है, हम भपनी रक्षा कर नहीं मकते है तो में यह नहीं कहता कि हमें बीत के जिलाफ लहाई खंड देनी चाहिये। सदाई की बात में नहीं कहता । में इस बात का अधर्मन करता हं कि चीन जैसे मुल्क को जिसकी बाबादी ६५० मिनियन है, यू० एन० मो में स्थान मिलना चाहिये भीर हमारी सरकार में इस दिला में जो कुछ किया है, बह्र सही किया है उसको उसका स्थान मिलना पाहिये भीर दूसरी बातें भी होनी चाहियें। पर क्या हमें अपने बोर्डर की रका नहीं करनी चाहिए, वहा पर हमारे इसाके में जो सीन का कर बैट गए है, बमा हमें बनको बहां से हटाना नहीं चाहिये। दोनी प्रयान मंत्रियों की तरफ से कहा गया था कि नेगोधिएका से बात तय हो जाएगी।

श्राप चील के पत्री को देखें विशेषकर को श्रास्थित वह शामा है उसको देखें। 228 (AN)....4 उनमें कभी भी निश्चित रूप से नहीं कहा गया है कि मैकमहोन लाइन को वे पूरी तरह में मानते हैं। हो सकता है कि १६५४ में जो बात चीत हुई है उसमे प्रधान मंत्री महोदय को यह विश्वास हो गया हो कि कोई बोर्डेंग डिमप्युट नहीं है । ४० करोड़ वाल देश के प्रचान मत्री में जिन्होंने आजादी के दिनों में बहुत कुछ काम किया है भीर उसको हम मानते भी है, हमने मी बोडा बहुत उन दिनों में काम किया है, जितना हम कर मकते थे. हमने भी किया है, उसकी चाप छोड दें में पूछना चाहना हं कि १६५४ में जो देड एग्रीमेंट हमा था चीन के साथ उम बक्त क्यों यह बान मालम नही हो गर्ड कि बोर्डर डिस यट है, क्यों यह जानने की कोशिश नहीं की गई कि बोईर डिसप्यूट है। तिम्बत पर से हमने भपना सुखरेनिटी को सत्म किया और चीन की सुद्धरेनिटी को माना । उस बक्त भी प्रधान मंत्री महोदय को तमाम बातें मालम हो जानी चाहिये थीं। भाज प्रधान मत्री महोदय को जो बातें मालूम होती है, वे सभी तब मालूम हो जानी चाहियें थी।

में निवेदन करना चाहना हूं कि हिन्दुस्तान के प्रधान मंत्री चीन के दिमाग को पढ़ने में, उसके दिमाग को समझने में बूरी तरह से मसफल हुए है भीर उस सब का खाब यह नतीजा है कि हिन्दुस्तान को सतरा पैदा हो रहा है। भगर चीन के दिमाग को भारत ने धन्छी तरह से समझा और पढ़ा होता तो सम्भव है कि साज हिन्दुस्तान पर यह सतरा पैदा न होता, यह सतरा हिन्दुस्तान में नहीं धाता।

पंचवील की बात की जाती है। हमारे प्रधान मंत्री को यह शब्द बहुत प्यारा है। हर ब्यक्ति को यह शब्द प्यारा हो सकता है। हम शान्तिप्रिय लोग है और हम नहीं चाहते है कि कभी लड़ाई हम करें। केकिन यह कहना कि हमें मुस्क में बिस्वास नहीं है, देश का शासन नहीं चल सकता है। इस रायह

[बी केस राज सिंह]

से भाप देश की इंटेपिटी को कायम नहीं रक्ष सकते हैं। उसके लिए हमें भीर कुछ करना होगा । मैं निवेदन करना चाहता हूं कि हम जी सो रहे हैं, उससे हम जमें । हमें बीन से साफ कहना चाहिये कि स्टेट्स की, यथा-स्थिति कायम रहना चाहिये। हमें चीन को रिक्रमंस नहीं कहना है, हमें जनसे कहना है कि मेकमहो न लाइन को मान लिया थाए और जिस इलाके पर कब्बा उसने कर लिया उसके बारे में हमें उसे कहना है कि नेहरवानी कर, यहां से हट जाधी, हाब जीड़ कर यह कहना है, यह प्रार्थना करनी है कि भीमान धाप बोरिया बिस्तर उठा कर नेकमहोन लाइन के उस पार बले जाशी । सगर इस प्रकार के नम्द्र निवेदन की कह नहीं मानता है, शान्तिपूर्वक हमारी बात की नहीं भानता है, तब फिर मजबूर हो कर गांची जैं। के शिष्य होते हुए भी, गांधी जी की भाषा में ही हमें कहना चाहिये कि धगर धाक्रमण होता है तो उस धाक्रमण मे धानी रक्षा करने के लिए, धानी भूमि से उनकी निकालने के लिए इम ताकत का इस्तेमाल करने मे भी हिचकिचायेगे नहीं। हमें ताकत का इस्तेमान किसी पर हमला करने के निए नहीं करना है, बल्बिः इसलिये करना है कि हम धपनी रक्षा करना चाहते हैं। यह कैवल सवाल नेका का नही है, तिब्बत में जो ऋद हुया उसका महीं है, मुटान, सिक्शिम में बकर का भी सवाल है, इमारे बीच से बफर करम हो रहा है, नेका बहुत स्पार्सली पापुलेटिड है, उसका भी सवान पैदा हो सकता है भीर इस तरह से भगर सारी की सारी जमीन चनी जाती है. तब तो वे हमारे दरवाजे पर ही चा जाते हैं भीर किनी भी बक्त हम को बिल्कन ही सत्म किया जा सकता है। इस बीज की हमें देखना बाहिये ।

मैं हिम्द्स्तान के प्रशान मन्त्री से निवेदन फरना बाइता हं कि सोवाशिस्ट पार्टी के श्चन्य में भापकी कुछ भी राय ही भीर भगर क्षम में और बाप में कोई व्यक्तिगत बुरमनी तो वह धार्ये भीर प्लेटफार्म पर हमें गाली वें--अमारी नाली देने की भावत नहीं ई, गनत काम किसी से ही जाए तो हम उसके सिए शामा, रिलेट वेश करेंगे, लेकिन बुसरे क्या से ऐसी बातें मत कहिये, इसरे देशों से हेरी बार्ते मत कीजिये धगर प्रवान मन्त्री अहीदय ने अपनी भीर से यह बात नहीं की है तो वो फारेन मिनिस्टी है बीर उसमें जो इस तरह से धाकिसल्य बैठे हुए हैं की कि इस तरह का काम करते हैं, तो उसके सिये में क्षष्टमा चाहता हं कि फारेन एकेवर्स चिनिस्टी की हमें भोबरहाल करना पड़ेगा । भगर हमें हिन्दुस्तान की रक्षा करनी हैं तो ऐसे मोगीं से हिन्द्रस्तान की रक्षा नहीं हो सकरी जी श्रष्ट मी नहीं जानते वे कि किस तरह की बाबा का प्रमेश किया जाना चाहिये अपने शागरिकों के लिये । तो मैं निवेदन शहंगा कि हटेटस को मेनटेन करने के लिखे बातकीत शुक्र हो सब है है, लेकिन यहां जन का कोई क्षवास नहीं । हिन्द्स्तान के प्रवान मन्त्री इस देश की एक एक इब भूमि के मालिक नहीं हैं। प्रत्येक नागरिक यहां का मालिक है। किनी एक व्यक्ति को यह कहने का प्रशिकार नहीं है कि हम प्रारविदेशन बण्ने के लिये तैयार हैं। कीन प्रारिबद्देशन कर सकता है ? प्राज द्विया में सब एक दूसरे से बालग है, बटे हत् है। कोई भी इस तरह के लाग नहीं है जो न्याय की बात करते हीं। क्षमीर का झगडा ही इम देवाते हैं। हम यु० एन० मो० हें जावार देख चुके है कि कुछ बहा होता नहीं है। हम धारिबर्देशन के सिये मेज कर किस तरह से इस मतले को इस कर सकते हैं ? इस लिये शारिबरेशन की यहां पर कोई बात नहीं हीती चाहिये । स्टेटस की मेन्टेन करने के लिये बात हो सकती है और बातवीत करके यसले की तय किया जा सकता है। लेकिन बातकीत तभी हो सकती है जब कि बील मेरूमहो र साइन क्षे इट कर पीछे जाय । मैं कहना चाहता हूं,

Motion re:

मीर हिन्दुस्तान के प्रवान संती ने भी कहा, कि बात एन बाई बाहब फरवाते हैं कि बैक-महोन साइन नाम प्रच्या नहीं है। प्रनर यह नाम धन्धा नहीं है तो गांधी लाइन नाम रिविदे इसका भगर चाइना को विश्वास हो गांची पर । धीर धनर नांधी पर भी विक्वास नहीं है हो पंचरील साइन बनाइये । दोनों बिस पर विश्वात करें, इस पर वलें । लेकिन खायद चान इस को करने के लिये तैवार नहीं होगा । इस लिये में चन्त में नि दन करूंना कि भाज देश की बहुत खतरा पदा ही रहा है। इसें कोई ऐसी बात नहीं करनी चाहिये विश्वते बार साइ होसित पैदा ही, नडाई का बाताबरण बने, लेकिन में यह भी कहना चाहता हं कि मगर हमें देश की इंटेबिटी की रक्षा धरनी है तो मुल्क के अन्दर हमें यह बताना पढेगा धपने नागरिकों को कि घयर इस क्यत देश में कीई सन्दा पदा होता है वी उसके लिये देश की जनता, देश के कंटि कोटि व्यक्ति वैयार रहे । प्रगर हमने हिन्द-स्तान की बाजादी ली है तो हम सब देख की रका भी करेंगे । अगर आपस में मतमेद भी हो तो भी बहां तक देश की रक्षा का सवास है, इस एक व्यक्ति की तरह खडे हैं। कितो भा व्यक्ति के, याहे वह बढ़ां से बाता ही, शक्षान को हम व स्ति नहीं करेगे। ष्ट्रम किसी पर भाकत्म नहीं करेंने क्योंकि अवारी बान्ति की नीति है, मेकिन हम अपने देश की एक इंच मूमि भी कियी को लेने नहीं वेंगे। यही मेरा कष्टना है।

Shri Manabendra Shah Garhwal): I was listening to the debate and arguments put forward by the Leader of the Opposition. He said that the disputed area is about a couple of villages. He also stated that the main trouble started due to Dalai Lama being given shelter m India. I wonder if he means that in 1954 we gave shelter: I wonder if he means that a big chunk of NEFA and a big hump of Ladakh is a couple of villages. If that is so, then the middle Himalayan district is probably a micresconic dot on the boundary.

Sir, we stand on facts and traditions, while the Chinese Government are standing on, what they "Usage and History." History. everybody knows, can always changed to suit the Government, and specially so if the Government is one of dictatorship, of sovereign ruler, or military government, which is the case in China.

Indo-Chinese Relations

I would endeavour to try to prove that even if we take history as a basis, our stand is the correct one. It is common knowledge that the Thirteenth Dalai Lama declared Tibet independent of China in 1912. Then the land of Lama was absolutely independent of Chinese control till 1934, and the Chinese, in spite of their sense of acquisition, which they now call "imperalistic designs" failed to crush the independence movement of Tibet in 1917. We must remember that this is a very important periodthe period between 1912 to 1917-for the Simla Conference was in between this period. It is the period in which Tibet declared themselves as independent of the Chinese sovereignty. In 1919 they were forced to concede what is now known as the Truce of Rong-Be-Tsa. According to this, that portion of Tibet which adjoined India was declared or was conceded, by the Chinese to be independent of the Chinese sovereignty. If it was not so. I cannot understand why a demarcation had to be done after a fighting took place and a mediation had to be done by a third party. The mediation was done by Mr. Eric Teikeman. This proves that there was no control by China over Tibet in that period, and it is important for us,

Even after 1934 I do not know how far we can say that the Chinese had sovereignty over Tibet. Because, we understand that in 1934 the Chinese had sent an Official Mourner to Lhasa to pay homage to the late Dalai Lama. Ultimately he was allowed to stay on. Therefore, the nature of this official mourner is again a doubtful one.

Subsequent events also go to prove that the Chinese did not have

[Shri Manabendra Shah]

sovereignty over Tibet. In 1950-51 Tibet was invaded by the Chinesethe liberation movement, as they called it. If Tibet was dependent on China, the question of a liberation force should not have arisen. Furthermore, which is more important, they had to ask the Government of India to recognise this movement and recognise their sovereignty over Tibet, in 1954. Why? If Tibet was already part of China, why should they ask a third party, a third power, to recognise their sovereignty? It means that Tibet was really not dependent on China.

And if this is the position, Sir the status of the Simla Conference altogether different. At the Simla Conference, therefore, I say that the plenipotentiary of the Tibetan Gov. ernment, Mr. Lonchen Shatra was a full-fiedged representative of Tibetan Government and he had full powers, which the Lhasa Government had given him, to decide an. agreement with the Indian Government and to sign-either privately as the Chinese say, or publicly-any agreement that may have been arrived at Simla. The position of the representative of the Chinese Government therefore was either redundant or, if they had opposed, I think it was illegal opposition on their part.

And this MacMahon Line, which is the creation of the Simla Conference, was later on again conceded to be the line which the Tibetan Government agreed to in 1936. Therefore, historically the NEFA area is part of India, because the MacMahon Line status is not what the Chinese have claimed.

In a similar manner the same argument is applicable to Bhutan, because the portion that the Chinese are claiming also falls south of the Mac-Mahon Line. And therefore I do not have to say anything further about the Bhutan situation.

As regards the Sikkim border, the Prime Minister has already stated that the Anglo-Chinese Convention of 1890 was signed in which the Chinese Gov. ernment and the then Indian Government were parties, and it was jointly demarcated on the ground in 1895. In view of this I do not see what ground of dispute there can be. Am I to-understand that there also the Chinese representative had no power? Am I to understand that the Chinese representative there was again bullied? If so, it is very difficult to swallow it.

As for Ladakh, it is clear that traditionally and administratively the hump that the Chinese are now creating was part of Kashmir. If it was not so, why should such a small thing as even giving permits for shooting have been entrusted to the Kashmir Government?

Going on to the broader issue of it, I have failed to understand, if they had already made a road well out of the international boundary, why was it necessary to make another parallel road through the hump which is ours. It obviously means, in the first place, that they knew that this hump is not theirs. Later on, for some ulterior motives, they thought it best to make a road through our hump. And this by itself proves that the Chinese really do not have any legal status on the hump.

Before I go on to some suggestions that I wish to offer, I would briefly to touch the Middle Himalayan area from where I come. Here there are quarrels only about some villages or a few grazing grounds; and in this case I am very happy and the people of my area are also very happy that the Prime Minister has taken a strong stand that he is going to look after every inch of Indian soil. This has created a psychological security among the people of these areas, and if this had not been done by the Prime Minister there would have been a psychological chaos among our people, and, naturally, exploitation by some interested persons could have taken place Because a strong stand has already been taken, I do not have to deal with it in more detail.

defence

Coming to the suggestions, I would like to suggest for the consideration of the Prime Minister the following

In the first place, all our border check posts should be immediately transferred to the Defence forces The border police should be merged into the Defence forces either as regulars or as territorial or auxiliary units There is no time to be further lost in this

Secondly, my experience has been that the check posts are situated in their proper places only in summer, in winter they go far behind That is at least what I find in Tehri-Garh. wal Let the situation of Ladakh should be repeated in other areas 1 am to emphasise that as far as possible the check posts should stay throughout the year, if not on the proper spot, at least as near as possible to the frontier

Thirdly, there has been a special planning for the so-called border area This was undertaken on the presump. tion that the people near the border might not be weaned away by the developments in Tibet This creation of a class different to the hill area I have opposed before also. This is an artificial division, because the problem is the same whether they are absolutely adjoining the international boundary or in the hills which are as a whole adjoining the international boundary Therefore, my plea 18, and always has been that the entire Himalayan districts should be declared as border areas and special attention should be given for their economic development. Active defence . of these regions should necessarily be accompanied by a second line of uniform defence, that is, upliftment of these people in conjunction with the special and strategic priorities that the protection of these areas demands This is possible only if they are taken over by the Centre and developed on emergent and uniform lines My suggestion is very small. As the position stands at present, the areas involved, most of the Himaleyan regions in some way or the other are directly under the Centre: only a few districts of Puniab and UP are left out. Therefore, I feel that the Government should really have no difficulty in also taking them over, so that they may have a uniform policy both with res-

White Paper on

Indo-Chinese Relations

policy 14.38 hrs

[Mr. Deputy-Speaker in the Chair].

pect to the economic development of

the people there and the

As regards the international aspect, nobody could perhaps espouse at better than our worthy Prime Minister. I have only one humble suggestion to make We have always disclaimed a rigid approach, we have always disclaimed ideological preoccupation We should not therefore hesitate to be pragmatic if conditions so demand.

Shri Kasliwal (Kotah) Mr Deputy-Speaker, Syr, the hon Member Shri Dange in his speech referred to the letter of the Chinese Prime Minister which was received on the 9th and he said that from that letter and previous letter of our Prime Minister and two or three documents which have found a place in the White Paper, it would be possible to say that there would be a peaceful settlement of the issue I want to draw the attention of this House to the circumstances because the circumstances are rather significant, that is, the circum. stances under which the letter of the Chinese Prime Minister has been sent.

Presumably, as he himself has said, the letter has been sent in reply to the letter of the 22nd March, 1959 of our Prime Minister But, after that, many things have taken place in these six months On the 7th of September, the White Paper was placed on the Table of the House On the same day, it was agreed that a debate on the White Paper would take place in this House. It was on the 8th that that letter was sent, presumably thinking that a debate would take place. It is a matter of surprise that the Chinese Embassy itself has circulated Motion re:

a copy of that latter to a large number of Members of Parliament. They have said in that letter, because the Indian Prime Minister has placed this White Paper on the Table of the House, we are now circulating this letter of the Chinese Prime Minister.

I want to refer to this letter of Mr. Chou En lai because I feel that it is an amazing document. It is a document which has shocked me greatly. He referred to the fundamental differences between the positions of the two Governments on the Sino_Indian boundary question. He has taken six months to find out the fundamental differences on this question. What were those extraneous circumstances which prevented him from replying earlier to the letter of our Prime Minister which he sent to him on the 22nd of March? On this, he is allent. We do not know how the mind of the Chinese Government was working at that time. As I have already said, what is the kind of language in which this letter has been couched? I can only say that it is a language which, to say the least, is regrettable. The Chinese Prime Minister has accused India virtually of aggression. I want to read that particular para which appears in his letter. He says in the third para, last sentence-

"What is more serious, the Indian Government has applied all sorts of pressures on the Chinese Government not even scrupling the use of force to support this demand."

With my little voice, I challenge any country and every country in the world to say that India ever had any aggressive design. I go further and say that India has all along been peaceful. It is other countries, countries which have an expansionist and imperialist policy, countries which adopted an aggressive policy in pursu.

ance of diabolical ideology, which are fond of aggression. It is those countries which have followed aggressive policies and net we. We have all along stood for peace. We have all along said, let there he peaceful negotiation of every kind of dispute. Even in the United Nations, it is our voice which we have always raised, not only on this question, but on so many other questions, let there be peaceful settle... ment of all important questions. Even on the question of disarmament, we have said, let all sides come together and decide by peaceful negotiations whatever is to be decided and not by language of war. Our Prime Minister has invariably in so many speeches said that if there was one thing which he hated, it is language of war. I most heartily agree with him in what he has said.

The Chinese Prime Minister, in his letter, has said that he was also for peaceful settlement by negotiations. I assure him and I assure him on behalf of this House, that we are also for peaceful settlement. Let that peaceful settlement be commensurate with the dignity and prestige and honour of this great country. We stand for peace. We stand for peace with honour. I go further and say, let the peaceful settlement be commensurate with the dignity, honour and prestige also. Because, we stand of China firm like a rock on the principles of Panch Sheel. What does Panch Sheel say? Mutual respect for each other. Both these countries have been signatories to Panch Sheel. Some hon. Members may say, what is Panch Sheel Panch Sheel has been torn to pieces. But, no; Pench Sheel will stand true till eternity. It is a fundamental principle on which alone today nations can survive. If there are certain nations which, after having been signatories to these principles, have departed from these principles that is no ground for our saying that we should also depart from those

principles We stand firmly on those principles

Allied to this question, there is one other question and that is a very fundamental question, which I would like to rause here, because nobedy has mentioned that particular point, that is the question of the admission of China into the United Nations congratulate the Government on having raised this question of the admission of China into the United Nations even this year in spite of enormous difficulties The Western press has criticised our Government of diplomatic hypocrisy Yet, the Prime iedi eyes sii rediw ideri ee rekiriid it is a fundamental question. No great country-China is a great countrycan be prevented from admission into the United Nations. He is quite right But, there is one thing more When this question will come up before the United Nations-I am saying it with some knowledge because I was there last year-a debate is going to take place In that debate, I am confident that all sorts of questions are going to be raised. The question of Tibet will be raised, the question of aggres. sion of China over Indian territory will be raised There are 82 nations represented in the UNO and these 82 nations often think differently and speak differently What is going to happen? I want to say it very frankly that in the United Nations, in the comity of nations China will «fand condemned as an aggressor over Indian territory in the same way that Britain and France stood condemned over their aggression in the Suez Canal in the same way that the Soviet Union stands condemned over their aggression in Hungary

There is one thing I also want to say and that is this. The Chairman of the Indian delegation will, while moving this resolution in the United Nations, I hope, reflect the mood of this country in the United Nations. I hope he will truly represent the public epinion in this country. It was very heartening for me to read the

other day, when he said in Bombay that it is only in the United Nations that a country can be more easily brought to book than otherwise

I am making some other points I have said about peaceful settlement. 1 say how can there be peaceful settlement when, on certain matters, China herself has departed from peaceful settlement Take the case of Wu je and Bara Hote What happened? I want to give certain dates and these dates are relevant. It is first of all 1954 that China made a complaint that Indians had occupied certain erritory in Wu Je which was on their de. Subsecuently, efter. some. ex. hange of notes, there was a note from China dated 26th July, 1956, in which they suggested joint investigations Jery soon after that we agreed to point investigation Not only that, we ilso pointed out the latitude and pongitude of Tunjun La pass ₩e aid here is the pass, it will be easier for us to find out what exactly is the position of Wu Je and that of Bara Note On the 8th August 1958 the Chinese refused to have joint investiation One does not know why they efused to have joint investigation On the 10th December, 1958 Ministry of External Affairs handed note to the Chinese Ambassador re. duesting the Government of China to withdraw their armed personnel from gara Hoti In his letter of the 23rd fune 1959 the Prime Minister China has made reference to the question of Wu Je and said that it should pe ecitled by peaceful negotiation But what happened? Our Amister also replied and said we were always willing for a peaceful settlement but a peaceful settlement is not possible because certain things have pappened

I want to refer to that particular paragraph It says

'Nevertheless we are agreeable to both sides agreeing not to send their civil and military officials to the area Unfortunately your [Shri Kasliwal]

delegation did not agree to our gesture."

Although they say that there should be joint investigation, they resule from that position and then deny joint investigation, prevent joint investigation from taking place. Then, how can they accuse us?

I refer you to another position and that refers to Long Ju. Again, the same kind of tactics is followed as on the question of Wu Je-it is they who first complain, not we. Here also it is they who first complained about Long Ju, and they said certain troops of India had gone and occupied Migyitun and Samgar Sanpo and some other places. That was on 23rd June. 1959. On the 26th June, 1959 the Government of India replied repudiating the note of China and saying that we had no such troops in those areas It is most significant that our letter of the 26th June, 1959 mentions that our outpost is Long Ju. That is the first time the name of Long Ju appears in the correspondence. But on the 27th August, 1959 China, not replying to those letters, again sent a letter saying that we had occupied certain Chinese territories like Migyitun The very next day a reply was sent saving that it was altogether wrong and we had not occupied any territory of China.

I do not want to go further into all these maters. The White Paper is there. But I say we stand for peaceful settlement, and I am quite confident that with the good offices of the Prime Minister and others it is possible to have a peaceful settlement of this question, but there is only one note of warning that I want to sound. It is an old adage, an old proverb, but I might repeat it here today in this House, and it is this, that eternal vigilance is the price of liberty.

Shri Khadilkar (Ahmednagar): It may sound paradoxical, but nonetheless it is true that for the first time one of the co-architects of Panch Sheel has challenged the very foundation of the policy of peace and good neighbourliness. I would have expected it. and many of us did expect that the challenge, if at all, would come from the USA. We never expected it from China, we were taken unawares, be.. cause we never knew till the publication of the White Paper that all the assurances, all the commitments, were treated as if they were written on a scrap of paper. And in such a position when I listened to my hon. friend, comrade Dange, I was surprised. I thought he was talking on the objective plane of a sthite prejne who had no attachment to his homeland or any other life of this world and was discussing the dispute as if it was a dispute between two States in Latin America I expected of him. naturally the Indian people expect of those who support our peace policy, who vociferously say that they stand by Nehru's peace policy of non-alignment and non-commitment, to come forward here and now and defend that policy, but in the light of the actions taken by China, I cannot explain it

When I go through the White Paper, Mr Chou En-lai's letter and the latest despatch that has appeared in the Chinese press, part of which has appeared in the Indian press, it is obvious that China today wants to reopen the whole question. It is not a question of the MacMahon line I will read one small passage from this dispatch. It says:

"The Chinese official statement among other things, accused India of:

- drawing its maps in such a way as to cut 38,000 square kilometers deep into Chinese territory along the Sinkiang-Tibet-Ladakh section;
- (2) 'invading' Parigas, Chuva, Chuje, Shipki Pass, Puling, Sumdo, Sangoha and Lapthal which are claimed to be

Chinese territory along the Tibet-Punjab-U P. frontier; and

(3) annexing 90,000 square miles of Chinese territory along the Assam-Tibet frontier"

Therefore, I would not like to repeat what Pandit Kunzru said in the Rajya Sabha,—he said that our foreign policy was in the melting pot—but this House in all seriousness must take note of the fact that the peace policy which was built up in co-operation with China and which has succeeded and is in the interests of the people of India and the people of the world, has been challenged by one of the partners. Why it has been challenged is the question before us That must be squarely answered.

I sometimes feel that as in the postwar era Stalin by his aggressive, expansionist attitude towards the West created a rigid polarisation for which the Soviet Union had to pay a price, at the present stage of development possibly Chma is aiming at the same thing, they perhaps want to polarise Asia by this policy Whether they like it or not, the effect is the same, that outside the Chinese or the Communist world all other people will have to make a choice and adopt a certain attitude, and therefore it is a crisis of a severe nature. The external or international policy pursued by this nation, very effectively pursued, to the benefit of the country and the people of the world, is passing through a crisis because our so-called friendly neighbour has thrown out a challenge which it is not easy to meet

15 hrs.

I say this because Chou En-lai has talked of history I do not know what he means thereby, because we are the successors in this country to British power that was there formerly, and all the rights and obligations that accrued to us from the Britisher are ours. Under no code of international law can they be challenged. My submission is that, un-

fortunately. China, being outside the pale of international organisation like an outlawed person in society, is challenging them with impunity Unfortunately, in 1954, when the treaties were signed, our Prime Minister, perhaps in the exuberant enthusiasm of the post-war era, thinking that had acquired m Tibet certain extraterritorial rights, thought them to be repugnant and handed them back to China But if we go through the documents, through the White Paper, we find that there is a certain amount of faith on our side, but throughout, up to the final culminating act, if we take things into consideration, we find that China has committed a breach of faith with our Prime Minister That is the humble conclusion that I have come to, after going through all these papers No other conclusion is possible. And what is done is in the name of history We have been checkmated in our efforts to prove the validity of our case, by being pointed out 'Ob' at is a heritage which you have got from the imperialists' I fail to understand this

If we are going to go to the roots of history in this fashion, can we have peace in this land? Can there be any settled social life and civilisation? This is one aspect. There is another equally important aspect, and that must be taken note of by my Communist friends also. That is that there is such a factor as geography. As I said on a former occasion, Indian civilisation, and Indian history are more conditioned by geography and by the Himalayas than anything else. We cannot forget that in this land.

Unfortunately, from today's communication, it is clear that what they want is that the boundary should be shifted from the other side of the Himalayas I have gone carefully through whatever has appeared here, and this is what I find

The question before us today is this. Of course, we want a negotiated

settlement, no doubt, we do not want to throw aside whatever we have pursued, and whatever we have thought was m the best interests of the country and the world, namely, our non-alignment policy But when China takes a position disregarding the past geography and history, and all other rights that we have secured from the former rulers of this country and wants to lay a claim that their border will be on our side of the Himalayas, I am afraid the peace policy is likely to be shattered to pieces That is the danger is China ready for it? It is not a question, as was posed at one of the meetings in Bombey under the auspices of the Jan Sangh and the PSP and the Swentantra Party, by one of the leading Members of this House, of a change of stewardship, they wanted a different captain, they said to lead the ship of State, because we had failed Have we failed? Or, because China has posed this issue, have we got to rethink our attitude and lay a certain emphasis on a particular aspect of the policy, or as some people in this country feel 'Oh, now, there as a threat, all right, jump to the protective military umbrella of West, that is the safest asylum for India', should we do like that? That is the question before us. And it is in such a context that we have to think of our relations with China It is not Chauvinism that I am advocating I am talking very objectively. If at all these two big powers want to survive and live as good neighbours, friendly neighbours certain pre-conditions are necessary, and those must be accepted by China, negotiations or no negotiations I would like to know from the Prime Minister whether we are going to throw open everything for negotiations. He said in the Rajya Sabha the other day that we would be ready for negotiations, if the status quo is maintained. but, for the status quo, the Chinese must withdraw first from those places where they have made advances Somewhere, we have got to be a little

tough. Otherwise, it is no use From all these letters, one would find that we are more easer for peace. It is no use pursuing a peace policy,-it is not an one-sided game or one-day traffic,-when the other party since 1964 even for petty things has been challenging whatever has been stated by our Prime Minister, they have been check-mating him, in fact, the publication of that letter by the Chinese, after we published our White Paper, is a diplomatic attack today's communication the communication that has been published in today's Peking daily shows that a big propaganda campaign has been switched on in China This is the reality of the position

So, my first submission is this In such a situation, where is room negotiations? I want to know Where is room for negotiations? I sometimes feel that China is kept outside the pale of international organisation by the insistence of the leaders of that organisation They feel that they are keeping China as an outcaste, but they are playing into the hands of the Communist leadership. I have a shrewd suspicion that the whole Communist leadership feels that if one of the big partners is set at large, it can operate with impunity and do anything without being challenged and being brought to book before in ternational opinion, and it can then serve the purpose of the socialist world much better than our purpose

Therefore I would submit firsthe that those who desire that in the interests of peace, India should hold her own must see that this outlawed nation is brought back within the fold of the international organisation.

It has been argued that China is irritated. I can understand China's irritation. My hon friend has mentioned several times that the Chinese people are behind the Chinese Prime Minister. I sak whether in India there live only sheep and goats and there are no people in this land who have feelings about it.

Relations

About Tibet also, I would say this. What were we to do, when thev created a condition by which the Dalai Lama had to leave his country, and they suppressed a popular uprising there? We gave asylum to the Dalai Lema: it was an international obligation under the U.N. Charter. We could not flout it easily. Therefore, we gave asylum to the Dalai Lama. That was on a human consideration. And they accuse us, 'oh, you have harboured the Dalai Lama, and, therefore, we shall take this turn. we shall have aggressive designs, the whole border question will have to be reopened" That has happened only with India, but even with the Burmese, it is the same thing.

What was said in 1956? I would like to ask my Communist friends whether in international intercourse, there is not such a thing as an assurance or a word given and kept, or whether they are governed by some other law of dialectics of international intercourse. I cannot for a moment accept the latter position

Therefore, so far as the Tibetan issue is concerned, I do feel that it is not an immediate issue; it is in the background But in the long term, if we want to build durable foundations of peace with China, then China must consider the question of accepting this natural barrier. It was not Britishers who created it We had references to the Himalayas and to Tibet in the Mahabharata and the So, the Britishers Meahdoota not discover it or create it. It is our heritage, as I have said already. Therefore, they will have to admit that this barrier could not be occupied by a mighty military power always threatening us from the other side. These things and these conditions have to be fulfilled. If they are not, what will happen? As I said carlier we are passing through a exists in which it would be extremely difficult to maintain our whole peace Policy.

One more word and I have done. Yesterday the Prime Minister said that there are difficulties of translation. I do not know what type of Marxist literature has been translated into Chinese But once Shaw said that when Christianity went to Africa, the original Christianity was forgotten and it took the African form. From all these things, I am afraid that perhaps Marxism as translated into Chinese has been rendered devoid of all humanism. brotherhood and a question of faith and honour; is a different doctrine altogether completely devoid of the original doctrine which has been worshipped and which has given inspiration to intellectuals all over the world

Therefore—leave aside China—the policy of peace, non-commitment and non-alignment has been upheld and admired not only here but all over the world—those who understand it, meluding people of America. Therefore, that must be maintained. That is the supreme task before us. We have faith in our Prime Minister. Let us see how he faces the crisis.

Mr. Deputy-Speaker: Shri Thanu Pillai

Raja Makeadra Pratap (Mathura): May I speak a few words? I have some experience of China and Tibet.

Shri Thanu Pillai (Tirunelveli): the present Deputy-Speaker question of border disputes which has rightly engaged the attention of the country and for which a special day's session is being allowed cannot dealt with so easily Hon Members who have spoken expressed anxiety. and they also doubted whether our Government have got the courage to do the needful I do not know when ther in this country there is a greater patrio; and more courageous man and a more courageous leader than our Prime Minister. If the Integrity of India, the independence of this country and the greatness of the people are dear and near to us, we learnt it under his feet and not anybody else's. Let [Shri Thanu Pillai]

:8093

there be no question or doubt about it. But as is natural, an administrator's approach is much different from an agitator's Agitators can, and sometimes deliberately do, say things which they do not mean, because it suits their purpose. Not that I minimise the gravity of the present suitation, but the approach to it and the colouring to it is rather dangerous, and such a dangerous approach dangerous colouring should not he there in this country, hampering the approach of the Prime Minister.

I do not suggest that we should be complacent. Nor should we create a fear complex in this country, cause we have faith that when call is given, when the hour comes, our people will not fail our country. We have fought not a violent battle, but a non-violent battle of course; but when the occasion comes, we will respond to the spirit of the old violence which is in our system of culture and tradition. Let us not think now that the leader is not ferocious enough and angry enough. He is rather soft because the policy and tradition of the country is peace and not war. Some people write 'peace' and they mean 'war'. The same vocabulary and the same language may have different meaning to them. The Communists have their own meaning for 'democracy' and other things. There is a special meaning given to it. Like that, our hon. friends of other parties may have their vocabularies.

submission is that we have been following the Prime Minister's lead and he himself has been very badly let down by the Prime Minister of China. I will read one or two extracts from the letters exchanged between the two Prime Ministers. In the minute of the talk between the two Prime Ministers written by our Prime Minister, it is stated:

"Although he thought that this line, established by British imperlalists was not fair, nevertheless, because it was an accomplished fact and because of the friendly relations which existed between China and the countries concerned, namely, India Burma, the Chinese Government were of the opinion that they should give recognition to MacMahon Line".

Chinese Relations

In his letter dated 23rd January to our Prime Minister, the Chinese Prime Minister says:

"In view of the various complex factors mentioned above. Chinese Government, on the one hand, finds it necessary to take a more or less realistic attitude towards the MacMahon Line and, on the other hand, cannot but act with prudence and needs time to deal with this matter".

He had never repudiated this Mac-Mahon Line, but in his latest letter, of September 8, he says:

"Regarding the eastern section of the Sino-Indian boundary, as I have stated above, the Chinese Government absolutely does not recognise the so-called MacMahon Line but Chinese troops have never crossed that Line".

There is a variation, there is a difference, in approach. We were doubting why. The hon, leader of the Communist Group gave the answer, that is, because of our giving asylum to the Dalai Lama, the attitude of China might have changed. He is a better authority because he gave a guarantee on the floor of the House that China will not attack India. I wonder how he represents China and gave that guarantee, but he gave that guarantee.

Now, taking that interpretation. these people of peace, international peace, are conditioned by circumstances; their principles are 'conditioned by other actions. But we have fundamental principles never to be

The assailed by success or victory. fundamentals are fundamentals, because truth is eternal, it cannot be swayed this side or that.

Why is this so? That is because it is in the system of the ideology. We do not interfere with their ideology. We have recognised that different ideologies can co-exist. That is the first essential fundamental of Panchsheel (An Hon Member and But there are existence) others , who would not accept the functioning of a different ideology, and when sometimes it is not to their convenience, they simply turn round and bring in some other excuses and try to flout it

There are instances where under threat we did not give up our independent foreign policy. You would remember. Sir. that when we were in a very bad plight regarding the food situation in 1952 in the American Congress, some member asked 'Why should we give wheat to India because her antecedents are not well known?' I remember to have read the Prime Minister's reply: We will rather starve and die but not pledge our foreign policy to suit other countries' whims and fancies'. We may have to adopt the same line; we may have to take different or stronger measures But we will not, for the sake of accommodating political parties here or political forces elsewhere, give up our policy which has been endorsed as the right policy. So far as the foreign policy is concerned, all the parties have been telling that whatever our differences regarding other matters, so far as foreign policy is concerned they will agree with the Government and the Prime Minister Now, what has happened. Here is a changed attitude and changed tone from some quarters, saying that the foreign policy is wrong that they want a change of foreign policy and a change of Government. Even this they do not have as the

real object Their local political situation demands that they should somehow or other criticise this Government and it suits the convenience of these people to criticise on this foreign policy Naturally the border question and the integrity of the country is so dear that any tempocan be created in the minds of the people They only want to exploit the situation

My hon friend Shri Dange said that some people wanted to ban the communist party I would request the Government not to ban the communist party They are safe outside than underground.

Some hon friends asked, what about the Catholics and what about the Muslims The Catholics have got a spiritual loyalty to Jerusalem and Rome The Muslims have got their spiritual lovalty to Mecca and Medina. But, our comrades have their politicospiritual loyalty to Moscow and Peking In religious wars what the Christians call a crusade, the Muslims call a jehad But I do not know what our comrades call it

Some Hon. Members: Liberation.

Shri Thanu Piliai: Yes, it is liberation; but their instrument is tirade and running down other people and running down Government The word 'liberation' is also in the Marxist miscellany; but it gives a different meaning from the meaning which we know. We have known liberation of people from bondage, from other's bonds (Interruptions),

Some Hon. Members: What happened in Kerala?

Shri Thanu Pillai: In Kerala the people liberated themselves from you; it is not my fault,

Mr. Deputy-Speaker: Let us not. bring in liberation here.

Shel Thates Pille: The liberation of Tibet was mentioned here. We do not want to liberate Tibet because we have accepted the suzerainty of the Chinese. If the Tibetans want to liberate themselves, it is their own work. But our friends say it is liberation and bring in Kerala here. According to them, liberation is liberating people from themselves. That is, whoever is not a communist should be liberated from his moorings and made communist. That is the system of libera--tion for them. There is the Liberation Army of Netaji waiting somewhere according to one hon, Member of the House; and that the Liberation Army will come. Likewise, these people also liberated Tibet from the Tibetans. But, so far as we are concerned, we have accepted the suzerminty of China and, therefore, we will never interfere.

The asylum that is being given is a human obligation. We have got a cultural tie with Tibet. We have got Hindu pilgrimage centres and Buddhist pilgrimage centre there. If there are friendly relations, they might sometimes allow us; otherwise, they may not allow us.

Deputy-Speaker: Mr. The hon. Member must conclude.

Shri Thanu Pillai: Sir, one minute more and I will finish.

One thing I would like to submit to Government is about Ladakh. The road that goes through Ladakh is a big chunk. Some people argue that it was necessary for them because it was the short route and convenient and all that. Of course, if we are friendly with China, by all means by negotiations and settlement we can lay a road for them to pass through. It should be our territory and our road and only free passage for them, and not that they make a road of their own in our territory. So, they are transgressing into our territory. That is a wrong approach.

We endorse the Prime Minister's stand. We do not want fear complex

or completency to develop in the country. We should tell our people that our next door neighour is not behaving in a proper way; he has changed his colour. Let us be alert.

Shri Karni Singhji (Bikaner): Mr. Deputy-Speaker, the publication of the White Paper has given us a big jolt for many reasons. Firstly that such important facts about invasions of our border should have been kept a secret from this sovereign Legislature. Secondly, we cannot understand the cause of this secrecy. After all, we the Members of Parliament here make the laws. Thirdly, Government should have taken us into confidence all these Years.

These facts about invasions of our northern territories have indeed alarmed the entire nation and, perhaps, other democratic nations too. The question now is, with a situation like this, how are we going to solve this? As practical people, we have to look at this matter from an entirely practical point of view. There are a number of friends here who have suggested that we should perhaps, do a bit of sabre rattling. I would only like to point out one thing that one should never under-estimate one's adversary. In this case, India is a country standing all alone against onethird of the world. China has a very very large population. Here we are a democracy; on the other side, you have an entirely ruthless communist country, a government which does not believe in democracy like we do. Therefore, when we talk about war, let us take into consideration, the fact that we are all by ourselves here. Our Government has followed a policy of non-alignment. I have nothing to say about that. But one fact remains that due to our foreign policy we have aliented a very large section of the world's population and countries who think the way we do.

Obviously, the alternative to war is negotiations. And our Prime Minister has been trying for all these years to solve this problem through nego-

tiations. Whether he succeeds or not is for Province to see. But, we feel that negotiations should be given at least one more trial. And, if we fail in that, then the Government of India should take absolutely stern and steady measures to see that our "friends" are ousted from our territories.

It is quite obvious that due to the Dalai Lama episode, the Chinese Government are in no mood to come to a compromise. They are also not prepared to accept the McMahon line. that is the position, what is the alternative? Are we going to take to the pre-liberation maps? Obviously, they cannot form the basis of any negotiations now. What is the alternative? We hope the Prime Minister will kindly enlighten us as to the line he wishes to take. To us it seems a dilemma. (Interruptions). I would request the Government to state one point. God forbid, if the need does arise that we have to use our military to oust the Chinese from our territories, then we will not make the mistake that we made against Pakistan in Kashmir in 1948 but we will push them right out of our country and make a good job of it.

We have heard a lot about Hindi Chini Bhai Bhai all these years. Frankly, I have always been very diffident about it because I have always felt that whether it be human being or anything else, it always follows that, Birds of a feather flock together. In this case, only democratic countries can think the way we do.

Now, if we expect that a communist country should really be our friend, I think, we are barking on the wrong tree. Of course, we give the Government of India full marks for having given this a full trial. But, I should say now that some sort of new thinking is necessary for us. We have to look around and find friends from those nations whom we have been alienating all this time.

The Chinese people are communists; they are ruthless. When I say people, I do not mean the people; I mean the Government. Obviously they cannot look at things from the same perspective we do, whether it be trade, commerce or political thought. They look at things entirely differently we therefore. wish to become friends with them and allienate rest of the free world, we have to take into consideration whether these Chinese communists are really friends or are they purely paying us lip-service and that lip-service as long as it suits their interests, and not ours.

Now, we read about China having constructed this highway through Ladakh. It is surprising that in spite of the fact that we have our Air Force with all their means of photographic equipment, they were not able to find this out long before and that there was an encroachment of this nature in our territories unobserved. I would be grateful if the Government could tell us how often an aerial survey is taken of places on the Himalayan borders. Border troubles are not new to us. Partition has perhaps been one of the greatest lessons we have learnt. From that we should learn that aggressive countries like China can never be our friends. We should have been vigilant over these areas. I cannot understand how a country like ours could have been so complacent about it. No matter what lip service the Chinese may pay us, it is an accepted fact that they are expansionists and unless we look into this, it will be too late. Supposing for argument's sake that we could come to a compromise, what is the guarantee that they will not want more territories of ours later? The Panchsheel was wonderful concept and the Prime Minister deserves to be congratulated about it. But I feel that when we were negotiating for the Panchsheel we should have gone a step further and the Prime Minister should have made this absolutely clear about our territories. India is a democratic country and took the Chinese at their word, little realising that an attempt

[Shri Karni Singhji]

would be made to make us realise that those words would not mean anything. Panchsheel though theoretical and incomplete, is only possible between countries which are democratic and which think alike but not among countries which are dictatorial. I agree with the Prime Minister that we should follow a non-alignment policy. But the basic fact still remains that a country like ours, which is democratic, must find friends from the democratic world, from whose mental apparatus is like ours. Unless we do that, we will be left alone at the mercies of wolves around us. The Government of India has to come to a decision as to what it should do. I am quite convinced that a country like China or for that matter any other dictatorial country will always, behave like this. If you are for negotiations with them, it will be mistaken as a symbol of weakness. We know that we are not a weak country and f the need arises each and every man will fight for his land But if we are complacent, China will definitely misconstrue this as our weakness and there will be no end to these border problems. I hope that an emergency for India to use her Armed Forces will never arise but if it does arise, I will only request the Government, let us give our army a really good support and let us encourage our Armed Forces and let us see that we do not have misunderstanding between the Defence Ministry and the Armed Forces. It is very important that we put our house in order so that we can get rid of this agression in any part of our country

Shri Jeachim Alva (Kanara): This is one of the solemn occasions when this House is debating a very grave and important issue. Since the time of the Constituent Assembly right till today we have not perhaps discussed or grappled with such a serious problem. Every word we utter and every sneer and every jeer we indulge in will have a special meaning and will be transmitted across the channels of the world. We shall have to utter

every word with solemnity and shall ponder over it and say it in a manner and in such a language as not to provoke our own friends or even disturb our enemies. The Prime Minister has advised us that we should be firm in our resolve for peace. That is a piece of advice which we should take in times like this. Be that as it may, there are questions which are flung at our face: whether Pancheheel has gone into the melting pot; whether our great friend, China, with whom we have been in friendship for the last 2,000 years has refused our hands of friendship across the Himalayas, whether that friendship has gone into the melting pot. When an attempt was made on Shri Chou En-lai's life while he was travelling in the Kashmir Princess, for Bandung Conference a thrill of horror ran through our hearts and there was great sympathy in our hearts. The question is asked whether that friendship has been preserved today.

The House will forgive me for narrating a personal incident. Last year, as a mere observer, I was at the great Tashkent Conference You may call it a communist or a non-communist conference. We have to-day to deal with masses of humanity, masses of men The hall was packed from floor When the Chinese to the ceiling. delegate walked up to the rostrum in that fifty nations conference there was a terrific amount of applause that I have never heard of. The second highest applause was reserved for the Indian delegate. That was again surprising. It was the second highest degree of applause for the Indian delegate in one of the important cities of Russia, right next to our door. The third highest degree of applause was reserved—I was astonished—to a man from Turkey. He was sentenced to Indian Parliamentary death. An Delegation had been to Turkey. We know what sort of relations existed between Turkey and the Soviet Union Those sounds of applause are coming

Indo-Chinese Relations

back to my mind when I hear in silence and solemnity of the speeches today, the Cheers and the countercheers We will have to balance them in a way to see that our friendship is not broken. While we are firm in resisting inroads on our frontiers we must also be firm in our friendship. I have talked to the leaders of all Parties here and I asked them whether they could give a solution What is the solution? Most of them do not talk of war I was astonished that an esteemed leader and friend like Dr Ram Subhag Singh says that we must bomb those places. What is the meaning of bombing Bombing means war and most of those territories will Are we prepared to be destroyed take the consequences?

Dr. Ram Subhag Singh: The Prime Minister had on that day said that we were finding it difficult to drop even the paratroopers there. Then, I said that if it was very difficult to send our people to our own check posts, then would it not be possible for us to bombard the Chinese out of that place? I still stick to it that if there is no other alternative left we must bombaid it

Shri Joachim Alva: With all due respect to my hon friend. I say that bombing is a very serious affair We cannot take to it light heartedly. It is not like going to jail and suffering Those of us inside the prison walls who have seen London and Berlin and other cities down unto dust will not talk of bombing so light heartedly Their homes have been destroyed Our frienship cannot rest on the slerder last thread of bombing True we should be firm about our frontiers and security of our land I do not understand how China has turned her back on our great friendship There were five unauthorised flights by Chinese planes on our territory in 1958 which compelled our Prime Minister to write his first important letter towards the end of 1958 to Chou En-la: The correspondence is continuing and we had a letter from the Chinese Premier even this month. We have to keep 238 LSD .-- 5.

these negotiations going on by keeping firm to our points

Friends, do not forget how China and Japan were interlocked in deadly warfare that the grand-children of the Japanese and the grand-children of the Chinese hate each other so much that Asia ha been shaken up. We do not want to make that historic mistake—not ourselves perhaps,—their grand-children and our grand-children being interlocked in perpetual warfare.

Truc, Acharya Kripalani talked about the buffer State of Tibet Does he know of the historic and classic buffer State of Poland-Poland which has been driven between Germany and Russia? I have seen places in Poland where five million peoplewomen and children-were gassed That was a classic buffer State buffer State has been described as a State which claims to be independent but is being kicked on both the sides by everybody? Is that the fate which is reserved for Tibet" We have to wash our hands off Tibet Tibet belongs to China Let us face certain hard realities of history What have we to do with Tibet when sometimes we are not able to grapple with the problems in Kerala? Our country is vast and long enough for our aspirations If we go on pushing our nose into Tibet and put it deeper and deeper, we shall be interlocked m a deadly strife which, in essence, was what Sun Yet-Sen wanted to avoid between Chine and Japan China and Japan are a perpetual warning to us We shall not take things humbly down, at the same time. We stood up against the British Raj and made them go out of our land If we are cowards and if I am a coward and if you and I have no courage, then the nation will say. "Let them come along; Chinese or no Chinese"

The Chinese, as I said in the course, of my speech regarding Tibet, are an inscrutable race. The House will forgive me for repeating the episode. The other day, till 2 O'clock in the morning, I sat down with the Ame-

[Shri Joachim Alva]

rican Ambassador in Prague in 1957 discussing about the release of five American prisoners who had been held up by the Chinese. 50 meetings took place with Mr. Wang, the Secretary-General of the Conference at Geneva, and Mr. Leslie Johnson, one of the ablest American Ambassadors, just about five prisoners. ference ended and Mr. Johnson has been sent away to Thailand. negotiations are still going on. I still fail to realise why the Chinese just did not let forth five prisoners. Perhaps in the next round of discussions, they could have ended up by the U.S.A. recognition of Chinal If such are the Chinese who are so inscrutable let us not deal with them lightly. Let us also be conscious about our strength, but let us not deal with them lightly.

But where the sword had to be taken, India had not failed. My friend Shri Karni Singhji is a great Rajput. We had great Rajput warriors in our history and they have rendered a good account of themselves. But, all the same, I would tell my hon. friends that this is a historic occasion and let us not, therefore, utter a single word which may break up our Panchsheel and other principles.

There are people outside House—the Swatantra Party and the non-Swatantra Party—and I wish, Shri M. R. Masani was here. He wants the Prime Minister to be fired out for he wants our foreign policy to be changed. He wants our Defence Minister to be changed. Why could he not also say that the Finance Minister and the Home Minister be also taken out? Why should there be such dissentients in our home camp? He wants the Prime Minister to be out. But the day we ask our Prime Minister step down the pedestal, we will be disturbing our glorious foreign policy. Let our Chinese friends also feel that if they thus dig into the position of Pandit Jawaharlal Nehru, this country may also go into the SEATO camp.

We have seen the inflation in Turkey where one cannot buy a blade or have a cold drink except at high cost. That is Turkey, now, which is the hotbed of NATO powers. There, inflation has gone in such a way that the poor people cannot have food and necessities except at very high prices. Are you going to introduce such a thing in our country? Are you going to jump into the lap of the SEATO powers?

These are very serious considerations. Everybody is waiting for us to fall into their lap—that is, either the western bloc or the eastern bloc. But we have taken the position in consonance with our two thousand year old policy of tolerance, and many a time we also forget and forgive many things.

I was present at the Palam airport the other day when Gen. Ayub Khan came. Gen. Ayub Khan is a man who is far above the Muslim League group and he said, "Let us forget and forgive."

Some Hon. Members: Come to China.

Shri Joachim Alva: Yes; were we not as much excited about Pakistan sometime ago as we are about China now? So, we should not take anybody's side except our own. highest interests and policies of a nation are its own concern, but there are people when you stretch your hand this way or that way. I still say that the Chinese are an inscrutable race. What is behind their back, we do not know. But you must also remember the history of our country, and the way we have welcomed the Dalai Lama and the way India is being made the base of his operations against China. Perhaps our friendliness may be doubted if not anything else. Now, if Sheikh Abdulla is released from Kashmir tomorrow and enthroned in China, we do not

know what would be our feelings" (Interruptions) Let us put ourselves in their position

Motion re-

Mr Deputy-Speaker. Order, order

Shri Joachim Alva: All the same. we worship, and many of us worship, the Dalai Lama because we have great respect for him Yet, India cannot be made the base of operations against China or any other friendly power These are important facts. It is an irony of history if the Chinese are now the aggressors by having entered into the Niti Pass! where then is real Niti? I do not know why the Chinese are not encouraging them-selves by knocking out the British from Hong Kong and knocking out the Portuguese from Macao? they worry their ancient friends in India?

These are very important considerations We shall, today, not take any hasty decisions The time of peace or war is a solemn one. It is all right for you to sav "War! War!" But we should not want only throw away our brethren on those impassable and uninhabited Himalayan passes (Interruptions) will feel, and how the future generation will feel about it (Interruptions) These are serious considerations With these words, I sit down

Deputy-Speaker: The hon Prime Minister

Raja Mahendra Pratap (Mathura) I had very important things to say It is a matter of the growing population of China, Japan and India I am not given an opportunity to speak I am leaving

Mr. Deputy-Speaker: I have not been able to accommodate many groups, as hon Members know, and I hope the hon Members would appreciate my difficulty The time is limited. Therefore, it was not possible for me to call every Member from every party.

Shri Vajpayee. I have given notice of a substitute motion I represent an important view-point in this country It was at my suggestion that the Government agreed to place the White Paper It is not fair to me when no chance is given to me to speak I would like to withdraw from the House

(Raja Mahendra Pratap and Shri Vappayee then left the House)

The Prime Minister and Minister of external Affairs (Shri Jawaharlai Nehru): Mr Deputy-Speaker, Sir, thus debate has brought out a large numper of points and I should like to deal with many of them Yet I feel that it would perhaps be better to lay stress on the highlights of this debate, if I may say so, rather than lose myself in a lot of detail.

The recent letter which I received from Premier Chou En-lai raises many points and naturally we shall have to reply to it after full consideration and not in a hurry, and that consideration is being given to it I do not propose to deal with that letter here in this discussion, partly because this House does not require to be convinced of many of the things that perhaps Premier Chou En-lai might require to be told, and partly also because that would mean losing myself in a great deal of detail

Now, first of all, let me take up one simple but very basic point that Shri Karni Singhii has raised made a rather remarkable statement that he believed in Panchsheel provided that it was with people whom you agreed with That is really, if I may say so a perfectly remarkable statement 'I believe in being tolerant provided you agree with me Otherwise, I will not knock your head",-This is his idea of toleration and tolerance This is his idea of Panch. sheel Some hon Members said: "We must stand on our own feet" Some other hon Members said. "You must seek the help of others" Well, people who say this seem to be, in spite of

all their gallant language end brave behaviour, weak, timid, panicky and alarmist That is not how a nation meets the challenge-looking around, seeing "How can anybody help me, who is going to help me", How is anybody going to help you, if you are not strong enough to face the challenge' I say, let this be clearly understood I as Prime Minister, and my Government, stand on it-that we will stick to our policy of nonalignment We will stick to our policy call it what you like It is not my policy, it is an axiomatic truth—the Panchsheel-whether we agree, or China does not agree, it is immaterialit is an axiomatic position, I say And I challenge anyone to show it is a wrong position You may say somebody lies, you break his head" That is a different matter You may say "Oh, don't tell the truth because the other fellow lies" Is that your position?

Some of the observations made this afternoon here, I venture to say were quite extraordinary, even in excitement I can understand a measure of excitement, even warm feeling and a desire that no one should touch or sully the honour of India, the integrity of India, the self-respect of Indra-I can understand all that But Dr Ram Subhag Singh's talk about bombing hillsmen in the mountains seems to show that he has lost his balance and there is no balance left He neither understands bombing, nor mountains, nor human beings, nor anything. It is only an exhibition of petulant excitement and anger And if this country is going to behave in petulant excitement and anger, how would it face a crisis? Is this Parliament going to behave in this way? It is a most extraordinary thing and I am wondering what would happen if we took some of the suggestions made here Exactly where would we land ourselves if everybody is to break the other's head? And many hon. Members said: not an inch of our territory, not an inch of our territory. All

these brave gestures, if you would permit me to say so, have very little meaning. Certainly, not an inch of our territory or anything, if somebody forces or compels me, because we must never submit to compulsion or force in a matter of this kind. It is not a question of an inch, or yard or a mile, it is a question of submitting to compulsion, submitting to force, and we will never submit to force, whatever happens to our country.

But what do these gestures mean? I dislike this flamboyant language of an inch of territory and all that, sitting here in Parliament, not realising what it means. I dislike this business of going about bambing everybody, because you dislike his face or what he has said or done. There are many things said or done which one dislikes Acharya Kripalani has accused me of some things. He may be right in his accusation. But I do hope he is not right when he accused me of overpoliteness. I am not normally accused of that!

Acharya Kripalani. When we are concerned

Shri Jawaharlal Nehru He talked about Gandhiii Whatever Gandhiii might have said, he did not shout as some of us do His action was strong undoubtedly and firm but his voice was gentle gentle to the opponent, gentle to the enemy, gentle to everybody, always trying to win over the other person. We do not pretend to be Gandhis, because we are hardly fit to be even distant followers of his. But I do believe that at any time m international affairs, it is the gentle and firm voice that should be raised. not this shouting voice that we have got accustomed to, this cold war voice, this just cursing each other, closing everybody's mind-where nothing counts but the bomb of Dr Ram Subhag Singh Dr Ram Subhag forgets .

Acharya Kripalani: If the Prime Minister would not mind, I never said that he should go on abusing everybody. I said: we should be firm and we should make our meaning clear.

Shri Jawaharlal Nehra: I accept that completely. But Acharya Kripalanı said something more. He said: you must shout; you must speak in a loud voice.

Acharya Kripaiani: I submit I was making only a comparison

Shri Jawaharial Nehru: It is a small matter. But I would submit that we are dealing with very serious issues, and such assues are not solved by mere exhibition of excitement Certainly and obviously, at any time, more especially in such moments, we have to be firm And we have to be firm, realising where one has to be firm It is not being firm in the air or being firm about everything, good, bad or indifferent. There are important things and unimportant things One has to be firm about important things and one sticks to that, come what may

But if one tries to be firm about everything it means one is not firm at all. That is only talking firmly which is not acting firmly because there are certain physical and actual disabilities, which you cannot survive.

Nobody can A great country, the
United States of America, a great country like the Soviet Union-they are the super-powers-know the limitations of firmness. They are very firm countries but they know the limitations of firmness and they stop at a certain limit otherwise they would have gone in for a war by this time and would have destroyed the world. We talk loosely This kind of talk, namely, let us be firm, let us do this, let us fight and let us shed every drop of blood-this kind of thing, may I say, rather takes us away from the main questions that we are discussing, which are difficult The position is a serious one.

Now I say that Premier Chou Enlat's last letter in some parts is worded in relatively soft language and in some parts he talks about the status quo being kept, talks, negotiations etc. But basically that letter raises some issues which are very serious and which have been raised in that form officially almost for the first time.

As I was sitting here, I was reading certain reports of discussions in Peking in some Congress that is being held there where Premier Chou Enlai spoke more or less on the lines of this letter and where other people spoke Of course, it does not require any particular brilliance to know that everyone spoke on those same lines, supporting Premier Chou En-lai, namely,—

"express their great surprise to find Mr Nehru defending British Imperialism So-and-so asked Mr Nehru. On whose behalf was he speaking in defending British imperialism? Now Prime Minister Nehru and the Indian Government treat the aggressive plot of British Imperialism against China in the last century as an accomplished fact Does this accord with the five principles advocated by Mr. Nehru..."

and so on and so forth. There is plenty of it Just as many hon, Members have said something about the MacMahon line strongly saying: stick to it; do not budge an inch etc.—I forget who said it, but I seem to have read it somewhere—they were equally strong against the MacMahon line there. So, here we are.

Obviously a question like this cannot be solved by resolutions in Delhi and in Peking or by strong language hurled at each other. Other ways have to be found—either peaceful or warlike Every sensible person here and elsewhere wants to avoid war in such matters or in any matter. It is quite clear. The most powerful nations in the world are trying their orimost today to find a way outside war, and for us to think and talk of war seems rather ridiculous in this context of things.

(Shri Jawaharlal Nehrul

It is perfectly different for us to say and for the weakest and the smallest nation to say and for an individual to say: I will not submit to evil, come what may. It is quite a different thing I will not submit to it. I will not submit to coercion I will not submit to dishonour That is quite a different thing Even a single individual can say that, according to Gandhiji's teachings or any teaching Any country can say that That is different from a country in the pride of its might saying, "Oh! we shall do this or that with our armies and bombs etc" It is a very different thing The two approaches are completely different.

Now, what is happening in China today? And I say so, I do not wish to use strong words, but it is the pride and arrogance of might that is showing, m their language, in their behaviour to us and in so many things that they have done It is that

16 hrs.

And it is not a question of this mile on this side of the MacMahon line or that mile on that side They are small matters, I say again But it is not a small matter, the other thing, that they showed in their maps a large tract of Indian territory and called it Chinese territory That is not a small matter Bccause-you may say that you will not give an inch of the MacMahon Line, I will give it if I find that it is wrongly there, what is the good of saying these things-the MacMahon Line is a broad line between Bhutan and the Burma border and it goes on to Burma In some places it is quite definite, in some places it is not definite, it is not marked m some places And you have to go by other indications. The broad approach of the man who drew that line was that it should be on the water-sheds. It was a good approach. But we have deliberately left the water-sheds in one or two places. Therefore, when I say I stick to the MacMahon Line, what I mean is that I stick to that broad approach. But if by evidence or facts, whatever it is, a slight deviation in the alignment is necessary, it is not a major matter. And that has to be decided by facts and not by anybody's coercion

And when I talked about so-called mediation and conciliation-and I even used the word arbitration-what did I mean? I meant that in these minor alignments, etc. or in these minor questions that have arisen, wherever they may be, whatever it is-I forget the names of these places, Longiu and Hoti and other places, these are the alignments Hoti is not of course on the MacMahon Line, it is on the UP side-these alignments can always be talked about in a peaceful way, in a friendly way, and slightly altered here and there if there is enough evidence

But that is not what we are considering today. We have always been leady for that We are considering something much bigger, and that is a claim, the claim laid down in the Chinese maps which for the first time. mind you now m this last letter of Premier Chou En-lai and the speeches delivered now m their Congress is taking shape more definitely. At first, whenever the maps were referred to, it was said, "Oh, these are old maps, we will revise them" It was a totally inadequate answer Well, it was some kind of an answer, postponement of an answer if you like But now the real thing is that this is held out as something more definite. They hold by it-not the exact line, we do not know exactly where their line is, and it is impossible to discover large tracts of Indian territory That kind of treatment or behaviour does seem to me, if I may use the word, very improper for one nation to treat another, even much more so when the nations have been friendly And that is the point that has arisen

The question is, again I repeat, for the moment do not worry about these petty spots A petty spot is important if coercively and aggressively even a yard of territory is taken from us. Because, it is not a yard of terri-

tory that counts but the coercion. But all those petty spots are capable of, sitting down and, some kind of solution. Because, it makes no difference to China or India whether a few yards of territory in the mountain are on this side or on that side. But it makes a great deal of difference if that is done in an insulting, aggressive, offensive, violent manner, by us or by them All that counts.

Now, I have been accused, with some justification, that I have kept matters from Parliament, these important matters. (An Hon Member: Why some?) I beg of you you have read this White Paper, point out to me what exactly I have kept. I shall tell you what I have kept It is only one thing that I have kept, that is, last November, December, when we were dealing with the Aksai Chin area and the road there. That had come to our knowledge apart from our letters about Bara Hoti, about this and that We cannot come here for every little thing But, that certainly is an important matter: the road through the Aksai Chin area We felt its importance. We did not come here at that time

Hon. Members said,—I forget who said—do not our Air Force take pictures and all that I do not think there is a full realisation of what this area is and where it is. The mere act of taking pictures would have endangered that plane which took it, endangered it not only from the physical features point of view, but endangered it from the point of view of action, by the other party shooting it down, whatever the risks.

I won't go into details. But, I should like this House to appreciate what these places are. This place, Aksai Chin area, is in our maps undoubtedly. But, I distinguish it completely from other areas. It is a matter for argument as to what part of it belongs to us and what part of it belongs to somebody else. It is not at all a dead clear matter. However, I have to be frank to the House. It is not clear, I cannot go about doing

things in a matter which has been challenged, not today, but for a hundred years. It has been challenged as to the ownership of this strip of territory. That has nothing to do with the MacMahon line. It has nothing to do with anything else. That particular area stands by itself. It has been in challenge all the time. Our going about taking pictures of it from the air or, as somebody said, bombing it, is not a feasible proposition. We knew it is not an inaccessible place. Of course, people can go there.

Dr. Ram Subbag Singh: If it does not belong to India, then, there is no question of bombing.

Shri Jawaharlal Nehru: I am not saying that. That is just it. You make statements without knowing facts I cannot say what part of it may not belong to us, and what parts may The point is, there has never been any delimitation there in that area and it has been a challenged area—bits of it I cannot say which bit is and which not. That is a question which will have to be decided.

Shri C. K. Bhattacharya: The same statement of our Prime Minister on a previous occasion has been used by Mr. Chou En-lai in his letter to prove that this area belongs to them.

Shri Jawaharial Nehru: Maybe.

Shri C. K. Bhattacharya: A similar statement is used in his present letter in justification of his claim.

Shri Jawaharlal Nehru: That is just what the hon. Members feel. Either I must put facts before them or delude them or leave them to make rash statements themselves: what am I to do about it? Many statements that I heard today were far removed from facts. Therefore, I have to say, I distinguish between these frontiers. There is the MacMahon line. By and large, apart from minor variations, that is a fixed line. In some parts, in the Subanasiri area or somewhere there, it was not con-

[Shri Jawaharlal Nehru]

sidered a good line and it was varied afterwards by us, by the Government of India. There are many factors to be seen. But, broadly, it follows the watershed. That is the test. We hold by that. We stick to it subject to minor variations, for special reasons. A mile here or a mile there provided does not matter is peacefully arranged. It is in regard to that that I said, let us have mediation, concliation. There can be no mediation, conciliation or arbitration about these demands of the Chinese about large chunks of territory. It is quite fantastic absurd basing their demand on what happened in past centuries. As I said in the other House the other day, if this argument is applied, wonder how much of the great Chinese State would survive these arguments. How did the Chinese State, this huge State, mighty State. build itself up-by the doctrine of Panchsheel or what? In the past it built itself up by conquest obviously. all parts of it Whether it was a few years ago, a hundred, 200 or 500 years ago, it was built up by conquest, as all great States have been built up by conquest, violent conquest, and if you apply that theory, the Chinese State was not born complete in itself when civilisation began So. that argument of British imperialism can well be countered with past, if not present, Chinese imperialism which obviously functioned One might say, as I said the other day, in the old days Asoka's empire, the Kushan empire and Chandra Gupta's empire spread over half of Central Asia and Afghanisthan and all over; therefore, we should lay claim to that It is an extraordinary argument, this kind of thing. The whole reason of that argument simply takes you back to past ages of history upsetting everything. It really is the argument of a strong and aggressive Power, Nobody else would use it. I have a feeling that as there is a certain paranoia in individuals, sometimes there is a paranola in nations, and one sees that,

so that in this matter let us come to basic facts.

The basic facts are these. Number one, that this Chinese claim which was vaguely set down in maps etc., is becoming more definitely stated now. That is a claim which it is Quite impossible for India or almost any Indian ever to admit whatever the consequences. That is quite clear. There is no question of mediation. Conciliation or arbitration about that, because that is absurd. As somebody said, Shri Khadilkar I think, it involves a fundamental change is the Whole geography of it, the Himalayas being handed over as a gift to them. This is an extraordinary claim. This is a thing, whether India exists or does not exist, cannot be agreed to. There the matter ends

Now, having said that, so far as lines of delimitation etc., are con-Cerned, these are matters always for argument provided the approach is a Beaceful one Take Long Ju We have said so, you have seen the letter. We think that Long Ju is on our side of the line, just on our side within about half a mile of it. They say it is not We think we have a good case, but I leave that out We have haid we are prepared not to go out to Long Ju You get out too, and then the matter can be considered by maps, charts, whatever it is, because it is a minor rectification and it does not make much difference provided it is peacefully done. Or, any Other minor point like that we are brepared to consider in this day, but not this light demand of handing over the Himalayas to them That we are not prepared to consider.

Again, there is this MacMahon line that I referred to. There is the border of U.P., Himachal Pradesh and Punjab. There, when we had this treaty about Tibet in 1954, a number of passes were mentioned, that is, passes meant for pilgrims and others to go over, and traders Those passes themselves in a sense

Relations

laid down the frontier, and the claim now made here and there, as in the letter, to the Shipki La pass etc., 15 undoubtedly a breach of that agreement of 1954 in so far as the passes are concerned.

Dr Ram Subhag Singh vaguely said nobody knows what places, what areas of India the Chinese may have occupied I beg to inform him that everybody knows it or ought to know If he does not know, he should try to find out from those who know, before making such statements

that area in Now, apart from Ladakh, about which I mentioned to you, apart from that area, about the road, for the moment we know exactly where they are there There is no part of our border at the present moment occupied by the Chinese except that Longju area, that little bit about which

Shri Hem Barua (Gauhatı) May I submit one thing? About Longju. it is said that that MacMahon line was delimited up to a length of 850 miles by Sir MacMahon Longju is on this side of the MacMahon line So, how can they claim Longju now?

Shri Jawaharlal Nehru. Longju is 800 miles

Shri Hem Barua: The Macmahon line had delimited the border up to 850 miles The delimitation was done by Sir MacMahon himself

Shri Jawahariaj Nehru: Who savs that?

Shri Hem Barua: And Longju is. on this side of the border

Shri Jawaharlal Nehru: At least, I do not know I am merely stating the fact I am stating the fact in so far as I know that there are no Chinese troops on this side of the MacMahon line anywhere, except that in two or three or maybe, four miles of Langue there is a small detachment there. An impression seems to have grown that there are masses and masses of Chinese armies perched on the frontier or are pouring into the frontier. That is not a correct impression, it is not an easy thing to do, and if it is done, it will be met, whether it is big or small or whatever if may be.

Let us realise this, the real danger at the present moment is not Armies pouring in, the real danger is the words that are being said in Peking That is the thing which is extraordinary, and these words which I have quoted, we cannot possibly accept, admit or agree to That is the basic position. Now, all minor things one talks about, one agrees to, one has conciliation, one has this or that as with any country And our broad approach will always be a friendly approach even to the utmost or last end, because any other approach is, according to our thinking a wiong approach

We may lose our tempers Losing one's temper is not a good thing, but one loses it because one cannot control one-self, but a nation at least should not lose its temper, when it is faced with these serious problems. and must be firm, at the same time, restrained and controlled

May 1 also add, to complete the whole picture, that it is not merely a question of this, but a question of the treatment given to our Missions in Tibet, our trade agencies? It has been a consistenly discourteous treatment by the local authorities. We write, we complain, answers come. long explanations come but it does seem that it is deliberately done, to make it more and more inconvenient and difficult for them to work there.

May I say this here? I would just like to draw Acharya Kripalani's attention to one note in the White Paper-he might note down just the page, I would not read it now-which does indicate our approach to these questions, that is to say, a mixture of politeness and firmness. This is at

(Shr: Jawaharlal Nehru) page 77 of the White Paper, the statement of our Foreign Secretary in reply to the Chinese statement

May I here say that I should like to express my regret to the Members of the Socialist Party here for a reference to them in one of these statements, and I accept entire responsibility for it I am sorry But I was much disturbed by that particular incident which happened in Bombay, because, whatever may happen, the Head of a State is supposed to be above criticism, and it rouses tremendous passions, if you hit the Head of a State And what was done there in regard to Chairman Mao had made et vinekkus sonerellik zueknemert a change the atmosphere of China against us It was utilised by all our enemies, and I was moved by that, disturbed by that

Shri Braj Raj Singh May I submit one thing? Was it not brought to the notice of the Prime Minister that just after the occurrence of the incident it was disapproved by the Socialist Party then and there?

Shri Jawaharlal Nehru. It may be so, but I am trying to express my regret for this reference here, anyhow, it should not have been put in this way

I should like this House to consider this matter, apart from its views about the cold war, apart from its views on Communism Indirectly. Communism comes in In the sense that Chine is a Communist State, in that sense, it does affect. I think it will make it more difficult for you to understand the situation if your minds are coloured by this business of the cold war, the arguments that go on between Communism and anti-Communism What we have to face today is a great and powerful nation which is aggressive It might be aggressive minus Communism or plus Communism Either way it might be there That is a fact that you have to face.

Therefore, do not confuse the issue. So far as the cold war is concern-

ed, as the House knows, or ought to know, all wise men or most wise men in the world are trying to put an end to it, and it would be a tragedy. If we, who stood up against the cold war, should surrender to its voice and technique, when the countries which started it were giving it up Therefore, let us not have it Cold war is an admission of defeat-mental and intellectual defeat. It is not, If I may say so with all respect to the participants of the cold war, a mature way of considering a question. Certainly, I am not speaking in terms of non-violence, although cold war is the negation of non-violence I say If you are violent, be violent But hobody has yet, I hope, approved of blackguardly language That is cold

One hon Member I think Dr Ram Subhag Singh, referred to Bhutan and Sikkim I am glad he did so

Shri Goray: He is being bombed all right

Shri Jawaharlal Nehru cause he reminded me of something, sbout which I wanted to make some thention In Premier Chou En-lai's last letter, he says

"In your Excellency's letter, you also referred to the boundary between China and Sikkim Like the boundary between China and Bhutan, this question does not fall within the scope of our present discussion".

I beg to differ from Premier Chou En-lai It does very much fall within the scope of our present or future discussion If he thinks that he can deal with it as something apart from India, we are not agreeable to that. We have publicly, rightly, undertaken certain responsibilities for the defence of Sikkim and Bhutan, if they are attacked. Therefore, it is very necessary for us to understand the position there, because if something bappens on their borders, then it !

the same thing as an interference with the border of India.

One hon Member, I think Shrimati Renuka Ray, asked has there been violation of Bhutan's territory? So far as I know, there has been no violation

Then there was one question which was put to me-I am sorry to repeat Dr. Ram Subhag Sings's name It was a very interesting question In Premier Chou's letter, he had referred to a telegram which we received from Tibet-from Lhasa-in 1947 It is true The point which Premier Chou made was that even then, m 1947, that is, soon after we became independent Tibet claimed territory from us. That was his argument. It is true that we received a telegram from the Tibetan Bureau in Lhasa, which was forwarded to us by our Mission in Lhasa, claiming the return · of Tibetan territory on the boundary of India and Tibet A reply sent by us,-it did not say exactly what reply was sent by us m 1947demanding the assurance that it was the intention of the Tibetan Government to continue relations on the existing basis until new agreements are reached on matters that either party may wish to take up

Now, what the telegram means, I do not know But this House should remember that when we discuss these small border disputes, whether it is Migyitun or this or that, all these are standing disputes with the old Tibetan Government, even in British times certain small areas which were points of dispute between the then Government of India and the Tibetan Government. There were some new disputes too. It may be that this telegram refers to those areas in disputes, relatively small areas.

Here is another instance of what we call the new approach of the Chinese Government to us, or, perhaps, an intensification of that approach. We received a complaint and a protest from them a few days ago about the violation of their territorial waters I was surprised because the report was that it was one small ship—a frigate I think—which was taking supplies to a ship called Magar-crocodile-(its name Magar) This frigate was taking supplies, and passing near by Hongkong, it did undoubtedly pass across the territorial waters of China, say within 12 miles or so-whatever it was They protested and said it was challenged and it did not listen to the challenge. The Magar has no come back But we have received a report and it said that there was no challenge when they came across and they did not know and they went on That is currous enough-petty incident of the Magar going there and being challenged

But, m this connection another incident is quoted

"Last year your cruiser 'Mysorc' also did the same thing, pa-sed through our territorial waters"

Now, the cruiser 'Mysore' had gone last year on a visit of goodwill to China among other countries. That is, it went to Honkong, China, Shanghai and it went to Japan and, maybe, it went to some other places also I do not know It certainly went to Shanghai It is very surprising that 'it should be quoted and quoted a year after Certainly last year it came to within 6 or 12 miles. The affair is rather extraordinary.

There are a multitude of questions that arise in this connection and we shall have to deal with them with all care, patience, firmness and forbearance. And I am sure that this House will show that firmness coupled with forbearance.

If I have erred in the past in some delay in placing the papers before the House, I shall not err again. It is too serious a matter. At that time one wanted the situation not to be worsened by publicity when we were

[Shri Jawaharlal Nehru]

dealing with them, corresponding with them and their answers come after months. This very answer from Premier Chou has come 6 months after my letter of March. One waits and times goes on But, anyhow, the situation is such that we have to keep the country, and especially the Parliament in full touch with the developments. I do not expect, and I do not want the House to imagine that something very serious is going happen on our frontiers. I do not at all expect that to happen. It is not such an easy matter for it to happen either. But the basic difficulty is this apparent change in the attitude of the Chinese Government when it has come out quite clearly with demand which it is absolutely and wholly impossible for us to look at But, if you will put that aside, the major demand aside,-they themselves say, the House will notice, that they are not, in a sense, pressing for that now and that they are prepared for the status quo to continue but there is the demand, just as the maps were a constant irritant and a reminder to us that something may happen and it is now much more obvious-it is only in that sense the situation has worsened and not in the sense that something is going to happen in the border or the frontier suddenly

I would beg of you not to put this matter in the category of communist or non-communist. The House must have been the statement issued more or less on behalf of the Soviet Government and this House knows very close relations that the Soviet Government has naturally with Chinese Government The issue that statement itself shows that the Soviet Government is taking a clam and more or less objective or dispassionate view of the situation considering everything. We welcome that. It is not far us to divert this major issue between these two great countries, China and India into wrong channels; it will be completely wrong for us to do that and we must maintain our dignity and at the same time deal with the situation as firmly as we can. It is a difficult situation, difficult in the sense, physically difficultie, apart from other difficulties. Remember, if the physical difficulties are on our side as they are—hundreds of miles of mountains and forests with no roads—the same difficulties are on the side of any person who rashly tries to come in. So you can balance the difficulties either way.

Anyhow, our Army and our Defence Forces are fully seized of this matter and they are not people who get excited quickly They are brave people, experienced people and because they have to deal with a difficult job, they deal with it in a calm and quiet way but efficiently I am sure they will do that.

There are a number of amendments Naturally, I am not prepared to accept any amendment which is a condemnation of our policy.

Acharya Kripalani: Before you deal with the amendments, may I ask a question" Shri Dange has said that the Dalai Lama is being subsidised by your Government. Is it a fact?

Shri Jawaharial Nehru: I have not referred to the question of Tibet or the Dalai Lama, partly because, although it slightly touches these issues and it has affected them, it is a separate issue. So far as the Dalai Lama is concerned, I do not know what is meant by 'subsidy'. We have spent some money over his remaining there but we have given him no special subsidy. But some money has been spent naturally on his stay at Mussoorie and we are spending money on the other refugees.

Again, as the House knows we have expressed our views m regard to some statements of the Dalai Lama. We have disagreed with them.

Acharya Kripalani: Can this help be called a subsidy to the Delai Lama*

Shri Jawaharial Nehru: I am merely telling you the fact. He is given no subsidy of any kind but some money has been spent by us on arrangements for his stay in Mussoorie. That is the position

It has been a difficult problem for us-the problem that was referred to by Shri Dange and Acharya Kripalam There was a little controversy as to the freedom to be given to a person who has sought asylum here and that is quite apart from the respect we have for him Of course, it is a con stitutional question. We have great respect and the people of India have great respect for the Dalai Lama At the same time we did tell him many times that he should not make India the seat of activities against a country which is a friendly country. I wish to say this by and large, for a con siderable time, he has observed a good deal of restraint considering the stresses and strains he suffered from But somet mes he has gone beyond that and we had to contradict some of his statements. We did not wish to enter into trouble about it, but because some of his statements did appear to us to go much too far that we had to contradict them

I cannot accept these various amendments naturally because they are in effect a condemnation of our policy. But there is one amendment tabled by Shri Naldurgkar which is acceptable to me if the House so wishes

Shri Hem Barua: The people inhabiting NEFA, about 30,000 sq miles of whose territory are claimed by China as shown in their map, still preserve, due to the British policy of isolation, a sort of separatist psychology, and during all these years of freedom, we could not create in them a comprehensive Indian mind and as such those people are easily susceptible to Chinese propaganda. May I know from the Prime Minister what steps do the Government propose to take to see that this thing does not happen in NEFA.

Shri Jawaharial Nehru: Now, there is education, publicity, and all that, there. Most of the NEFA region had no administration even in the old times. Gradually administration has spread there. Now administration, education and all that are spreading there.

Shri P K. Deo I am grateful to the Prime Minister for the firmness with which he has spoken and dealt with the Chinese situation. He has rightly diagnosed this Chinese malady to be the arrogance of might Imperialism is no longer the monopoly of the west It can also spread to the east though it has got a different name. They call it liberation We have seen what liberation means to Tibet Whatever be the imperialism, this imperialism should be nipped in the bud Unless it is nipped in the bud it will grow because it has got a cancerous and malignant growth.

From the analysis of history we have seen that all policies of appearement have failed to stop the growth of imperialism. Sir Nevellic Chamberlain has failed in his policy of appearement to stop Hitler from his aggressive imperialist designs at Munich in 1939 or so. In this particular case also, I think our Prime Minister will deal with the Chinese situation firmly and the whole country will stand behind him.

Lastly, I would like to express my thanks to my friend and comrade, Shri Dange for the guarantee he has given on behalf of China, that therewill be no aggression I would like to know what he is to China Is he the accredited agent to China and whether it is the Chinese or the Indian speaking Anyway, I request him to be more realistic and more patriotic in his approach to the situation

Shri Jawaharial Nehru: Some hon.
Member mentioned or enquired if the
Chinese had built an airfield in
Indian territory There is no such
thing There is only one airfield in:

[Shri Jawaharlal Nehru]

the eastern Ladakh, Chushu, built 4 or 5 years ago. I went there and it was an exciting trip to the borders of Tibet. But there is no Chinese airfield there.

Shri C. K. Naur: I want to know one thing.

Mr. Deputy-Speaker: Now it is too late. I will put amendment No. 4 to the vote at the end. So far as other amendments are concerned, may I put them all together?

Shri Braj Raj Singh: Regarding my amendment No. 2, in view of the regrets expressed by the Prime Minister, I would like to withdraw it if the . House permits me to do so.

Mr. Deputy-Speaker: Has the hon. Member the leave of the House to withdraw his amendment?

The amendment was, by leave, withdrawn.

Mr. Deputy-Speaker: I will not put all other amendments, except amendment No. 4, to the vote of the House.

The amendments Nos. 1, 3, 5, 6, 7 and 8 were put and negatived

Mr. Deputy-Speaker: The question is:

That for the original motion, the following be substituted, namely:-

"This House having considered the White Paper containing Notes. Memoranda and letters exchanged and Agreements signed between the Governments of India and China, during 1954-59, laid on the Table on the 7th September, 1959 and the further documents in continuation thereof laid on the Table on the 10th September, 1959 agrees with the policy of the Government adopted with regard to the frontier problem existing between the Governments of India

and China and endorses the view and stand taken by them in connection with this problem."(4).

8130

The motion was adopted.

16.42 hrs.

*GORAKHPUR LABOUR **ORGANISATION**

Mr. Deputy-Speaker: The House will now take up the Half-an-hour discussion on the Gorakhpur Labour Organisation.

Shri K. N. Pandey (Hata): Mr Deputy-Speaker, before coming to the subject matter of the discussion today, I would like to give a brief history of the Gorakhpur Labour Organisation.

The Minister of Labour and Employment and Planning (Shri Nanda): May I know the distribution of time between him and me?

Mr. Deputy-Speaker: Ten minutes.

Shri Nanda: That will be all right.

Shri K. N. Pandey: I should be given more.

This scheme was introduced in 1942 in order to meet the demand of labour at various defence projects. After the war was over, at the request of the employers of coal mining the Central Government agreed that they would also be provided with labour, provided they would agree to bear the entire cost of this scheme. That is why this scheme started the supply of labour to the coal mining areas.

Since then the scheme has been in operation. Now there has been a demand from other sides that as the workers of Gorakhpur are kept in camps this camp system should abolished and they should be treated as free workers or at par with other workers working in the coal-mining

^{*}Half-an-hour discussion.